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<p>(LETTER DTD 21.05.2015)</p>	<p>MR. RAJ KUMAR GUPTA</p>	<p>NEW LAWYERS CHAMBER NO. 335, SUPREME COURT OF INDIA,</p>	

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	2.MR.VSR KRISHNA,ADV [PERIOD EXTENDED FOR A PERIOD FROM 01.06.2022 TO 31.07.2022 VIDE LETTER DATED 30.06.2022]	OFF: ER-40, GROUND FLOOR, INDERPURI,NEW DELHI-110012 RES: D-55/3B, NARAINA VIHAR, NEW DELHI-110028	MOB:8010804235,98912055 19,8700094945 PH: 011-41415522 EMAIL: vsrkrishna.er40@gmail.com
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(LETTER DT. 12.05.2018)	<u>PANEEL COUNSELS</u> 3. MR. SATYA RANJAN SWAIN, ADV 10.MR.SANJAY KUMAR PATHAK, ADV <u>PANEL ADVOCATES</u> 1. SH. ANUJ JAIN, ADVOCATE 2. SH. K.P. GAUTAM, ADVOCATE 3. SH. VSR KRISHNA, ADVOCATE 4. SH. SHENASISH		

	<p>MUKHARJEE, ADVOCATE</p> <p>5. SH. ATUL KUMAR, ADVOCATE</p> <p>6. DR. HARSH PATHAK, ADVOCATE</p> <p>8. DR. VIKRANT NARAYAN VASUDEVA, ADVOCATE</p> <p>10. SH. ANAND VARMA, ADVOCATE</p> <p>11. MS. SONALI MALHOTRA, ADVOCATE</p> <p>12. SH. VIBHOR GARG, ADVOCATE</p> <p>13. SH. AVNEESH GARG, ADVOCATE</p> <p>17. SH. SATYA RANJAN SWAIN, ADVOCATE</p> <p>24. SH. SANJAY KUMAR PATHAK, ADVOCATE</p> <p>[PERIOD EXTENDED FOR A PERIOD FROM 01.06.2022 TO 31.07.2022 VIDE LETTER DATED 30.06.2022]</p>		
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----- AIR INDIA LTD. [LETTER DTD.09.07.2014]	M/s MV KINI, LAW FIRM (WEF 01.07.2014 FOR 3-YRS)	KINI HOUSE, 6/39, JUNG PURA-'B' NEW DELHI-110014	TEL.: 011- 24371038/1039/1040 FAX:+91 11 24379484 E-MAIL: delhi@mvkini.com
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<p>ALTICO CAPITAL INDIA PRIVATE LIMITED LETTER DT. 25.10.2017</p>	<p>MS. DIYA KAPUR LAW CHAMBERS OF KAPUR & TREHAN</p>	<p>A-89 DEFENCE COLONY, GROUND FLOOR, NEW DELHI-110024</p>	<p>E-MAIL: diya.kapur@lawchambers.in PH: 011-40546138</p>
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"LETTER DTD: 07.10.2020"		
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<p>----- (LETTER DTD. 07.12.2016)</p>	<p>----- 6. MR. VIBHU SHANKER MISHRA</p>	<p>----- MB 180, IST FLOOR, SHAKARPUR, DELHI-110092</p>	<p>----- MOB: 9868085319</p>
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<p>----- (LETTER DTD. 07.12.2016)</p>	<p>----- 8. MR. MAHAVIR SINGH</p>	<p>----- 137-A, PATIALA HOUSE COURTS, NEW DELHI-110017</p>	<p>----- MOB: 9717226767 9312388208</p> <p>----- EMAIL: advovigh@gmail.com</p>
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LETTER DATED 21.05.2020

<p>BRIDGE AND ROOF CO. (INDIA) LTD. (A GOVERNMENT OF INDIA ENTERPRISE)</p>	<p>MR. A.P. DHAMIJA</p>	<p>CHAMBER NO. 104, C.K. DAPHTARY LAWYERS CHAMBERS BLOCK, SUPREME COURT OF INDIA, TILAK LANE, BHAGWAN DAS ROAD, NEW DELHI-110001.</p>	<p>MOB: 9810633614 9212116743 EMAIL: apdhamijaadvocate@gmail.com</p>
<p>ADDITIONAL SOLICITOR GENERAL (ASG) OF INDIA IN THE HIGH COURT OF DELHI [NOTFN. DTD. 22.07.2014]</p>	<p>MR. SANJAY JAIN [ADDITIONAL SOLICITOR GENERAL (ASG)] [FOR 3-YEARS]</p>	<p>488, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>PH.:011-23381821, 23382165 MOB.:9810076012,8860076012 Email: sanjayjain.chamber@gmail.com</p>
	<p>MR. CHETAN SHARMA, SENIOR ADVOCATE, [ADDITIONAL SOLICITOR GENERAL OF INDIA] FOR A PERIOD OF 03 YEARS FROM THE DATE OF ASSUMPTION OF CHARGE (W.E.F. 01.07.2020) OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER NOTFN. DTD: 30TH JUNE, 2020</p>		
<p>CENTRAL GOVERNMENT STANDING COUNSELS (CGSCs)</p>	<p>1. MR. ANIL SONI</p>	<p>C/o EG. COMMUNICATIONS 5, TODER MAL LANE, BENGALI MARKET, NEW DELHI-110001</p>	<p>MOB.: 9312224805, 011-27429287</p>

[ORDERS DTD. 30.12.2019]

(EXTEND BEYOND THE DATE OF EXPIRY OF THEIR PRESENT TERMS i.e., 31.12.2019 UNTIL FURTHER ORDERS OR TILL A NEW PANEL IN THIS REGARD IS FANALIZED BY THIS DEPARTMENT)

2. MR. AJAY DIGPAUL

LAWYERS CHAMBER NO.138-139,
PATIALA HOUSE COURT,
NEW DELHI-110001

MOB.: 9811157265,011-23382949

3. SHRI RIPU DAMAN SINGH BHARDWAJ

B-45, RETREAT APARTMENTS, 20,
I.P.EXTENSION, PATPARGANJ,
DELHI-110093

MOB.: 9818030700,,011-23942811

4. MRS. SUPARNA SRIVASTAVA

B-267, GREATER KAILASH-I,
NEW DELHI-110048

MOB.: 9810235164,
011-29230764

5. MR. VIVEK GOYAL

E-317, GREATER KAILASH-I,
DELHI-110048

MOB.: 9810373320,
011-41630745

6. MR. ARUN BHARDWAJ

I-8, L.G.F., JUNG PURA EXTN.
NEW DELHI-110014

MOB.: 9810109681,
011-24310708

7.

8. MR. ABHAY PRAKASH SAHAY

RESIDENCE: T-3,602, SUPREME
TOWERS, PLOT NOS. GH.04 & 05,
SECTOR-99, NOIDA -201304 (U.P.)

PH.: 0120-2559458

OFFICE: T-2,1302, SUPREME

PH.: 0120-4143271

(LETTER DT. 02.05.2017)	TOWERS, PLOT NOS. GH.04 & 05, SECTOR-99, NOIDA -201304 (U.P.) CHAMBER: 462, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503	PH.: 011-23384670 MOB.: 9810437458, 9213430885 e-MAIL: abhaycgsc@gmail.com
9. MR. ANURAG AHLUWALIA	A-46, LGF, DEFENCE COLONY, NEW DELHI	MOB.: 9811418995, 011-43515752
10. MR. KIRTIMAN SINGH	4-23 B, JUNG PURA B, LGF, NEW DELHI-110014	MOB.: 9811700872, 011-24370872
11. MR. MANISH MOHAN	28, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB.: 9999910115, 011-43050877
12. MR. DEV PRAKASH BHARDWAJ	A-64, LGF, NIZAMUDDIN EAST, NEW DELHI-110013	MOB.: 9810118825, 011-41613434
13. MR. MONIKA ARORA		MOB.: 9810246300
14. MR. RAJESH KUMAR GOGNA	B-100, 1 ST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	

15. MR. BHAGVAN SWARUP SHUKLA	8, TODER MAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB.: 991122225, 011-23718929
16. MR. VIKRAM JETLY	AGARWAL LAW ASSOCIATES, 34-BABAR LANE, 1 ST FLOOR, BENGALI MARKET, NEW DELHI-110091	MOB.: 9910483635, 011-233554330
17. AMIT MAHAJAN	A-403, DEFENCE COLONY, NEW DELHI-110024	MOB.: 9811157321 TEL.: 011-24336724; 24330587
18.		
19. JASMEET SINGH	5, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003	MOB.: 9810079901 TEL.: 011-23381444
20. MRS. BHARTHI RAJU	M-62, GREATER KAILASH-I, NEW DELHI-110048	TEL.: 01141633423; 29234696
		MOB: 9868895906 EMAIL: bharathi1003@gmail.com

	<p>21. MS. SHIVA LAKSHMI</p>	<p>CH. 216, NEW LAWYER CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-1. CH: 446, DELHI HIGH COURT NEW DELHI-3.</p>	<p>MOB: 9818054806</p> <p>OFF: 011-41066090</p> <p>EMAIL: singh.shivalakshmi@gmail.com</p>
	<p>22. MR. RAVI PRAKASH</p>	<p>CH. 446, DELHI HIGH COURT NEW DELHI</p>	<p>MOB: 9810529222</p>
	<p>23.MR. GAURANG KANTH</p>	<p>C-70, NIZAMUDDIN EAST, NEW DELHI-110013</p> <p>56, NEW DELUXE APARTMENTS, SECTOR 9, ROHINI, DELHI -110085</p>	<p>MOB.: 9810810005 PH.:011-24359593/94/97</p> <p>EMAIL: gaurang@kanthcorp.com</p>
	<p>24. MR. RAKESH KUMAR</p>	<p>A-9, NIZAMUDIN EAST, NEW DELHI-13</p> <p>----- 254, FIRST FLOOR, OPP. NAVINTA, NEAR DEV SAMAJ SCHOOL, SUKHDEV VIHAR, NEW DELHI-25</p>	<p>MOB.: 9810635888</p>
<p>CENTRAL MEDICAL SERVICES SOCIETY (CMSS) (An autonomous society under Ministry of Health & Family Welfare, Govt. of India)</p>	<p>MR. RISHI KANT SINGH, NOMINATED COUNSEL [TILL FURTHER ORDERS]</p>	<p>S5,211,SECOND FLOOR, GREATER KAILASH, PART-I,OPPOSITE M BLOCK MARKET, NEW DELHI-110048</p>	<p>M-9810186857</p> <p>OFFICE: 011-29239717</p>

<p>(LETTER DATED 25.04.2018)</p>	<p>MS. AAKANKSHA KAUL, ADV STANDING COUNSEL</p> <p>"VALID FOR ONE YEAR VIDE LETTER DATED 26.05.2022"</p>	<p>154 LAWYERS' CHAMBER, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p> <p>TOWER 5, 601 COMMONWEALTH GAMES VILLAGE, NEW DELHI-110092</p>	<p>EMAIL: aakankshakaul154@gmail.com</p> <p>MOBILE: 9818131566</p>
<p>BARCLAYS BANK PLC</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpartners.in</p> <p>ateev_mathur@sngpartners.in</p>
<p>BARCLAYS INVESTMENTS & LOANS (INDIA) LTD</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpartners.in</p> <p>ateev_mathur@sngpartners.in</p>
<p>BAJAJ FINANCE LIMITED</p>	<p>MR. RAJAT KATYAL</p>	<p>R-291 A, BASEMENT,GREATER KAILASH,PART-1, NEW DELHI-110048</p>	<p>PHONE: 9811250543, 011-26211488</p>

<p>BACHHRAJ & COMPANY PRIVATE LIMITED</p> <p>(letter dt. 18/10/2017)</p>	<p>MS. BINDU SAXENA, ADVOCATE</p> <p>MR. SHAILENDRA SWARUP, ADVOCATE</p> <p>(PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT)</p>	<p>M/S SWARUP & ASSOCIATES, 6TH FLOOR, J.K.BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C. GREATER KAILASH-II NEW DELHI 110048</p>	<p>MOB: 9810019293 E-MAIL: bsaxena@swarupco.com</p> <p>MOB: 9810019294 E-MAIL: SSWARUP@SWARUPCO.COM</p> <p>TEL: 91 (11) 29221435, 29225875, 29227534/35 FAX: 91 (11) 29228625, 29212904 E-MAIL: swarupco@swarupco.com</p>
<p>C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)</p>	<p>MR. J.C. SETH</p>	<p>C-451, CHITRANJAN PARK, NEW DELHI-110019</p>	<p>PHONE 26274477, 26278822</p>
<p>CANARA BANK</p> <p>(LETTER DT. 16.11.2016) (LETTER DATED 18.07.2018)</p>	<p>1.</p> <p>-----</p> <p>2. MR. PRADEEP K. BALAKRISHNAN</p> <p>-----</p> <p>3. MR. RAJESH GAUTAM</p> <p>(LETTER DTD. 14.07.2017)</p>	<p>-----</p> <p>C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025</p> <p>-----</p> <p>C/O KL MEHTA & Co., ADVOCATES, B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI-110048</p>	<p>-----</p> <p>TEL.: 011-4728000 FAX-011-47280001 (M) 9810753830 E-MAIL pradeep@radnpartners.com</p> <p>-----</p> <p>TEL.: 011-41630485 011-41630483 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net</p>

	----- 4. MR. KARAN KHANNA -----	----- C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001 -----	----- PH: 91-11-23356664, 23356665 FAX: 91-11-23321585 MOB.: 9810154778 E-MAIL: mlkktax@gmail.com -----
(LETTER RECD. ON 11.01.2017)	----- 5. MR. DEEPAK JAIN -----	----- C/O RAD & PARTNERS LAW FIRM, C-623, OPPOSITE GURUDWARA, NEW FRIENDS COLONY, NEW DELHI-110025 -----	----- MOB.: 9910505313 -----
(LETTER DATED 18.07.2018)	----- 6. MR. SANTOSH KUMAR ROUT, ADV [W.E.F.02.07.2018] -----	----- CHAMBER No. 175, BLOCK No. II, DELHI HIGH COURT -----	----- MOB: 9990432878 EMAIL: advskrout@yahoo.com -----
CENTRAL BOARD OF SECONDARY EDUCATION	MR. ATUL KUMAR (LETTER DT. 04.02.2017)	CHAMBER NO. 363, IIIRD FLOOR, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	MOB. 9818683833 EMAIL: atulkumar.adv@gmail.com
	MR. ASHOK KUMAR (LETTER DT. 04.02.2017)	J-15, IIIRD FLOOR, KIRTI NAGAR, NEW DELHI-110015	MOB.: 9810011826 EMAIL: ashok1166@yahoo.com
	SHRI M A NIYAZI, ADVOCATE COUNSEL "LETTER DATED 28.10.2021"	CHAMBER: CHAMBER NO. 465, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI OFFICE: C-10, LGF, JANGPURA EXTENSION, NEW DELHI-110014	MOBILE NO.: 9810413706 PHONE: 011-43628188, 011-43628189 EMAIL: niyazi786@gmail.com
CENTRAL WAREHOUSING	MR. K.K. TYAGI	316, LAWYER'S CHAMBER,	TEL: 23070296

CORPORATION		C.K. DAPHTARY BLOCK, TILAK LANE, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB.: 9811157131 EMAIL: ktscoffice142@gmail.com
CENTRAL INFORMATION	PROF. K.K. NIGAM	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	
CENTRAL INFORMATION COMMISSION	MR. O.P. SAXENA	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	PHONE: 2338 6446, MOBILE: 9810012444.
	MR. GAURANG KANTH, ADV., 'STANDING COUNSEL' (FOR A PERIOD OF TWO YEAR W.E.F. 25.02.2019)	OFFICE: A-9, NIZAMUDDIN EAST, NEW DELHI-110013, INDIA	PH. (91)11-24359593 24359594/24359597 FAX: (91)-41825223 EMAIL: info@kanthcorp.com
CEMENT CORPORATION OF INDIA LTD. (15.11.2006)	1. SH ALAKH KUMAR	CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE, NEW DELHI-110016	PH. 23387072 TEL. 9811063763 PHONE: 26564516, 26511625
	2. M/S. M.V. KINI & CO., ADVOCATES & SOLICITORS	KINI HOUSE, 6/39, JUNG PURA 'B' NEW DELHI-110014	TEL. 24371038-39-40 24377639 EMAIL: delhi@mvkini.com
COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)	1. KANTH & ASSOCIATES MR. GAURANG KANTH 'STANDING COUNSEL' [FOR IAAD CASES, 2-YRS. EXTENSION FROM 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]	OFF: A-9, NIZAMUDDIN EAST, NEW DELHI -110003	PH: 24359593, 24359594, 24359597 E-MAIL: info@kanthandassociates.com
	2. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]	103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002	

<p>3. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]</p>	<p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p>	
<p>4. MR. SANJAY BANSAL [PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p>	<p>237, LAWYERS' CHAMBERS (NEW BLOCK), SUPREME COURT OF INDIA, NEW DELHI-110001</p>	
<p>5. MR. KRISHNAYAN SEN [PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p>	<p>E-177, LGF, EAST OF KAILASH, NEW DELHI-110065</p>	
<p>6. GAURANG KANTH, ADVOCATE EMPANELLED COUNSEL "FOR A PERIOD FROM 05.03.2020 TO 28.02.2021" "FOR A PERIOD FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 27.01.2021" <u>LETTER DATED 05.03.2020</u></p>	<p>A-9, NIZAMUDDIN EAST, NEW DELHI-110013</p>	<p>PH: 24359593 24359594 24359597 FAX: 41825223 EMAIL: info@kanthcorp.com</p>
<p>7. RAJESH RANJAN PARTNER, INTELLECTIVE LAW OFFICES EMPANELLED COUNSEL "FOR A PERIOD FROM 05.03.2020 TO 28.02.2021"</p>	<p>A-74, LGF, DEFENCE COLONY, NEW DELHI</p>	<p>PH: 43747474 FAX: 43747475 EMAIL: rastogiranjan@gmail.com</p>

LETTER DATED 05.03.2020

<p>"FOR A PERIOD FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 27.01.2021"</p> <p><u>LETTER DATED 05.03.2020</u></p>		
<p>8. KARAN GAUR, ADVOCATE EMPANELLED COUNSEL</p> <p>"FOR A PERIOD FROM 05.03.2020 TO 28.02.2021"</p> <p>"FOR A PERIOD FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 27.01.2021"</p> <p><u>LETTER DATED 05.03.2020</u></p>	<p>B4/140, SAFDARJUNG ENCLAVE, NEW DELHI 110029</p>	<p>PH: 9876100086 EMAIL: karangaur@gmail.com</p>
<p>9. DR. S.S. HOODA ADVOCATE ON RECORD EMPANELLED COUNSEL</p> <p>"FOR A PERIOD FROM 05.03.2020 TO 28.02.2021"</p> <p>"FOR A PERIOD FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 27.01.2021"</p> <p><u>LETTER DATED 05.03.2020</u></p>	<p>B-40, L.G.F. SOUTH EXTENSION PART-II, NEW DELHI-110049</p>	<p>Ph: 9868280166 EMAIL: sshooda65@gmail.com</p>
<p>MR. SHANTANU SAGAR, ADVOCATE</p> <p>EMPANEL COUNSEL FOR A PERIOD OF ONE YEAR FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED</p>	<p>ADDRESS: 5, BABAR LANE, BENGALI MARKET, NEW DELHI</p>	<p>PHONE NO.: 9999414000 40106942 23714727 EMAIL: shantanusagar@gmail.com</p>

	11.03.2021		
	<p>MRS. BHASWATI ANUKAMPA, ADVOCATE</p> <p>EMPANEL COUNSEL FOR A PERIOD OF ONE YEAR FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 11.03.2021</p>	<p>ADDRESS: PLOT NO. 368, FLAT NO 19(1ST FLOOR) , CHIRAG DELHI, NEW DELHI-110017</p>	<p>PHONE NO.: 8750031510 7678614044</p> <p>EMAIL: anukampaadv@gmail.com</p>
	<p>MR. A.K. TIWARI, ADVOCATE, SUPREME COURT OF INDIA</p> <p><u>'AS SENIOR COUNSEL' LETTER DATED 30.06.2021"</u></p> <p>"FOR THE PERIOD OF ONE YEAR W.E.F. 07.06.2021 VIDE LETTER DATED 07.06.2021"</p>	<p>ADDRESS: 1B, SECTOR 15-A, NOIDA- 201201 (INDIA)</p>	<p>PH:- 91-98-11105581 FAX: 91-0120-4222075</p> <p>EMAIL: tewari.arvind@gmail.com</p>
	<p>MR. VINOD DIWAKAR, ADVOCATE</p> <p><u>'AS SENIOR COUNSEL' LETTER DATED 30.06.2021"</u></p> <p>"FOR THE PERIOD OF ONE YEAR W.E.F. 07.06.2021 VIDE LETTER DATED 07.06.2021"</p>	<p>ADDRESS: 3, BIRBAL ROAD, JANGPURA EXTENSION, NEW DELHI-110014</p>	
<p>COAL INDIA LIMITED- COAL BHAWAN, ACTION AREA-IA, NEW TOWN, RAJARHAT, KOLKATA</p>	<p>MR. NEERAJ, ADVOCATE</p> <p>DATE/YEAR OF EMPANELMENT</p>	<p>ADDRESS: 160, LAWYERS CHAMBERS PATIALA HOUSE, NEW DELHI-110021</p>	<p>EMAIL: neerajindia@hotmail.com</p>

EMAIL:
gmlegal.cil@coalindia.in

LETTER DATED 07.07.2021

30.12.2020		
MR. DINESH SHARMA, ADVOCATE M/S SNJ & PARTNERS DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: L-18, LGF LAJPAT NAGAR NEW DELHI-110024	EMAIL: Dinesh.sharma@snjandpartner.com
MR ROHAN BATRA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: E-487 LOWER GROUND FLOOR GREATER KAILASH II NEW DELHI-110048	EMAIL: Batrarohan88@gmail.com
MR AKSHAY AMRITANSHU, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: C-41 LGF JANGPURA EXTN. NEW DELHI-110014	EMAIL: akshayamritanshu@gmail.com
DR. HARSH PATHAK, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 23, FIRST FLOOR, BAZAR LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: Law.delhi@gmail.com
MR. TARKESHWAR NATH, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: CHAMBER NO. 105, BLOCK-III DELHI HIGH COURT CAMPUS NEW DELHI-110001	EMAIL: advotarkeshwarnath@gmail.com
MR. KAILASH CHAND MITTAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 172, LAWYERS CHAMBER BLOCK-II DELHI HIGH COURT NEW DELHI-110021	EMAIL: chamber172dhe@gmail.com
MR PANKAJ GARG, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: UG-82/83/84, WORLD TRADE CENTRE, HOTEL LALIT CHAMPLES, BARAKHAMBA ROAD, NEW DELHI-110001	EMAIL: pankajgargprakash1962@gmail.com
M/S SINGHANIA & PARTNERS,	ADDRESS:	EMAIL:

ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	P-24, GREEN PARK EXTENSION NEW DLHI-110016	rajesh@singhania.in
MR. UDAYAN KHANDELWAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: G-1/75 (LGF), LAJPAT NAGAR-I, NEW DELHI-110024	EMAIL: udayankhandelwal@gmail.com
MR. RAJ KARAN SHARMA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: M-20 LGF, LAJPAT NAGAR-II NEW DELHI-110024	EMAIL: advovaterajkaran@gmail.com
MR. SARANSH KUMAR, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: A-I/261, 2 ND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: saranshk90@gmail.com
MR. ARVIND MISHRA, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-45, NIZAMMUDIN EAST NEW DELHI-110013	EMAIL: Arvindmishra11@gmail.com
MR. ABHISHEK, ADVOCATE DATE/YEAR OF EMPANELMENT 15.01.2021	ADDRESS: 104, BHARAT CHAMBERS, SCINDIA HOUSE, JANPATH NEW DELHI-110001	EMAIL: Abhisheksharma.office@gmail.com
MR. DHRUV DEWAN, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-519, DEFENCE COLONY, 2 ND FLOOR, NEW DELHI-110024	EMAIL: dhruv@dhruvdewan.in
MR. BHAGAT SINGH, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: B-4/156, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: abharatsingh@gmail.com
CENTRAL ADOPTION RESOURCE	MR. V.N. RAGHUPATI 12, NEW LAWYERS CHAMBER	

AGENCY		SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI-110001	
CONSULTANCY DEVELOPMENT CENTRE LETTER DATED 25.01.2008	M/S SIKRI & CO, ----- MR.RAKESH GOSAIN,ADVOCATE	CHAMBER NO.229, HIGH COURT OF DELHI,NEW DELHI ----- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367,VASANT KUNJ, NEW DELHI-110070	----- Ph 41553905-09 PH; 9810393161
COMPETITION COMMISSION OF INDIA	MR. RAJEEV SAXENA ADVOCATE	708, LAWYERS CHAMBERS-III, NEW DELHI-110003	MOBILE: 9810811180
NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE, NEW DELHI (SINCE CENTRAL COUNCIL OF INDIAN MEDICINE IS DISSOLVED BY THE NCISM ACT, 2020 W.E.F. 11.06.2021) LETTER DATED 13.07.2021	MS. ARCHANA PATHAK DAVE, ADVOCATE ADVOCATE ON RECORD & CONSULTANT (LETTER DT. 15.11.2018)	17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI-110001	PH: 011-49423201 MOB: 9971222581 9650303320 EMAIL: Archana.p.dave@gmail.co m
NATIONAL COMMISSION FOR HOMOEOPATHY (NCH), NEW DELHI, MINISTRY OF AYUSH, GOVERNMENT OF INDIA [CENTRAL COUNCIL OF HOMOEOPATHY HAS BEEN DISSOLVED W.E.F. 05.07.2021 "LETTER DATED 30.07.2021"]	MR. SUNIL NARULA, ADVOCATE "ENROLMENT NO: D/358/82" "PANEL COUNSEL" "FOR THE YEAR 2021" LETTER DATED: 01.02.2021	ADDRESS: CHAMBER NO. 493, CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	EMAIL:- sunilnaroola@gmail.com MOBILE: 9811073767 011-40513813 011-26277710

<p>CENTRAL VIGILANCE COMMISSION (CVC)</p> <p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZE TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>(i) MR. SURENDER SINHA 'LEGAL COUNSEL'</p> <p>-----</p> <p>-</p> <p>(ii) MR. RAVINDER AGARWAL 'LEGAL COUNSEL'</p>	<p>H-3/2, SECTOR-18, ROHINI, DELHI-110089</p> <p>-----</p> <p>CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13</p>	<p>-----</p> <p>PH.: 011-23382355 MOB.: 9810056263</p> <p>PH.: 011-41076348</p> <p>e-MAIL: ravinderagar@gmail.com</p>
<p>CENTRAL BUREAU OF INVESTIGATION (CBI)</p> <p>EMAIL ID: dlacbidhc@gmail.com</p>	<p>(iii)MS. TATINI BASU 'LEGAL COUNSEL'</p>	<p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p> <p>CHAMBER NO. 475, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, NEW DELHI,</p>	<p>PH.(OFF.) 0120 4284326 MOB.: 9811215768 9910143029</p> <p>EMAIL: tatinibasuaadv@gmail.com</p>
	<p>1. MS. SONIA MATHUR (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 29.03.2015 TO 28.03.2018)</p> <p>2. MRS. RAJDIPA BEHURA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF ONE YEAR W.E.F. 17.05.2018 OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)- (LETTER DTD. 05.04.2019)</p>		

[EXTENSION OF TENURE FOR A PERIOD OF 7 MONTHS i.e. 16.05.2019 TILL 31.12.2019 AS RETAINER COUNSEL OF CBI]

"LETTER DATED 27.08.2019"

3. MR. NARENDRA MAAN
(CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 03.01.2014, TERM EXTENDED UPTO 30.06.2017 OR TILL FURTHER ORDERS)- [LETTER DTD. 06.07.2017]

MR. SANJEEV BHANDARI
(CBI RETAINER COUNSEL, TERM EXTENDED UPTO 30.06.2017 OR TILL FURTHER ORDERS)- [LETTER DTD. 06.07.2017]

(NOTIFICATION DT. 31.08.2016 OF MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS)

MR. AJAY KUMAR GUPTA
(CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS FROM THE DATE HE TAKES OVER CHARGE OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)

(LETTER/NOTIFICATION
DT.18.07.2018)

MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND
TRAINING)

MR. NIKHIL GOEL, ADVOCATE

MR. RIPUDAMAN SINGH
BHARDWAJ, ADVOCATE

MR. ANUPAM S. SHARMA,
ADVOCATE

(ENGAGED AS CBI RETAINER
COUNSEL, TO CONDUCT DSPE
CASES, FOR A PERIOD OF
THREE YEARS FROM THE DATE
OF APPOINTMENT OR DISPOSAL
OF THE CASES, WHICHEVER IS
EARLIER)

[EXTENSION OF TENURE AS
RETAINER COUNSEL OF CBI IN
DELHI HIGH COURT BEYOND
15.06.2019 TILL
31.12.2019.]

"LETTER DATED: 04.09.2019"

[EXTENSION OF TENURE OF
SHRI ANUPAM S.SHARMA AND
SHRI RIPUDAMAN SINGH
BHARDWAJ, RETAINER
CONSELS, UPTO 30.06.2020]

LETTER DATED 19.05.2020

1. MR. ANIL GROVER, ADV
2. MR. RAJESH KUMAR, ADV
3. MR. PRASANTA VERMA, ADV

[EXTENDED FOR A FURTHER
PERIOD OF THREE YEARS
W.E.F. 12.09.2021 TO

	<p>11.09.2024]</p> <p>4. MR. MRIDUL JAIN,ADV</p> <p>[EXTENDED FOR A PERIOD OF THREE YEARS W.E.F. 17.09.2021 TO 16.09.2024]</p> <p>(ENGAGED AS CBI RETAINER COUNSEL/SPECIAL PUBLIC PROSECUTORS, TO DEFEND CBI IN THE HON'BLE HIGH COURT OF DELHI.</p> <p>VIDE NOTIFICATION [F.NO. 225/22/2017-AVD.II] DATED 12.04.2022</p> <p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>VIDE NOTIFICATION [F.NO. 225/29/2021-AVD.II] DATED 13.04.2022</p> <p>MR. ATUL GULERIA, ADVOCATE MR. ANURAG AHLUWALIA, ADVOCATE MR. JEEVESH NAGRATH, ADVOCATE MS. SUMAN CHAUHAN,ADVOCATE MS. ANUBHA BHARDWAJ, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE</p>		

PROSECUTION, APPEALS,
REVISIONS AND OTHER
MATTERS ARISING OUT OF THE
CASES INVESTIGATED BY THE
DELHI SPECIAL POLICE
ESTABLISHMENT (CENTRAL
BUREAU OF INVESTIGATION),
BEFORE THE HIGH COURT OF
DELHI AND FOR MATTERS
CONNECTED THEREWITH OR
INCIDENTAL THERETO, FOR A
PERIOD OF THREE YEARS FROM
THE DATE OF THEIR
APPOINTMENT OR UNTIL
FURTHER ORDERS, WHICHEVER
IS EARLIER.

VIDE NOTIFICATION [F.NO.
225/21/2021-AVD.II]
DATED 13.04.2022

MR. DAVINDER PAL SINGH,
ADVOCATE

APPOINTED AS SPECIAL
PUBLIC PROSECUTORES FOR
CONDUCTING THE PROSECUTION
OF CBI CASE RC-
13(E)/2017/CBI/EOU-IV/EO-
II/NEW DELHI, INSTITUTED
BY THE DELHI SPECIAL
POLICE
ESTABLISHMENT (CENTRAL
BUREAU OF INVESTIGATION),
IN THE TRIAL COURT,
APPEALS, REVISIONS AND
OTHER MATTERS ARISING OUT
OF THIS CASE IN ANY
APPELLATE OR REVISIONAL
COURTS ESTABLISHED BY LAW,
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF HIS
APPOINTMENT OR TILL

	DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.		
	<p>VIDE NOTIFICAITON NO. F.NO. 225/04/2021-ADV-II DATED 13.05.2022</p> <p>MR. S.V. RAJU, ADVOCATE</p> <p>THE LD. ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR FOR APPEARING ON BEHALF OF CENTRAL BUREAU OF INVESTIGATION IN CLASS OF SENSITIVE CASES BEFORE HON'BLE DELHI HIGH COURT FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH</p> <p>(LETTER DT. 27.06.2016)</p>	<p>MR. JAYESH K. UNNIKRISHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER</p>	<p>CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001</p>	
<p>(LETTER DT. 29.06.2016) (ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs) / ADMINISTRATIVE OFFICER (AOs) , OF THE CONCERNED LABs/INSTTs)</p>	<p>CONTROLLER OF ADMINISTRA- TION/ADMINISTRATIVE OFFICER CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI- MATHURA ROAD, P.O.CRRI, NEW DELHI 110025.</p> <p>CONTROLLER OF ADMINISTRA- TION/ADMINISTRATIVE OFFICER CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL</p>		

ROAD, DELHI 110007

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND INFORMATION RESOURCES, (NISCAIR) Dr. KS KRISHNAN MARG, NEW DELHI 110012.

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF SCIENCE, TECHNOLOGY AND DEVELOPMENT STUDIES, (NISTADS) Dr. KS KRISHNAN MARG, PUSA GATE, NEW DELHI 110012.

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL PHYSICAL LABORATORY, (NPL) Dr. KS KRISHNANA MARG, NEW DELHI 110012.

HEAD, INNOVATION PROTECTION UNIT (IPU) 14, SATSANG VIHAR MARG, SPECIAL INSTITUTIONAL AREA, 3RD FLOOR, CSIR-NISCAIR BUILDING, NEW DELHI-110067

DEPUTY SECRETARY/ UNDER SECRETARY, CSIR-HUMAN RESOURCE DEVELOPMENT GROUP (HRDG) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW

	<p>DELHI-110012</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, ENGINEERING SERVICES DIVISIONS (ESD) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, RECRUITMENT & ASSESMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH, ANUSANDHAN BHAWAN, 2, RAFI MARG, NEW DELHI-110001</p>	<p>COA/AO CSIR-CENTRAL ROAD RESEARCH INSTITUTE, DELHI-MATHURA ROAD, NEW DELHI-110025</p>		
<p>"LETTER DATED 07.10.2021"</p> <p>"THE ADVANCE SERVICE OF PETITION/APPEAL AND NOTICES MAY BE SENT TO THE COAs/AOs OF THE CONCERNED LABS./INSTT."</p>	<p>COA/AO CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY</p> <ol style="list-style-type: none"> 1. UNIVERSITY (NORTH) CAMPUS, MALL ROAD, DELHI-110007 2. SOUTH CAMPUS, MATHURA ROAD, NEW DELHI-110025 		
	COA/AO		

<p>CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND POLICY RESEARCH DR. KS KRISHNAN MARG, NEW DELHI-110012</p>		
<p>COA/AO CSIR-NATIONAL PHYSICAL LABORATORY, DR. K. S. KRISHNAN MARG, NEW DELHI-110012</p>		
<p>COA/AO CSIR-HUMAN RESOURCE DEVELOPMENT CENTRE, (HRDC) SECTOR-19, CENTRAL GOVERNMENT ENCLAVE, KAMLA NEHRU NAGAR GHAZIABAD-201002 (U.P.)</p>		
<p>HEAD, INNOVATION PROTECTION UNIT (IPU) 14, 14, SATSANG VIHAR MARG, BLOCK A, QUTUB INSTITUTIONAL AREA, NEW DELHI, DELHI 110016</p>		
<p>DEPUTY SECRETARY/ UNDER SECRETARY CSIR-HUMAN RESOURCE DEVELOPMENT GROUP (HRDG) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
<p>DEPUTY SECRETARY/ UNDER SECRETARY ENGINEERING SERVICES DIVISIONS (ESD) CSIR COMPLEX LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		

	DEPUTY SECRETARY/ UNDER SECRETARY RECRUITMENT & ASSESSMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
THE COTTON CORPORATION OF INDIA LTD. (LETTER DT. 31.07.2018)	MR. SUNDER KHATRI, ADV	GF-124 & 113, WORLD TRADE CENTRE, LALIT HOTEL BABAR ROAD, CONNAUGHT PLACE, NEW DELHI- 110001	TEL: 011- 43520440, 43570827 EMAIL: inso.sunderkhatri @gmail.com Shyamrattan2008@gmail.c om
CENTRAL SEAT ALLOCATION BOARD (CSAB) /MOTILAL NEHRU NATIONAL INSTITUTE OF TECNOLOGY ALLAHABAD, PRAYAGRAJ FOR THE YEAR 2020-2021	SH. ARJUN MITRA, ADVOCATE	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: 9810412737 E-MAIL: ajmitra@gmail.com
INCOME TAX DEPARTMENT	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APPEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT	CHAMBER NOS. 428, 429 HIGH COURT OF DELHI	

FULLERTON INDIA CREDIT COMPANY LIMITED	SAGAR & SAGAR, SANJEEV SAGAR, ADVOCATE "NOMINATED COUNSEL" "LETTER DATED 15.03.2022"	CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003 OFFICE: 18, HARGOBIND ENCLAVE, BHARTENDU, HARISH CHANDRA MARG, NEW DELHI-110092	MOBILE: 9811016162 PH.: 91-11-22375422, 47543981, EMAIL: sagarandsagar@live.com , sanjivsagar@gmail.com , info@sagarandsagar.in WEB: www.sagarandsagar.in
M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED (NON-BANKING FINANCIAL COMPANY)	MR. SUSHANT BALI, ADVOCATE STANDING COUNSEL "LETTER DATED 29.10.2021"	CHAMBER NO. 378, BLOCK-II, LAWYERS' CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: +91-8447242406 E-MAIL: SUSHANTBALI.ADVOCATE@GMAIL.COM
DEPARTMENT OF REVENUE INCULDING CBEC MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/ APPEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
GOVERNMENT OF INDIA MINISTRY OF TEXTILES OFFICE OF THE DEVELOPMENT COMMISSIONER FOR HANDLOOMS	SH. HANU BHASKAR, "SR. CENTRAL GOVERNMENT STANDING COUNSEL" LETTER DATED: 11.08.2020		
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI [LETTER DATED 29.06.12]	1. MR. VINEET BHATIA ----- 2. MR. PARDEEP TARA ----- 3. MR. A.K. BABBAR	CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI ----- 15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028	PH.:011-46536490, 29241260,9811081159 ----- PH.:011-25883687, 9811051016 ----- PH.: 9811115749
O/o THE COMMISSIONER OF	MR. KAMAL NIJHAWAN	CHAMBER NO. 479, LAWYERS' CHAMBER	Mobile:9810077957

CUSTOMS (I&G) , NEW CUSTOMS HOUSE NEAR IGI AIRPORT, NEW DELHI-37	SENIOR STANDING COUNSEL	BLOCK NO. II, DELHI HIGH COURT, NEW DELHI	
O/o THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI	1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095	
O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. SANJEEV NARULA (NODAL STANDING COUNSEL)	CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI	PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446 E-MAIL: sanjeevnarula.cgsc@gmai l.com
DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX (DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI	MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	PH. 9810419742
O/o THE CHIEF COMMISSIONER OF CUSTOMS (DZ) , NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN NODAL SENIOR STANDING COUNSEL (DELHI CUSTOMS ZONE)	CHAMBER NO. 479, BLOCK-II DELHI HIGH COURT, NEW DELHI	

CENTRAL EXCISE, CUSTOMS & SERVICE TAX, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE, C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD	SHRI SATISH KUMAR, ADVOCATE SENIOR STANDING COUNSEL	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	Ph. 9810419742
[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com
GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE (CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS) LEGAL CELL	MR. ANURAG OJHA, ADVOCATE SR. STANDING COUNCIL LETTER DATED 01.10.2020	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT OFFICE: H 108, SF, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE: 91-8860069704 EMAIL: anuragdulaw@gmail.com
	MR. ASHOK KUMAR ARYA, ADVOCATE, SR. STANDING COUNSEL VIDE ORDER DATED 27.09.2021	NO. 121, PLOT NO. 4, NAV SANSAD VIHAR, OPPOSITE TAJ VIVANTA, SECTOR-22, DWARKA, NEW DELHI-110077	MOBILE: 9899991814, 9868277389 EMAIL: adv.ashokarya@gmail.com (LETTER DT. 21.01.2022)
	MS. SUSHILA NARANG THAKRAL, ADVOCATE SR. STANDING COUNSEL VIDE ORDER DATED 27.09.2021	M-1, 3 RD FLOOR, GREATER KAILASH-I NEW DELHI-110048	MOBILE: 9810369180 EMAIL: sushilnarang@gmail.com
	<u>SENIOR PANEL COUNSEL</u> 1. MR. PIYUSH BERIWAL, ADV 2. MS. SONU BHATNAGAR, ADV 3. MR. SATISH AGGARWALA, ADV 4. MR. ATUL TRIPATHI, ADV		<u>DETAILS OF MS. SONU BHATNAGAR, ADVOCATE</u> SENIOR PANEL COUNSEL MOBILE: 9810134678

	<p><u>JUNIOR PANEL COUNSEL</u></p> <p>1. MR. CHRITARTH PALLI,ADV</p> <p>FOR A PERIOD OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER VIDE LETTER DATED 23.08.2022 F.NO. 278A/38/2021-LEGAL</p>		<p>EMAIL: bhatnagarsonu@gmail.com sonubhatnagaroffice@gmail.com</p>
<p>OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009</p> <p>LETTER DATED: 10.09.2012</p>	<p><u>PANEL OF SENIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHOWDHURY 5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS <p><u>PANEL OF JUNIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ 3. MR. AMIT ANAND 4. MS.GEETANJALI SHARMA 5. MS. ANJANA GOSAIN 	<p><u>NODAL OFFICER AVAILABLE AT:</u></p> <p>ROOM No. 137 A, LAWYERS CHAMBER,NEW BLOCK, DELHI HIGH COURT, N.DELHI</p> <p>TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.</p>	

OFFICE OF THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, DELHI-NORTH C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109			EMAIL ID FOR THE PURPOSE OF SERVICE OF ANY MATTERS: Delhinorth-legal@gov.in <u>VIDE LETTER DATED 21.12.2021</u>
	COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-EAST, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110002 "VIDE LETTER DATED 31.03.2022"		EMAIL: gstdelhieast.legal@gmail.com
	PRINCIPAL COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-SOUTH, 2 ND & 3 RD FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066 "VIDE LETTER DATED 31.03.2022"		EMAIL: legal.cgstdelhisourth@gov.in
	COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-WEST, 4 TH & 5 TH FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066 "VIDE LETTER DATED 31.03.2022"		EMAIL: legalstdelhi3@gmail.com
	PRINCIPAL COMMISSIONER OF CENTAL GOODS & SERVICES TAX, DELHI-NORTH, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109 "VIDE LETTER DATED 31.03.2022"		EMAIL: delhinorth-legal@gov.in
O/O THE COMMISSIONER OF	MR. KAMAL NIJHAWAN	CHAMBER NO.479, BLOCK-II,	

<p>CUSTOMS (PREVENTIVE) , NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>"NODAL SENIOR STANDING COUNSEL"</p>	<p>DELHI HIGH COURT, NEW DELHI</p>	
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT (U. P.)</p>	<p><u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN</p>		
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT (U. P.)</p>	<p><u>(BAREILLY DIVISION)</u> 1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II)MS.GEETANJALI SHARMA JUNIOR STANDING COUNSEL</p> <p><u>(HALDWANI DIVISION)</u> 2.(I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL</p> <p><u>(MORADABAD DIVISION & ICD)</u> 3.(I) MR. RAHUL KAUSHIK</p>	<p>I)CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003</p> <p>II)CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75</p>	<p>Mob. : 9899147053</p>

	<p>SENIOR STANDING COUNSEL</p> <p>(II) MR. AMIT ANAND JUNIOR STANDING COUNSEL</p> <p>(III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL</p> <p><u>(RAMPUR DIVISION)</u></p> <p>4. (I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II) MR. ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL</p> <p><u>(HAPUR DIVISION)</u></p> <p>5. (I) MR. SATISH KUMAR SENIOR STANDING COUNSEL</p> <p>(II) MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL</p>		
<p>OFFICE OF CONTROLLER OF CERTIFYING AUTHORITIES,</p> <p>DEPARTMENT OF INFORMATION TECHNOLOGY, MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY,</p>	<p>MS. GIRIJA KRISHAN VARMA, ATTORNEY</p> <p>M/S GIRIJA LAW PARTNERS [UPTO 20.02.2014]</p>	<p>LAWYERS CHAMBER NO. 393, BLOCK-II (NEW BLOCK), HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>Tel.: 91-9313338142, 9910194228 Email: girija.stanfordattorney@yahoo.com</p>
<p>CONSORTIUM FOR EDUCATIONAL COMMUNICATION</p>	<p>MR. AMITESH KUMAR, ADVOCATE</p>	<p>196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD- 201010, UTTAR PRADESH</p>	<p>Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.com</p>
<p>CONTAINER CORPORATION OF INDIA LTD. (CONCOR)</p>	<p>MR. RAJINDER DHAWAN & ASSOC. f</p>	<p>260, LAWYERS' CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE: H-61, GOBIND MANSION, CONNAUGHT CIRCUS, NEW DELHI-1</p>	<p>PH: 23388494 MOBILE: 9810027994</p> <p>PH: 23322584</p>

	<p>----- - MS. AYUSHI KIRAN (LETTER DT. 22.02.16) (FOR INTELLECTUAL PROPERTY & ARBITRATION RELATED MATTERS, LETTER DT. 08.04.2016)</p>	<p>----- B-504, SHATABDI RAIL VIHAR, PLOT NO. B-9/4, SECTOR-62, NOIDA-201309</p>	<p>----- MOB.: 7838824766 EMAIL: ayushi@alumni.virginia.edu</p>
CENTRAL BANK OF INDIA	<p>MR. TUSHAR SINGH, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>A-94 (BASEMENT), NEETI BAGH, NEW DELHI-110049</p>	<p>MOBILE: 9811634530 EMAIL: tusharsingh145@gmail.com tlc.tusharsingh@gmail.com</p>
	<p>MR. RAJESH RANJAN DUBEY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>Q 19B, LGF JANGPURA EXTN., NEW DELHI-110014</p>	<p>MOBILE: 9811045354 EMAIL: rajeshranchi@gmail.com</p>
	<p>MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>HOUSE NO. 80A, SECTOR A, PUSHP VIHAR, SOUTH DELHI-110017</p>	<p>MOBILE: 9971105049 EMAIL: advskrout@yahoo.com</p>
	<p>MS. EKTA CHOUDAHRY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>ADDRESS: INDRAPRAKASH BUILDING, UB-12A, 27, BARAKHAMBA ROAD, NEW DELHI-110001</p>	<p>MOBILE: 9910376565 EMAIL: advocateekta1@gmail.com</p>

	<p>MR. HIMANSHU SHEKHAR, ADVOCATE NOMINATED COUNSEL</p> <p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>ADDRESS: 68, OLD LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-111001</p>	<p>MOBILE: 9310116418 EMAIL: Himanshu3161@yahoo.com</p>
	<p>MR. RAJIV RANJAN DWIVEDI, ADVOCATE NOMINATED COUNSEL</p> <p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>ADDRESS: 424, NEW LAWYERS CHAMBER, (MC SETALWAD BLOCK) SUPREME COURT, BHAGWAN DAS ROAD, NEW DELHI-110001</p>	<p>PHONE: 011-23388251 9810594551 EMAIL: dwivedirr@gmail.com</p>
<p>CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH</p>	<p>MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'</p>	<p>CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009</p>	<p>TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495</p>
<p>CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpar tners.in</p> <p>ateev_mathur@sngpar tners.in</p>
<p>CAPRI GLOBAL CAPITAL LIMITED</p>	<p>SHOBIT JAIN</p>	<p>E-342, LGF, EAST OF KAILASH</p>	<p>MOB.: 09818668068</p>

<p>(LETTER DTD. 25.08.2017)</p> <p>-----</p>	<p>D/1032/2004</p> <p>-----</p> <p>MR. ANUPAM SINGH</p>	<p>NEW DELHI-110065</p> <p>-----</p> <p>N-2, 3rd FLOOR, RINGH ROAD, BHISHMA PITAMAH MARG, BLOCK N, SOUTH EXTENSION I, NEW DELHI-110049</p>	<p>OFF: 011 26230371</p> <p>-----</p> <p>MOB: 9654926809 E-MAIL: anupamjsingh@gmail.com</p>
<p>CENTRAL POLLUTION CONTROL BOARD</p>			
<p>CENTRAL INSTITUTE OF PLASTICS ENGINEERING & TECHNOLOGY</p> <p>(DEPT. OF CHEMICALS & PETROCHEMICALS, MINISTRY OF CHEMICALS & FERTILIZERS, GOVT. OF INDIA)</p>	<p>MR. HASHMAT NABI, ADV H.N.& ASSOCIATES</p> <p>"STANDING COUNCEL"</p> <p>LETTER DATED 17.12.2020</p>	<p>B-1/15, LGF, HAUZ KHAS, NEW DELHI-110016</p>	<p>PH: 011-41407822-23 FAX: 011-26561063 MOB: 9810017822</p> <p>EMAIL: hashmatnabi@hashmatnabi.com hashmatnabi@gmail.com</p>
<p>CENTRAL WAQF COUNCIL (MINISTRY OF MINORITY AFFAIRS GOVT. OF INDIA) (LETTER DATED 2.7.2021)</p>	<p>MR. HASHMAT NABI, ADVOCATE 'STANDING COUNSEL'</p> <p>(FOR A PERIOD OF 4 YEARS UNTIL FURTHER ORDER, WHICHEVER IS EARLIER)</p>	<p>OFFICE: B1/15, LGF, HAUZ KHAS, NEW DELHI-110016</p> <p>CHAMBER: 438, LAWYERS CHAMBER (BLOCK-I), DELHI HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI</p>	<p>LANDLINE: 011-41407822-23</p> <p>MOB: 8010656935, 9810017822</p> <p>EMAIL: hashmatnabi@gmail.com hashmatnabi@hashmatnabi.com</p>
<p>DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013)</p> <p>-----</p> <p>(LETTER DTD. 27.02.2013)</p>	<p>SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY.</p> <p>-----</p> <p>1. MR. JASMEET SINGH "NOMINATED COUNSEL"</p>	<p>ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001</p> <p>-----</p> <p>CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD,</p>	<p>-----</p>

	<p>----- 2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"</p>	<p>NEW DELHI-110003 ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p>	
<p>DELHI METRO RAIL CORPORATION LTD.</p>	<p>M/S VIRENDER SOOD & CO</p> <p>"LETTER DATED 18.05.2020"</p> <p>----- M/S. A.K.SINGLA & CO STANDING COUSEL</p>	<p>257, LAWYERS CHAMBER, HIGHCOURT OF DELHI ,NEW DELHI-110003</p> <p>----- FLAT 'L', SAGAR APPARTMENT 6, TILAK MARG, NEW DELHI-110001</p>	<p>TEL; 23386868/23385730 MOB: 9958847558 9810010790 9891108181 E-MAIL- pushkarsood03@gmail.com</p> <p>----- 23384954, 23383734 FAX:23782596</p>
<p>DELHI TRANSCO LTD (25.10.2006)</p> <p>----- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD. (LETTER DTD. 21.03.2017)</p>	<p>MR.SUMEET PUSHKARNA</p> <p>----- MS. AVNISH AHLAWAT `STANDING COUNSEL` [WEF 01.04.2017]</p>	<p>CH.346-A, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RES: F-254, VIKASPURI, NEW DELHI-110019</p> <p>----- CHAMBER NO. 243, HIGH COURT, DELHI</p>	<p>PH:91-11-23386355 91-11-28534497 TELFAX:91-11-28535908</p> <p>-----</p>
<p>DELHI INTERNATIONAL AIRPORT PVT LTD.</p>	<p>MR. ATUL SHARMA</p>	<p>207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI</p> <p>OFFICE: LINK LEGAL, 109. GOLF APARTMENTS, SUJAN SINGH, PARK, MAHARISHI RAMANNA MARG, NEW DELHI-110003</p>	<p>PHONE: 91 (011) 4610080- 82 91 (011) 4654840-42 Mobile No 9811055984 FAX: 91901104610083</p>
<p>DELHI DEVELOPMENT AUTHORITY (DDA)</p>	<p>1. MR. ARJUN PANT ADDL. SR. STANDING COUNSEL</p>	<p>C-5/15, SAFDARJUNG DEV. AREA. OFFICE- K-40, HAUZ KHAS ENCLAVE</p>	<p>PH:9811071260 EMAIL: Pant arjun@rediffmail.com</p>

<p>OFFICE OF DDA(AT DHC):</p> <p>CHAMBER No.425 & 426 LAWYERS CHAMBER BLOCK-I, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>CONTACT : 011-23389451 011-23070466</p> <p>E-MAIL ID OF DDA FOR FRESH MATTERS</p> <p>ddachamberhc@yahoo.com</p> <p>CONTACT DETAILS OF DDA OFFICIALS:</p> <p>1. DR. RAHUL CHHOKER SENIOR LAW OFFICER</p> <p>2. MR. AMIT KRISHNA LEGAL ASSISTANT</p> <p>"LETTER DATED 06.08.2021"</p> <p>"NEW LIST OF ADDL. SR. STANDING COUNSEL/STANDING COUNSEL OF DDA VIDE LETTER DATED 22.10.2021"</p>	<p>2. MR. ARUN BIRBAL, STANDING COUNSEL</p> <p>3. MS. SHOBHANA TAKIAR, STANDING COUNSEL</p> <p>4. MS. MRINALINI SEN GUPTA STANDING COUNSEL</p> <p>5. MS. PRABHSAHAY KAUR, STANDING COUNSEL</p> <p>6. MR. ASHIM VACHHER, STANDING COUNSEL</p> <p>7. MS. MANIKA TRIPATHI PANDEY, STANDING COUNSEL</p> <p>8. MR. SANJAY KATYAL, STANDING COUNSEL</p> <p>9.MR. R.K. DHAWAN, ADVOCATE STANDING COUNSEL</p> <p>FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 31.03.2022</p>	<p>M-5, JUNG PURA EXTENSION (IST FLOOR), NEW DELHI</p> <p>B-103, LAJPAT NAGAR-I, FIRST FLOOR, NEW DELHI</p> <p>208, BLOCK III, HIGH COURT OF DELHI, SHER SHAH MARG</p> <p>CHAMBER NO. 184, BLOCK 2, DHC, NEW DELHI</p> <p>135, 2ND FLOOR, UDAY PARK, NEW DELHI-110049</p> <p>SUPREME COURT OF INDIA, 429, NEW LAWYER'S CHAMBERS, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p>170, LAWYER'S CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p> <p>CHAMBER NO. 609, LAWYERS' BLOCK-III DELHI HIGH COURT NEW DELHI-110003</p> <p>146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD</p> <p>CHAMBER NO. K-10,</p>	<p>PH: 9810029802 EMAIL: arunbirbal@yahoo.com</p> <p>Ph: 9810962950 Email:- Shobhana_takiar@yahoo.co.in</p> <p>PH:9873367274 EMAIL: mrinalinisgupta@gmail.com</p> <p>PH:9810158581 EMAIL: sahayk@gmail.com</p> <p>PH: 9811023217 EMAIL: ashimvachher@gmail.com</p> <p>PH:9811831835 EMAIL: Manika_pandey@yahoo.co.in</p> <p>MOBILE: 9350023553 EMAIL: sanjayklaw@yahoo.com</p> <p>EMAIL: Rkdhawan9@gmail.com MOBILE: 9899775330</p>
<p>DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW</p>	<p>MR. AMITESH KUMAR (STANDING COUNSEL)</p>		
<p>DELHI MINORITIES COMMISSION</p>	<p>MR. SIDDHARTH, ADVOCATE</p>		<p>MOBILE: 9599138139</p>

	"LETTER DATED 17.02.2021"		
DELHI TECHNOLOGICAL UNIVERSITY (DTU) (FORMERLY DELHI COLLEGE OF ENGINEERING)	1] MR. ATUL NANDA	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI	
	2] MS. AVNISH AHLAWAT	2] CHAMBER NO. 243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. A-33, DEFENCE COLONY, NEW DELHI-110024	TEL. 23384517 MOB. 9810134741
	3] MR. ALDANISH REIN, ADVOCATE [FOR A PERIOD OF TWO YEARS W.E.F. 30.08.2018]	O/1A, JUNG PURA EXTENSION, NEW DELHI-110014	
DELHI JAL BOARD	1. MS. SANGEETA BHARTI, ADV "STANDING COUNSEL" "LETTER DATED 16.02.2021"	405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9811112863 Tel.No. 011-24308800 e-MAIL: sangeetabharti@gmail.com
	2. MS. NANDITA RAO "ADDL. STANDING COUNSEL"	CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT	MOB.: 9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com
	3. MR. AJJAY ARORAA "ADDL. STANDING COUNSEL" (LETTER DT. 14.09.2020)	CHAMBER NOS. 430-431 LAWYERS CHAMBERS DELHI HIGH COURT, DELHI OFFICE: S-154, (SF), GREATER KAILASH-1, N. DELHI	MOB: 9811160827
DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)	1. MS. AVNISH AHLAWAT	243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003	PH: 23384517 FAX: 011-23382820

OFF: A-33,DEFENCE COLONY
NEWDELHI-110024

RES: A-855-F,SUSANT LOK
PHASE-I,GURGAON,HARYANA

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2. MR. SUMEET PUSHKARNA

2] 346-A, LAWYERS CHAMBER,
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N. DELHI-110003

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3. MR. AJAY VERMA

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4. MR. SANTOSH KUMAR
TRIPATHI
(LETTER DT. 19.08.2015)

CHAMBER ADDRESS:
321, CK DAPHTARY BLOCK, SUPREME
COURT OF INDIA, NEW DELHI-110001

RESIDENCE/OFFICE ADDRESS:
FLAT NO. 34,VIDHI APARTMENT,
PLOT NO.116, I.P. EXTN.
PATPARGANJ, DELHI -92

MOB. NO. : 9868250806
PH. NO. :011-22231198

<p>5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015)</p>	<p>CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p> <p>RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92</p>	<p>MOB. NO.: 9868111799 PH. NO.: 011-23073821 FAX NO.: 011-42486199</p>
<p>6. MR. MANISH VASHISHT (LETTER DT. 04/05.12.2018)</p>	<p><u>CHAMBER ADDRESS:</u> LAWYER'S CHAMBER146, BLOCK NO.1, HIGH COURT OF DELHI, NEW DELHI</p> <p><u>OFFICE ADDRESS:</u> B-27, 2ND FLOOR, DEFENSE COLONY, NEW DELHI-110024.</p> <p><u>RESIDENCE ADDRESS:</u> H.NO. 61, SECTOR-15, PART-1, GURGAON, HARYANA</p>	<p><u>CHAMBER:</u> PH: 011-23388127 MOB: +91-9811175180</p> <p><u>OFFICE:</u> PH: 011-49872103 011-49872104</p> <p><u>RESIDENCE:</u> PH: 0124-4030990 PH:0124-2222247</p>
<p>MR. AVIRAL SAXENA, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 19.03.2021</p>	<p>CHAMBER ADDRESS: 35, LAWYERS' CHAMBER, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>OFFICE ADDRESS: A-415, LGF DEFENCE COLONY, NEW DELHI</p> <p>RESIDENCE ADDRESS: B-79, PANDARA ROAD, NEW DELHI</p>	<p>MOBILE: 9990589126 EMAIL: adv.aviral@yahoo.com</p>
<p>MR. RIKKY GUPTA, ADVOCATE STANDING COUNSEL</p>	<p>CHAMBER/OFFICIAL/ RESIDENCIAL ADDRESS:</p> <p>251, LAWYERS' CHAMBER BLOCK, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p>	<p>MOBILE: 9811062591 01123389365</p> <p>EMAIL: rikks Gupta@gmail.com</p>

	LETTER DATED 12.07.2021		
DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)	D. MS. AVNISH AHLWAT	1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 RES: A-33, DEFENCE COLONY, N.DELHI-110024	
	D. SH. S.K. DUBEY	2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. SH. SUMEET PUSHKARNA	3] 346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI- 110002	MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	
DELHI PUBLIC SCHOOL SOCIETY	MR. PUNEET MITTAL	241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI 3, GULMOHAR ENCLAVE, NEW DELHI-49	PH. NO. 23389122, 23389454 PH.NO. 26511711, 26859797 FAX' 26519797
	MS. PRATIMA K.GUPTA,ADV (LETTER DT. 11.04.2018)	CHAMBER NO.241,LAWYERS CHAMBERS,DELHI HIGH COURT, NEW DELHI-110003 OFF: Y-1,BASEMENT HAUZ KHAS, NEW DELHI 110060	PH: 23384122 MOB: 9811282222 (O) 011- 26965000/41656588

	<p>MS. VASUDHA BAJAJ, ADVOCATE NOMINATED COUNSEL</p> <p>VIDE LETTER DATED 25.10.2021</p>	<p>ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003</p>	<p>PHONE NO. 9999621225 EMAIL: vasudhabajaj@puneetmittal.in vasudhabajaj@gmail.com</p>
	<p>MR. RUPENDRA PRATAP SINGH, ADVOCATE NOMINATED COUNSEL</p> <p>VIDE LETTER DATED 25.10.2021</p>	<p>ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003</p>	<p>PHONE NO. 9818928506 EMAIL: rpsingh@puneetmittal.in advocaterpsingh1@gmail.com</p>
	<p>MR. ABHIESUMAT GUPTA, ADVOCATE NOMINATED COUNSEL</p> <p>VIDE LETTER DATED 25.10.2021</p>	<p>ADDRESS: Y-1, BASEMENT, HAUZ KHAS, NEW DELHI-110049</p>	<p>PHONE NO. 9811088803 EMAIL: abhishumatgupta@gmail.com</p>
<p>DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDERTHE GOVT OF DELHI)</p>	<p>MS. AVNISH AHLAWAT</p>	<p>243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>OFF: A-33, DEFENCE COLONY NEWDELHI-110024</p> <p>RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA</p>	<p>PH: 23384517 FAX: 011- 23382820</p> <p>PH: 51012214, 51048401 MOBILE: 9810134741 MAIL; AVNISHAHLAWAT@YAHOO. COM PH 95124-5048712</p>
<p>DELHI AGRICULTURAL MARKETING /FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE</p>	<p>MS. AVNISH AHLAWAT, ADVOCATE</p>	<p>OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024</p> <p>CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>PH: 4101-2214, 4104-8401</p> <p>PH: 2338-4517 FAX: 4101-2214</p>

DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD	MS. ANUSUYA SALWAN	342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 RES: 47, PUSA ROAD, NEW DELHI	2338 8501 2581 4176 MOBILE: 9811225368
DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. (DSIIDC) LETTER DATED 19.08.2020	MRS. ANUSUYA SALWAN, ADVOCATE, STANDING COUNSEL	47, PUSA ROAD, NEW DELHI-110005 CHAMBER NO. 402, NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI	MOB: 9811225368 E-MAIL: anusalwan@gmail.com
(FOR SERVICE OF PETITIONS TO THE OFFICE OF DSIIDC THROUGH EMAIL: dsiidclc@gmail.com VIDE LETTER DATED 10.02.2021)	SH. R.K. DHAWAN, ADVOCATE, STANDING COUNSEL	F-11,79, LGF, CHITTARANJAN PARK, NEW DELHI-110019 CHAMBER NO. 609 NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI	MOB: 9899775330 E-MAIL: rkdhawan9@gmail.com
	MRS. FIRDOUSE QUTB WANI, ADVOCATE ADDITIONAL STANDING COUNSEL	LGF, E-102, KALKAJI, NEW DELHI-110019	MOB: 9718043116 E-MAIL: Firdousewani.lawz@gmail.com
DELHI POLLUTION CONTROL COMMITTEE LETTER DTD. 15.05.2012	D. MR. BIRJA MAHAPATRA	CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003	MOB.: 9810935526
	D. MR. NARENDER PAL SINGH, ADVOCATE, "NOMINATED COUNSEL" LETTER DATED : 01.10.2019	08, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-110001	MOB: 9311010090
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<p>(LETTER DT. 25.11.2016)</p>	<p>MR. ARUN AGGARWAL</p>	<p>159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RESIDENCE: 51, VIGYAN LOK, DELHI-110092</p> <p>26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092</p>	<p>mlkktax@bol.net.in</p> <p>PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM</p>
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<p>F.NO. 278A/07/2019-LEGAL (PT.III) DATED 01.10.2020 (COPY ENCLOSED)</p>	<p>MR. ANIRUDH DESHMUKH</p>	<p>NO. 11, IST FLOOR, BLOCK I, JANGPURA EXTENSION, NEW DELHI-110029</p>	<p>MOB: 9971633944 PHONE:011-46075388 EMAIL: ANIRUDDHA@SMARTH.IN</p>
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	<p>MR. RAVI PRAKASH</p>	<p>I-4C,TAJ APARTMENTS, RAO TULA RAM MARG, SECTOR 12,R.K. PURAM, NEW DELHI-110022</p>	<p>MOB: 9810529222 EMAIL: RAVIPRAKASH1066@GMAIL.COM</p>
	<p>MR. CHANDRA PRAKASH</p>	<p>20A, LAWYERS' CHAMBERS, R.K. GARG BLOCK SUPREME COURT OF INDIA NEW DELHI 110001</p>	<p>MOB: 9810834624 PHONE: 01123386914/5275 EMAIL: CPADV79@GMAIL.COM</p>
	<p>MR. ADITYA SINGLA</p>	<p>201, LAWYERS' CHAMBERS, DELHI HIGH COURT, NEW DELHI 110003</p> <p>OFFICE: P10 (LGF) SOUTH EXTENSION PART II,</p>	<p>MOB: 9818601006 PHONE: 01141654163 EMAIL: ASINGLASSC@GMAIL.COM ADITYASINGLA@HOTMAIL.COM</p>

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MR. KUNAL SHARMA	D-2, LGF, LAJPAT NAGAR-3, NEW DELHI-110024	MOB: 9910200911 PHONE: 011-43094083 011-43526614 EMAIL: KUNALSHARMALAWYER@GMAIL.COM

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	<u>JR. STANDING COUNSEL</u>		
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	MR. SAMIKSHA GODIYAL	C-25, LOWER GROUND FLOOR, NIZAMUDDIN EAST NEW DELHI-110013	MOB: 9910005408 EMAIL: SAMIKSHA.GODIYAL187@GMAIL.COM
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SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DRI HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOK ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)	SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS) 7 TH FLOOR, D-BLOCK, I.P. BHAWAN I.P. ESTATE NEW DELHI		
INTELLIGENCE OFFICER DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT	INTELLIGENCE OFFICER, DRI- DELHI ZONAL UNIT B-3 & 4, 6 TH FLR. PT. DINDAYAL ANTYODYA BHAWAN, LODHI ROAD, CGO COMPLEX, NEW DELHI-110003		
DIRECTORATE GENERAL OF FOREIGN TRADE	MR. VINEET MALHOTRA ADVOCATE		

(MINISTRY OF COMMERCE & INDUSTRY)	(SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		
DIRECTORATE GENERAL OF GOODS & SERVICES TAX INTELLIGENCE MEERUT ZONAL UNIT, MEERUT	SHRI. SATISH KUMAR NODAL SR. STANDING COUNSEL LETTER DATED 23.03.2021	OFFICE: DGGI, CBIC OFFICE ADDRESS: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE : 9810419742 PHONE: 011-43074413 EMAIL: satishlaw@yahoo.com
DR. B.R. AMBEDKAR UNIVERSITY DELHI	MR. MOHINDER J.S. RUPAL, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA, STANDING COUNSEL "LETTER DATED 14.02.2022"	OFFICE: 212A, BLOCK III, LAWYERS CHAMBERS, HIGH COURT OF DELHI DELHI-110003	MOBILE: 9811151216 EMAIL: rupalmohinder@gmail.com
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602 (R) ,23910585 (O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI (LETTER DT. 29.08.2016)	MR. PARVINDER CHAUHAN, ADVOCATE MS. MINI PUSHKARNA, ADVOCATE	CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110001 CHAMBER No. 346-A, BLOCK-1, LAWYERS CHAMBER, DELHI HIGH COURT.	
DELHI WAQF BOARD	MR. SALEEM AHMED, 'NOMINATED/SENIOR STANDING COUNSEL'	A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	TEL: OFF.:011-41054182 MOB.:9811079721

	(LETTER DT. 10.01.2019)		
(EARLIER KNOWN AS DELHI WAKF BOARD)	MR. WAJEEH SHAFIQ `NOMINATED STANDING COUNSEL` (LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017) (LETTER DT. 14.01.2019) (LETER DATED 17.08.2021)	OFF. 18, CENTRAL LANE, BANGALI MARKET, NEW DELHI-110001 FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012	MOB.: 9953756236 EMAIL: wajeeh.shafiq@gmail.com wajeeh@wajeehshafiq.in
	MR. ALY MIRZA `NOMINATED/ADDITIONAL STANDING COUNSEL` (LETTER DT. 17.05.2016)	G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013	MOB: 9899720944
DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD (LETTER DATED 27.02.2017)	1. MR. MAHESH KUMAR SHARMA ----- 2. MR. ANCHIT SHARMA ----- (LETTER DATED 28.11.2018)	SEAT NO.6, HALL NO.1, IST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075 ----- 1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI - 110057 ----- LEGAL CELL, DELHI CANTONMENT BOARD, DELHI CANTT., DELHI-110010	MOB: 9990814902, 9711431818 ----- PH: 011 49071207 MOB: 9650208207 ----- MOB: 9555551536
DIRECTORATE OF ENFORCEMENT GOVERNMENT OF INDIA EMAIL ID FOR ADVANCE SERVICE OF PETITIONS AND HEARING NOTICES	MR. ZOHEB HOSSAIN,ADV RETAINER COUNSEL LETTER DATED 13.05.2022 MR. ANUPAM SHARMA,ADV RETAINER COUNSEL		MOBILE: 9999711099 MOBILE:9810009734

<p>dl.hc-ed@gov.in</p> <p>ADDRESS FOR PHYSICAL SERVICE OF NOTICES AND PETITIONS</p> <p>MR. B NAVEEN KUMAR, DEPUTY LEGAL ADVISOR CENTRAL REGION OFFICE, DIRECTORATE OF ENFORCEMENT ROOM NO. 309, C BLOCK, PRAVARTAN BHAWAN, 11 A.P.J. ABDUL KALAM ROAD, NEW DELHI-110011</p>	<p>LETTER DATED 13.05.2022</p> <p>MR. PV YOGESHWARAN,ADV RETAINER COUNSEL</p> <p>LETTER DATED 13.05.2022</p> <p>MR. ANURAG AHLUWALIA,ADV RETAINER COUNSEL</p> <p>LETTER DATED 13.05.2022</p> <p>MR. RAJAT NAIR,ADV RETAINER COUNSEL</p> <p>LETTER DATED 13.05.2022</p>		<p>MOBILE:9810622382</p> <p>MOBILE:9811418995</p> <p>MOBILE:9953105156</p>
<p>DELHI COMMISSION FOR WOMEN (LETTER DATED 16.02.2016)</p>	<p>MS. PRABHSAHAY KAUR</p>	<p>CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003</p>	
<p>DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)</p>	<p>MR. RAJENDER KR. RAWAT (STANDING COUNSEL)</p>	<p>CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>MOB.: 9810053768</p>
<p>DMI FINANCE PRIVATE LIMITED (LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)</p> <p>----- - 2. MR. VIKAS SHOKEEN D-1276/2000 ----- - 3. MR. NEERAJ KUMAR D-770/2007 ----- - 4. MR. RISHI SETHI D-2701/1999 -----</p> <p>LETTER DT. 01.09.2017 TIMING 10.30 A.M. TILL 4 PM</p>	<p>1. MR. AMIT GUPTA D-154/2003 ----- - 2. MR. VIKAS SHOKEEN D-1276/2000 ----- - 3. MR. NEERAJ KUMAR D-770/2007 ----- - 4. MR. RISHI SETHI D-2701/1999 -----</p>	<p>BG-24, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063 ----- AB-18, MIAN WALI NAGAR NEW DELHI-110087 ----- B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024 ----- F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024 ----- A-59A, 1ST FLOOR,LAJPAT NAGAR-II NEW DELHI-110024</p>	<p>MOB.: 9560052229</p> <p>----- MOB.: 9891286119 ----- MOB.: 9811338696 ----- MOB.: 9811088212 ----- MOB.: 9910087765 9910040471</p>

	5. MR. AJAY KOHLI, ADVOCATE		PH.: 011-29842365,011-29842464,011-29842465
	6. MR. S.S.SOBTI, ADVOCATE		
DEUTSCHE INVESTMENTS INDIA PRIVATE LIMITED (LETTER DT. 25.09.2017)	SHAIENDRA & ASSOCIATES, LAW FIRM	S-195, LOWER GROUND FLOOR,GREATER KAILASH-II, NEW DELHI-110048	PH.:011-40573229,40545678,40573229 E-MAIL: shailendraassociates@shailendra.net.in
DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS (DCPCR), GOVERNMENT OF NCT OF DELHI	1. MR. A.K. SINGH (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK NO. 3, HIGH COURT OF DELHI, DELHI-110003	PH: 011-41517160 MOB: 9350563720 E-MAIL: aksinghadv1@gmail.com
	2. MR. PRATEEK K. CHADHA (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 308, LAWYER'S CHAMBER, BLOCK 1, DELHI HIGH COURT, NEW DELHI D-416,LGF, DEFENCE COLONY, NEW DELHI	MOB: 9871588144 E-MAIL: prateek@pkcchambers.com
	3. MS. NEHA JAIN (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 693-694, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOBILE: 9873065442 EMAIL: jainneha.adv@gmail.com
	4. MR. TUSHAR SANNU (STANDING COUNSEL) LETTER DATED 31.05.2022	FLAT NO.3, SECOND FLOOR, DDA FLATS, SIDDHARTH ENCLAVE, NEAR ASHRAM METRO STATION, NEW DELHI-110014	MOB: 9911991166 EMAIL: adv.tusharsannu@gmail.com
	5. MR. R.H.A. SIKANDER (STANDING COUNSEL) LETTER DATED 31.05.2022	C-66,2 nd FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013	MOB: 9810471891 EMAIL: sikander@rhasikander.com

	6. MS. TINA GARG, (STANDING COUNSEL) LETTER DATED 31.05.2022	SHANTI APARTMENT 78, KRISHNA NAGAR, LANE-2, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOB: 9356401000 EMAIL: Tinagarg15@gmail.com
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI [NOTIFICATION DT. 09.01.2018]	<u>GOVERNMENT</u> <u>PLEADERS/ADDL.STANDING</u> <u>COUNSEL (CIVIL)</u> 1.MR.SHADAN FARASAT 2.MR.HIMMAT SINGH SHERGIL 3.MR.SAMEER VASHISHT 4.MR.ANUPAM SRIVASTAVA 5.MS.HETU ARORA SETHI 6.MR.RISHIKESH KUMAR 7.MS. SHOBHNA TAKIAR 8.MR.ANJUM JAVED 9.MR.JAWAHAR RAJA		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8 TH LEVEL,C-WING,PLAYERS BUILDING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI <u>"LETTER DATED 04.03.2022"</u>	MR. SANTOSH KUMAR TRIPATHI, ADVOCATE STANDING COUNSEL(CIVIL) MR. SAMEER VASHISHT, ADVOCATE ADDL. STANDING COUNSEL(CIVIL) MR. SATYAKAM, ADVOCATE ADDL. STANDING COUNSEL(CIVIL) MR. GAUTAM NARAYAN, ADVOCATE ADDL. STANDING COUNSEL(CIVIL) MR. RISHIKESH KUMAR, ADVOCATE ADDL. STANDING COUNSEL(CIVIL) MR. ANUJ AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		

MR. ANUPAM SRIVASTAVA, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
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MR. HETU ARORA SETHI ADDL. STANDING COUNSEL (CIVIL)		
MS. MEHAK NAKRA, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. RAJEEV AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
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MR. AVISHKAR SINGHVI, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. KARN BHARDWAJ, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
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MR. DIVYAM NANDRAJOG, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. MANASHWY JHA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. MANISH BATRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AJAY KUMAR MISHRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ASHU ARORA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. PAVITRA KAUR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. PUNEET KHURANA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. URVI MOHAN, ADVOCATE PANEL COUNSEL (CIVIL)		

MR. DEEPAK SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ANUBHAV GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NEERAJ BANSAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ACHAL GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. TUSHAR SANNU DAHIYA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AKSHAY CHOWDHARY, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ASIYA KHAN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AMANDEEP JOSHI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. MOHIT BHARDWAJ, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. BHARAT SINGH SISODIA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. SWEETY SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		

MR. ABHIMANYU, ADVOCATE PANEL COUNSEL (CIVIL)		
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MR. DINESH MALIK, ADVOCATE PANEL COUNSEL (CIVIL)		
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MR. ABHINAV SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. MOHIT AGARWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SUMIT KUMAR BATRA, ADVOCATE PANEL COUNSEL (CIVIL)		
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MR. SACHIN SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ASTHA GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SUNIL KUMAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SATENDER KUMAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ARUN KMAR PANWAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NARESH KUMAR BENIWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. NITIKA BHUTANI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHISHEK AGGARWAL, ADVOCATE		

	PANEL COUNSEL (CIVIL)		
	MR. RIPIN SOOD, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. RAGHVENDRA UPADHYAY, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. TUSHAR ANAND, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. SHASHI PRATAP SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. UMESH GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. BHARAT GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
	MS. AAKANKSHA SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. SUMIT AGARWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. RIJUL TANEJA, ADVOCATE PANEL COUNSEL (CIVIL)		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	MR. SANJAY LAO, STANDING COUNSEL (CRIMINAL)		
	MR. AMOL SINHA, ADDITIONAL STANDING COUNSEL (CRIMINAL)		

8TH LEVEL, C-WING,
DELHI SECRETARIAT,
I. P. ESTATE, NEW DELHI

"LETTER DATED 18.07.2022"

MS. NANDITA RAO, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. SANJEEV BHANDARI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. YASIR RAUF ANSARI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MS. RUPALI BANDHOPADHYA, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. SACHIN MITTAL, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. ANAND V. KHATRI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. RAHUL TYAGI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. MUKESH KUMAR, ADDITIONAL PUBLIC PROSECUTOR		
MR. AMIT AHLAWAT, ADDITIONAL PUBLIC PROSECUTOR		
MR. MANJEET ARYA, ADDITIONAL PUBLIC PROSECUTOR		
MR. RAGHUINDER VARMA, ADDITIONAL PUBLIC PROSECUTOR		
MS. MEENAKSHI DAHIYA, ADDITIONAL PUBLIC PROSECUTOR		
MR. LAKSH KHANNA,		

ADDITIONAL PROSECUTOR	PUBLIC	
MR. TARANG SRIVASTAVA, ADDITIONAL PROSECUTOR	PUBLIC	
MR. PRITHU GARG, ADDITIONAL PROSECUTOR	PUBLIC	
MR. SHOAIB HAIDER, ADDITIONAL PROSECUTOR	PUBLIC	
MS. RICHA DHAWAN, ADDITIONAL PROSECUTOR	PUBLIC	
MR. HARPREET SINGH POPLI, ADDITIONAL PROSECUTOR	PUBLIC	
MR. NARINDER JIT SINGH BAJWA, ADDITIONAL PROSECUTOR	PUBLIC	
MR. SATISH KUMAR, ADDITIONAL PROSECUTOR	PUBLIC	
MR. DIGAM SINGH DAGAR, ADDITIONAL PROSECUTOR	PUBLIC	
MR. NARESH KUMAR CHAHAR, ADDITIONAL PROSECUTOR	PUBLIC	
MR. HITESH VALI, ADDITIONAL PROSECUTOR	PUBLIC	
MR. AASHNEET SINGH, ADDITIONAL PROSECUTOR	PUBLIC	
MR. PRADEEP GAHALOT,		

ADDITIONAL PROSECUTOR	PUBLIC		
MS. PRIYANKA DALAL, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AMAN USMAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. RITESH KUMAR BAHRI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. UTKARSH, ADDITIONAL PROSECUTOR	PUBLIC		
MR. RAJKUMAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SATINDER SINGH BAWA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. YUDHVIR SINGH CHAUHAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. HEMANT MEHLA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. MANOJ CHANDER PANT, ADDITIONAL PROSECUTOR	PUBLIC		
MS. SHUBHI GUPTA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AMIT SAHNI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SUNIL KUMAR GAUTAM, ADDITIONAL	PUBLIC		

	<p>PROSECUTOR</p> <p>MR. AJAY VIKRAM SINGH, ADDITIONAL PUBLIC PROSECUTOR</p>		
<p>GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HOME (POLICE-II) DEPARTMENT, 5TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI</p>	<p>LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS <u>SPECIAL PUBLIC</u> <u>PROSECUTORS:-</u></p> <ol style="list-style-type: none"> 1. SH MADHUKAR PANDEY 2. SH. SANJEEV SAHAY 3. SH. MANU SHARMA <p>NOTIFICATION DATED 26.07.2021</p> <p>[IN CONNECTION WITH ALL THE FIRs WHICH HAVE BEEN REGISTERED IN CASES RELATED TO ANIT-CAA PROTEST AND LAW & ORDER SITUATION ARISING OUT OF THESE PROTESTS IN DELHI, WHICH INCLUDE RIOTS CASES IN NORTH EASE DISTRICT, DELHI.]</p>		
<p>GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HOME (POLICE-II) DEPARTMENT, 5TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI</p>	<p>LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS <u>SPECIAL PUBLIC</u> <u>PROSECUTORS:-</u></p> <ol style="list-style-type: none"> 1. SH. TUSHAR MEHTA, SG 2. SH. S.V. RAJU, ASG 3. SH. AMAN LEKHI, ASG 4. SH. SANJAY JAIN, ASG 5. SH. CHETAN SHARMA, ASG 6. SH. AMIT MAHAJAN, ADVOCATE 7. SH. RAJAT NAIR, ADVOCATE 		

	<p>8. SH. MADHUKAR PANDEY, ADVOCATE</p> <p>9. SH. SANJEEV SAHAY, ADVOCATE</p> <p>10. SH. MANU SHARMA, ADVOCATE</p> <p>11. SH. PRANAV DIESH, ADVOCATE</p> <p>NOTIFICATION DATED 26.07.2021</p> <p>[THEY SHALL CONDUCT ON BEHAHF OF THE STATE, ALL THE MATTER INCLUDING BAIL, TRIAL, APPEALS AND ALL OTHER MISCELLANEOUS MATTERS INCIDENTAL TO AND CONNECTED WITH ALL FIRs AS WELLA S ANY OTHER MATTER RELATED TO PROTEST AGAINST THREE FARM LAWS IN DELHI.]</p>		
	<p>MR. RAMESH GUPTA, SENIOR ADVOCATE AS SPECIAL PUBLIC PROSECUTOR</p> <p>"IN THE CASE FIR NO.184/2021, PS VASANT VIHAR, NEW DELHI VIDE LETTER DATED 21.01.2022"</p>		
<p>EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)</p>	<p>SH. SIDDHARTH, ADVOCATE, STANDING COUNSEL</p> <p>VIDE LETTER DATED 13.01.2022</p>	<p>B-88/1 GROUND FLOOR, EAST OF KAILASH, DELHI 110065</p>	<p>PHONE NO. +91-7838537008 +91-11-49384620</p> <p>EMAIL: mail@chambersofsiddhart.com</p>

	SH. RAJESH KUMAR, ADVOCATE, STANDING COUNSEL VIDE LETTER DATED 13.01.2022	S-381, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	MOBILE: +91-9891235156 EMAIL: rajesh.laws@gmail.com
EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD. 20.3.2008	1. MR. K.P. MAVI PERIOD FROM 19.03.2022 TO 31.03.2023 VIDE LETTER DATED 05.07.2022	1]321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003. OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,	TEL.NO. 2338 4217 TEL.NO. 2248 5717 MOBILE: 9810435717
	2.MR. SHLOK CHANDRA, ADVOCATE STANDING COUNSEL LETTER DATED 29.07.2021	CHANDRA LAW CHAMBERS A-22, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9999670588 011-47572618 http://shlokchandra.in EMAIL: shlokchandra@chandralaw chambers.com
ENGINEERING PROJECTS (INDIA) LIMITED	1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE	1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONE: 2436 1666 & 2436 2120
	2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONES: 2436 1666 & 2436 2121
CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com

ELECTION COMMISSION OF INDIA	WAZIR CHAND CHOPRA & CO.	B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643
ELECTION COMMISSION OF INDIA	<u>STANDING/NOMINATED COUNSEL:</u> 1. MR. RAJEEV SHARMA, ADV [LETTER DT.05.10.2018]	<u>OFFICE:-</u> 1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 <u>CHAMBER:-</u> 298, WESTERN WING, TIS HAZARI COURT, DELHI-54	MOB: 9810194858
	2. MR. SIDHANT KUMAR, ADV [LETTER DT.03.12.2018]	<u>OFFICE:</u> C-35, SECOND FLOOR, SOUTH EXTENSION-2, NEW DELHI-110049	MOB: 9873047772
	3. MS. ANJANA GOSAIN, ADV, 'STANDING/NOMINATED COUNSEL' [LETTER DT. 10 TH JULY, 2019]	<u>OFFICE ADDRESS:</u> 442, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003	MOB:- 9810100674
	4.MR. VIDHAN VYAS, ADVOCATE STANDING/NOMINATED COUNSEL [LETTER DT. 13.08.2019]	<u>OFFICE ADDRESS:</u> 106, 1st FLOOR, NEW DELHI HOUSE, 27 BARAKHAMBA ROAD, NEW DELHI-110001.	MOB: 9910729970 EMAIL: Vidhan.advocate@gmail.com
	5. MS. SURUCHI SURI, ADVOCATE "STANDING/NOMINATED COUNSEL" [LETTER DATED: 23.07.2020]	<u>OFFICE ADDRESS:</u> B-261, GREATER KAILASH-I, NEW DEHLI-110048	MOBILE: 9810255518 E-MAIL: suruchi.suri@surico.in
	MS. NEELIMA TRIPATHI, SENIOR ADVOCATE, STANDING/NOMINATED COUNSEL	<u>OFFICE ADDRESS:</u> 19, SECOND FLOOR, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: neelimatripathi@gmail.com MOBILE: 91 9810099919 TEL NO.

	LETTER DATED 06.04.2021		9111 23355501-03
	MS. ROHINI PRASAD, ADVOCATE, STANDING/NOMINTED COUNSEL LETTER DATED 06.04.2021	OFFICE ADDRESS: C-416, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	EMAIL: ROHINIPD@GMAIL.COM MOBILE: 91-9818065913 TEL NO. 011-41838317
	MR. SUMEET PUSHKARNA, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED: 16.11.2021	CHAMBER NO. 111, BLOCK 3, DELHI HIGH COURT LAWYER'S CHAMBER	MOBILE: 9811042847 (O): 8860347408
	MR. ANKIT AGARWAL, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 27.12.2021	D-111, FGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9811197358, 9811197353 EMAIL: ANKIT@AGARWALLAW.IN
ECL FINANCE LTD.	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
EDELWEISS FINVEST PRIVATE LIMITED	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
FOOD CORPORATION OF INDIA [LETTER DTD. 05.01.2015] -----	1. MR. MANOJ, ADVOCATE 'STANDING COUNSEL' -----	70, OLD LAWYERS' CHAMBERS, G.L.SANGHI BLOCK, SUPREME COURT COMPOUND, BHAGWAS DASS ROAD, NEW DELHI-110001 <u>OFF. CUM RES.:</u> 383,CHURCH VIEW ENCLAVE, SECTOR 29, NOIDA 201301 -----	PH.: 0120-4208459 MOB.: 9350041255 EMAIL: manoj@manojadvocate.com -----

(LETTER DT. 09.10.2017)	2.MR. OM PRAKASH, ADVOCATE 'STANDING COUNSEL'	LAWYERS CHAMBER NO. 219, DELHI HIGH COURT, NEW DELHI-110001 392,LAWYERS CHAMBER, CIVIL WING,TIS HAZARI COURTS DELHI-110054	PH.:011-23991228, 22751805 MOB.: 9810794902 E-MAIL: om_prkashmv@yahoo.co.in
FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE <u>THE SERVICE OF NOTICE, PETITION ETC. MAY BE DONE AT THE FOLLOWING ADDRESS:</u>	1. M/S CHAUDHARY & CHAUDHARY ADVOCATES & SOLICITORS. LETTER DATED 25.03.2021	B-147, ASHOK VIHAR, PHASE-I, DELHI-110052 LANDMARK- CENTRAL MARKET, ASHOK VIHAR	MOBILE: 09250401605 EMAIL: delhi@chaudharyandchaudhary.com
SHRI ARUN SINGHAL, CHIEF EXECUTIVE OFFICER, FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23220995, MOBILE: 09919800299 EMAIL: ceo@fssai.gov.in MS. SMITA SINGH, ASSISTANT DIRECTOR (LEGAL) FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23214136 MOBILE:09810645417 Email: legal@fssai.gov.in <u>"VIDE LETTER DATED 10.03.2021"</u>	2. M/S SASTRA LEGAL ADVOCATES & SOLICITORS, LETTER DATED 25.03.2021	E-96, MALCHA MARG, CHANAKYAPURI, NEW DELHI-110021	TEL.: 91-11-41039797-98 EMAIL: info@sastralegal.com www.sastralegal.com
FULLERTON INDIA CREDIT COMPANY LIMITED (DTD. 25.08.2017)	SANJEEV SINGH & ASSOCIATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB.: 9810122176 EMAIL: ssalawfirm@ssalawfirm.in
EAST DELHI MUNICIPAL	MR. HARISH KUMAR KHINCHI,	2316, ARYA SAMAJ ROAD KAROL	MOB:9968630786,

<p>CORPORATION, EDMC (NOW MUNICIPAL CORPORATION OF DELHI)</p> <p>NOTE: FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:</p>	<p>(STANDING COUNSEL)</p>	<p>BAGH, NEW DELHI-110005</p>	<p>9868935786 EMAIL: harish.khinchi@yahoo.com</p>
<p>MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com</p>	<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI</p>	<p>MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com</p>
	<p>MS. BEENASHAW N. SONI, ADV STANDING COUNSEL</p> <p>LETTER DATED 06.09.2021 UPTO 31.12.2021</p>	<p>CHAMBER NO. 238 LAWYERS CHAMBER DELHI HIGH COURT NEW DELHI</p> <p>OFFICE: 10, BIRBAL ROAD,, JANGPURA EXTENSION NEW DELHI-110014</p>	<p>MOBILE: 9810046611 EMAIL: beenashaw@gmail.com</p>
	<p>MS. NAMRATA MUKIM, ADVOCATE STANDING COUNSEL</p> <p>VIDE LETTER DATED 11.01.2022 "THE TERM OF PANEL STANDS UPTO 31.12.2022"</p>	<p>1B FLAG STAFF ROAD, CIVIL LINES, DELHI-110054</p>	<p>PHONE: 9899106515 EMAIL: namratamukim@hotmail.com</p>
	<p>MR. NAVEEN SEHRAWAT, ADVOCATE PANEL COUNSEL</p> <p>"VIDE LETTER DATED 10.01.2022 FOR A PERIOD UPTO 31.12.2022"</p>	<p>ADDRESS: 3015, VASANT GREEN, SEC A, POCKET B & C, VASANT KUNJ, NEW DELHI-110070</p>	<p>PHONE: 9999926997 EMAIL: adv.naveen.sehrawat@gmail.com</p>
	<p>MR. RAKESH MISHRA, ADVOCATE, STANDING COUNSEL</p>	<p>ADDRESS: 06, BABAR LANE, 1ST FLOOR, BENGALI MARKET,</p>	<p>TEL: 011-23324521 MOBILE: 9560148304 EMAIL:</p>

<p>GAIL GAS LTD., REGD.OFF.: 16, BHICAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066</p>	<p>MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)</p>	<p>CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: 111, JOR BAGH, NEW DELHI-110003</p>	<p>MOB.: 9810153018 E-MAIL: advpurnima111@gmail.com</p>
<p>GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DWARKA, SECTOR-16, NEW DELHI-110078</p>	<p>1. M/s SIKRI & COMPANY</p>	<p>229, LAWYERS CHAMBERS HIGH COURT OF DELHI, NEW DELHI- 110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024</p>	
	<p>2. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"</p>	<p>CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI- 110003</p>	<p>MOB: 9810113256</p>
	<p>3. SH. HARSH KAUSHIK, ADVOCATE-ON RECORD, SUPREME COURT OF INDIA "ADDITIONAL STANDING COUNSEL" "LETTER DATED 13.03.2020"</p>	<p>ADDRESS:- A-130, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>TEL:+91-11-49848465, EMAIL:- harsh@harshkaushik.com</p>
<p>GANDHI SMRITI AND DARSHAN SAMITI LETTER DTD. 21.05.12</p>	<p>MR. M. ATYAB SIDIQI</p>	<p>CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>MOB.: 09871321935 PH.:0120 4357204</p>
<p>PANEL OF: GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)</p>	<p>MR. SANJAY LAU, ADVOCATE ADDITIONAL STANDING COUNSEL (CRIMINAL) AS OFFICIATING STANDING COUNSEL (CRIMINAL)</p>	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u></p>	

ON AD-HOC BASIS FOR A
PERIOD OF THREE MONTHS
OR TILL THE VACANCY IS
FILLED ON REGULAR BASIS
AS PER RULES VIDE LETTER
DATED 31.03.2021

[FOR A PERIOD OF 3 MONTHS
W.E.F. 01.09.2021 OR TILL THE
VACANCY IS FILLED ON REGULAR
BASIS WHICHEVER IS EARLIER
VIDE LETTER DATED 14.09.2021]

[FOR A PERIOD OF FOUR MONTHS
W.E.F. 01.12.2021 OR TILL THE
VACANCY IS FILLED ON REGULAR
BASIS, WHICHEVER IS EARLIER
VIDE LETTER DATED 03.12.2021]

GOVERNMENT PLEADERS/
ADDITIONAL STANDING
COUNSELS (CIVIL)

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. ANUJ AGGARWAL
6. MR. NAUSHAD AHMED KHAN
7. MR. SANTOSH KUMAR
TRIPATHI

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

DELHI HIGH COURT

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

GOVERNMENT PLEADERS /
PANEL ADVOCATES

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT
8. MS. BELA KHATTAR
CHAUHAN
9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA

12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY
29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH

32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA

53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR
RAY
62. MS. SONAM GUPTA
63. MR. SUMER KUMAR SETHI
64. MR. SUMIT AGARWAL
65. MR. SUMIT KUMAR BATRA
66. MR. SUNIL GOEL
67. MS. SUNITA BANSAL
68. MS. SWATY SINGH MALIK
69. MS. SWEETY SINGH
70. MR. UDIT GUPTA
71. MR. UTTAM DUTT
72. MR. VARUN NISCHAL
73. MR. VIKAS SHOKEEN

	<p>74. MR. VIKRANT NARAYAN VASUDEVA</p> <p>75. MR. VINOD KUMAR GOYAL</p> <p>76. MR. VIRENDER KUMAR VATS</p> <p>77. MR. VIVEK SINGHAL</p> <hr/> <p>MR. SANTOSH KUMAR TRIPATHI, ADVOCATE</p> <p>ADDITIONAL STANDING COUNSEL (CIVIL) AS OFFICIATING STANDING COUNSEL (CIVIL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021.</p> <p>[FOR A PERIOD OF 3 MONTHS W.E.F. 01.09.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS WHICHEVER IS EARLIER VIDE LETTER DATED 14.09.2021]</p> <p>[FOR A PERIOD OF FOUR MONTHS W.E.F. 01.12.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS, WHICHEVER IS EARLIER VIDE LETTER DATED 03.12.2021]</p>	<p>MOBILE NO. - 9868250806 E-MAIL ID- standingcounselgnctd@gmail.com</p>	
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT</p> <p>[NOTFN. DTD. 09.03.2017]</p>	<p>1. MS. RACHNA SRIVASTAVA</p> <p>2. MR. ARUN BIRBAL</p> <p>3. MR. PUNEET AGARWAL</p>		

	<p>4. MR. SUDERSHAN JOON</p> <p>5. MS. DEEPIKA</p> <p>6. MS. ABHA MALHOTRA</p> <p>7. MR. SANJAY KUMAR PATHAK</p> <p>8. MR. KAMAL KANT JHA</p> <p>9. MS. MINI PUSHKARNA</p> <p>10.MR. SACHIN NAWANI</p> <p>11.MR. RAJNEESH KUMAR SHARMA</p> <p>12.MS. ASTHA TYAGI</p> <p>13. MS. MONIKA TRIPATHY PANDEY</p> <p>14. MR. SIDDHARTHA PANDA</p> <p>15. MR. BIRAJA KANTA MAHAPATRA</p> <p>16. MR. AKHIL MITTAL</p> <p>17. MS. RUCHIKA RATHI</p> <p>[FOR TWO YEARS W.E.F. 13.03.2016]</p>		
<p>(NOTFN. DATED. 08.11.2019)</p>	<p>MR. YEESHU JAIN,ADVOCATE (STANDING COUNSEL)</p> <p>“FOR A PERIOD W.E.F. 01.07.2021 UPTO 31.03.2022” LETTER DATED 05.08.2021</p>	<p>380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003</p>	<p>MOB.: 9811394417 EMAIL: yeeshujain@yahoo.co.in</p>

	[TERM EXTENDED W.E.F. 01.04.2022 UPTO 31.03.2023] LETTER DATED 21.06.2022		
GOVT. OF NCT OF DELHI LAND ACQUISITION, LAND & BUILDING DEPARTMENT, (LETTER DT.17.02.2017)	MR. YEESHU JAIN, ADVOCATE "STANDING COUNSEL" [TERM EXTENDED WEF 01.07.2021 UPTO 31.03.2022] LETTER DATED 05.08.2021 [TERM EXTENDED W.E.F. 01.04.2022 UPTO 31.03.2023] LETTER DATED 21.06.2022	380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003	MOB.: 9811394417 EMAIL: yeeshujain@yahoo.co.in
GOVERNMENT OF MAHARASTRA (LETTER DT.16.07.2018)	MR. NISHANT R. KATNESHWARKAR, ADV [STANDING COUNSEL] (FOR A PERIOD OF THREE YEARS W.E.F.30.06.2018) MR. PRASHANT S. KANJALE, ADV [PANEL COUNSEL] (FOR A PERIOD OF THREE YEARS W.E.F.30.06.2018)		MOB:09311194312
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT	MR. ARUNAV PATNAIK	B-34 (L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344,

<p>(LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)</p>			<p>9818928917</p>
<p>GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY, GOVERNMENT E-MARKETPLACE 2ND FLOOR, JEEVAN TARA BUILDING, SANSAD MARG, NEW DELHI-110001</p> <p>3RD FLOOR, JEEVAN BHARTI BUILDING, CANNAUGHT LANE, JANPATH CONNAUGHT PLACE, NEW DELHI- 110001</p>	<p>ADAZ LAW CHAMBERS, NOMINATED/STANDING COUNSEL</p> <p>"LETTER DATED: 10.02.2020"</p> <p>MR. SHAILENDRA SHARMA, ADVOCATE LEGAL/NOMINATED COUNSEL</p> <p>"LETTER DATED 31.01.2022" "W.E.F. 01.01.2022 FOR A PERIOD OF TWO YEARS"</p>	<p>ADDRESS: A-265, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-24</p> <p>OFFICE ADDRESS: C-25, LOWER GROUND FLOOR, LAJPAT NAGAR-1, NEW DELHI-110024</p>	<p>9810382091-ABHINAV SHARMA, ADV 9891558131-DHRUV ROHATGI, ADV 9971005414-ABHIJIT MITTAL, ADV</p> <p>E-MAIL:- abhinav@adazlaw.com adaz@adazlaw.com</p> <p>EMAIL: Shailendrasharma10@hotmail.com MOBILE: 9810267976</p>
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR</p> <p>{FOR CONDUCTING TRAIL IN CASE NUMBER RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.</p>		

"VIDE NOTIFICATION NO.
F.NO.. 225/17/2020-ADV.II]
DATED 16.09.2021"

MR. NEERAJ JAIN,ADV
MR. YUVRAJ SHARMA,ADV
MR. ARKAJ KUMAR,ADV

AS SPECIAL PUBLIC
PROSECUTORS

{TO ACT UNDER THE DIRECTIONS
OF MR. SANJAY JAIN, SPECIAL
PUBLIC PROSECUTOR SO AS TO
ASSIST HIM IN CONDUCTING
TRIAL OF CBI CASE RC
2172015A0002/ACU.V, NEW DELHI
(ANTRIX-DEVAS CASE),
INSTITUTED BY THE DELHI
SPECIAL POLICE ESTABLISHMENT
(CENTRAL BUREAU OF
INVESTIGATION) IN THE TRIAL
COURT, APPEALS, REVISIONS OR
OTHER MATTERS ARISING OUT OF
THE SAID CASE IN ANY
APPELLATE OR REVISIONAL
COURTS ESTABLISHED BY LAW FOR
THE TIME BEING IN FORCE, FOR
A PERIOD OF THREE YEARS FROM
THE DATE OF APPOINTMENT OR
TILL DISPOSAL OF THE CASE,
WHICHEVER IS EARLIER}.

"VIDE NOTIFICATION NO.
F.NO.. 225/17/2020-ADV.II]
DATED 16.09.2021"

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND
TRAINING)

MR. SANJAY JAIN,
ADDITIONAL SOLICITOR
GENERAL OF INDIA AND
SPECIAL PUBLIC PROSECUTOR

	<p>[FOR CONDUCTING PROSECUTION, APPEALS/ REVISIONS OR OTHER PROCEEDINGS ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM CASES BEFORE APPELLATE/REVISIONAL COURTS, HIGH COURT OF DELHI]</p> <p>MR. NEERAJ JAIN, ADVOCATE MR. RAJAT NAIR, ADVOCATE MR. KANU AGGARWAL, ADVOCATE MR. RISHI RAJ SHARMA, ADVOCATE</p> <p>[AS SPECIAL PUBLIC PROSECUTOR TO ASSIST MR. TUSHAR MEHTA, SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR AND MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR IN CONDUCTING APPEAL, REVISION OR OTHER PROCEEDINGS ARISING OUT OF CASE RELATING TO 2G SPECTRUM BEFORE THE HIGH COURT OF DELHI]</p> <p>NOTIFICATION DATED 21.04.2022</p>		
<p>HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}</p>	<p>MR. ASHOK KUMAR SINGH,</p>	<p>40-D, K-BLOCK, SAKET, NEW DELHI-110017</p>	<p>PHONES: 2652 2084 & 2652 1594</p>
<p>GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI SERVICES DEPARTMENT (NOTIFICATION DT. 11.01.2019)</p>	<p><u>STANDING COUNSEL</u></p> <p>1. MS.AVNISH AHLAWAT</p> <p>[FOR A FURTHER PERIOD OF</p>		

	<p>ONE YEAR W.E.F 11.12.2018]</p> <p><u>ADDITIONAL STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MR. YEESHU JAIN 2. DR. ZOHEB HOSSAIN <p>[FOR A FURTHER PERIOD OF ONE YEAR W.E.F 11.12.2018]</p> <p><u>PANEL COUNSELS</u></p> <ol style="list-style-type: none"> 1. MS. MINI PUSHKARNA 2. MS.VIBHA MAHAJAN SETH 3. MR. SUBRAHMANYAM BKV 4. MR. GAURAV DHINGRA 5. MR. NAUSHAD AHMED KHAN 6. MR. V.BALAJI 7. 8. MS.LATIKA CHOUDHURY 9. MS. RACHANA SRIVASTAVA 10. MR. SUJEET KUMAR MISHRA <p>[FOR A FURTHER PERIOD OF ONE YEAR W.E.F 11.12.2018]</p>		
<p>GLOBE FINCAP LIMITED (REGD OFFICE: 609, ANSAL BHAWAN, 16 K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001)</p> <p>LETTER DATED: 15TH MAY, 2019</p>	<p>MR. AJAY KOHLI, ADVOCATE "NOMINATED COUNSEL"</p>	<p>CHAMBER AT 106, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>E-MAIL ID: kohlisobti@gmail.com</p> <p>MOBILE: 9910087765</p>

<p>GOVERNMENT OF INDIA, DEPT. OF REVENUE, MINISTRY OF FINANCE, OFFICE OF THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, GST DELHI EAST COMMISSIONERATE DATED: 05.07.2019</p>	<p>RAVI PRAKASH,CGSC, (FOR ANTI-PROFITERRING CASE IN GST TO DEFEND THE UOI, CBIC ETC)</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION (LETTER DT. 26.09.2017)</p>	<p>SENIOR PANEL COUNSEL ----- RAJEEV SHARMA W.E.F. 26.09.2016</p>	<p>M-11, GREATER KAILASH-I,NEW DELHI, PIN-110048</p>	<p>PH:41635954,29247030 EMAIL ID: rajeevsharmalegal@hotmail.com</p>
	<p>GOVERNMENT PLEADER ----- VISHVA WADHWA W.E.F. 26.09.2017</p>	<p>JP-20,2ND FLOOR,PITAMPURA, DELHI-110034</p>	<p>MOB: 9811242789 EMAIL ID: vishva_law2007@yahoo.com</p>
	<p>SENIOR PANEL COUNSEL SHRI SANJAY KUMAR PATHAK,ADV "LETTER DATED 29.08.2019"</p>	<p>B-1, LAWYERS CHAMBERS, 30, DDU MARG, ROUSE AVENUE, NEW DELHI-110002</p>	<p>MOB: 9910770311 EMAIL: pathaksanjaykumar@gmail.com</p>
<p>(ORDER/LETTER DT. 01.08.2018)</p>	<p>SENIOR PANEL COUNSEL 1. MR.YOGENDRA PAL SINGH (ORDER DT. 01.08.2018) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER] 2. MR. DILBAG SINGH (ORDER DT. 01.08.2018) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER</p>	<p>OFF./CHAMBER:287, LAWYER'S CHAMBER BLOCK-II, DELHI HIGH COURT NEW DELHI-110003 154,B/1,3RD FLOOR, SAVITRI NAGAR, MALVIYA NAGAR, NEW DELHI-110017</p>	<p>MOB:9953711028, 986807760 EMAIL: ypsinghadvocate@gmail.com MOB:9810382153 EMAIL:dilbagsinghadv@gmail.com.</p>

	<p>ORDER]</p> <p><u>GOVERNMENT PLEADER</u></p> <p>3. MS. VINNY MAKKAR SHANGLOO</p> <p>(ORDER DT. 01.08.2018) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>A-1203, PRATEEK THE ROYAL CLIFF, CROSSING REPUBLIK, NH-24, GHAZIABAD.</p>	<p>MOB:9871470866 EMAIL:vinny_makkar@yahoo.com</p>
<p>-----</p> <p>(ORDER/LETTER DT. 26.10.2018)</p>	<p><u>GOVERNMENT PLEADER</u></p> <p>MR. AKSHAY AMRITANSHU</p> <p>(ORDER DT. 26.10.2018) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER, WHICHEVER IS EARLIER.]</p>	<p>C-41, LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB: 9931282222 EMAIL: akshayamritanshu@gmail.com</p>
<p>LETTER DATED 07TH MARCH,2019</p> <p>(FOR THE PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURHTER ORDERS, WHICHEVER IS EARLIER)</p>	<p><u>SENIOR PANEL COUNSEL</u></p> <p>1. ABHINAV S. RAGHUVANSHI</p> <p>2. AJAY KUMAR</p> <p>3. MS.ANJANA GOSAIN</p>	<p>OFFICE 54,GROUND FLOOR,WORLD TRADE CENTRE,BARAKHAMBHA LANE, CONNAUGHT PLACE,NEW DELHI-110001</p> <p>552-553,AGGARWAL METRO HEIGHTS, NETAJI SUBHASH PLACE,PITAMPURA, DELHI-110034,</p> <p>K-14,RAJOURI GARDEN, NEW DELHI-</p>	<p>MOB:9953047287, TEL:011-43590323 EMAIL: ABHINAV.SUPREMECOURT@GMAIL.COM</p> <p>MOB:9810466554 EMAIL:AKPIPANIYA@YAHOO.COM</p> <p>MOB:9810100674,</p>

	110027	TEL:011-25431283 EMAIL: ANJANAGOSAIN@GMAIL.COM
4. ANIRUDH SHARMA	CHAMBER NO. 353,LAWYERS CHAMBERS PATIALA HOUSE COURTS COMPLEX ,NEW DELHI -110001,	MOB:9999080715 EMAIL: ANIRUDHA@ASHARMA.IN
5. ARPIT SHUKLA	J-150,SECTOR-41,NOIDA ,UP-201301	MOB:9871431988
6. ASHOK KUMAR SHARMA	CHAMBER NO.K-159,TIS HAZARI COURTS, DELHI-110054	MOB:8468870943,9868029650
7. MS.BARKHA BABBAR	B-32,SOAMI NAGAR,NEW DELHI-110017	MOB:9810223927, TEL:011-46016957
8. BIJAN KUMAR SINGH	H.NO.-E-13,KHANPUR EXTENSION,DEVLI ROAD NEW DELHI-110062,	MOB:9810736922 EMAIL: BKSINGHADV@YAHOO.COM
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10. GAURAV VARMA	606,KARKARDOOMA COURT JUDGES,	

	RESIDENTIAL COMPLEX, NEW DELHI-110032	MOB: 9711197229 EMAIL: GAURAV.GV1@GMAIL.COM
11. GAURAV KAKAR	B-48, LGF DEFENCE COLONY, DELHI-110024	MOB: 9718668998 EMAIL: GAURAVKAKAR@AO1.IN
12. MS. GEETA MALHOTRA	C-29, LEVEL B-2, SOUTH EXTENSION PART-II, NEW DELHI-110049	MOB: 9810766150 EMAIL: ADVGEETAMALHOTRA@GMAIL.COM
13. JITENDRA KUMAR TRIPATHI	A-455, STREET 4-B, WEST KARAWAL NAGAR, DELHI -110094,	MOB: 9810643077, 9599644770 EMAIL: ADVOCATE.JKTRIPATHI@GMAIL.COM
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16. RAHUL SINGH	FLAT NO. FF1, PLOT NO. 78, SECTOR-6 VAISHALI, GHAZIABAD	MOB: 9312444207, 9717549549 EMAIL: RAHUL.ADVOCATE@YAHOO.IN

17. RAJ KUMAR	CHAMBER NO.774, LAWYERS CHAMBERS, SAKET COURTS NEW DELHI-110017	MOB: 9810007606 EMAIL: ADVRAJKUMAR@GMAIL.COM
18. RAKESH KUMAR VERMA	155-A, POCKET-E, DILSHAD GARDEN, DELHI-110095,	TEL: 011-43521971 MOB: 9811764442 EMAIL: RKVERMAADVOCATE@REDIFFMAIL.COM
19. SANJEEV UNIYAL	C-614, SARASWATI VIHAR, DELHI-110034	MOB: 9212231313 EMAIL: SANJEEVUNIYAL@YAHOO.COM
20. SRIHARSHA PEECHARA	229, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001	MOB: 9717466788 EMAIL: SHPEECHARA@GMAIL.COM
21. SUBHASH GOSAI	III-H-51, NEHRU NAGAR, GHAZIABAD, UP	MOB: 9213169667
22. TANVEER AHMED ANSARI	JG-24, SECOND FLOOR (RIGHT SIDE), KHIRKI EXTENSION, MALVIYA NAGAR NEW DELHI-110017,	MOB: 9717736267 7988233691 EMAIL: TANVEER350@GMAIL.COM
23 VISHAL MITTAL	E-279, SECOND FLOOR, EAST OF KAILASH NEW DELHI-110065	MOB: 9311177388, 9235000014 EMAIL: MITTAL.LAW@GMAIL.COM
<u>GOVERNMENT PLEADER</u>	E-148, ASHOK VIHAR PHASE-1, DELHI-	

24. APOORV GUPTA	110052,	MOB: 9899559553 <u>EMAIL:</u> GUPTAAPOORV47@GMAIL.COM
25. MS.KANAK SRIVASTAVA	B-3/1855,RAVI DAS BASTI ,KOTLA MUBARAKPUR,NEW DELHI-110003	MOB: 9654735264 <u>EMAIL:</u> KANAK.SO105@GMAIL.COM
26. RESHESH MANI TRIPATHI	U-245,SHAKARPUR ,LAXMINAGAR ,DELHI 110092	MOB: 7838885890 <u>EMAIL:</u> MANIRISHESH@GMAIL.COM
<u>FROM GOVERNMENT PLEADER TO SENIOR PANEL COUNSEL</u>		
1. AMIT SARKAR	GH-14, FLAT NO.50 ,PASCHIM VIHAR NEW DELHI-110087.	MOB: 9211119738, TEL: 011-25282240 <u>EMAIL:</u> PICEAMITSARKAR@GMAIL.COM
2. GURUDUTT SHARMA	FLAT NO.8 ,PUSHPANJALI APARTMENTS, PLOT NO.10,SECTOR 4 ,DWARKA, NEW DELHI-110078	MOB: 9868281911
3. SAROJ BIDAWAT	85-A, MODEL BASTI EAST PARK ROAD KAROL BAGH NEW DELHI -5	MOB: 9810340866, TEL.011-23278513 <u>EMAIL:</u> S_BIDAWAT@REDIFFMAIL.COM
4.VIVEK SHARMA		MOB: 9810418275

SENIOR PANEL COUNSEL

MS. KAADAMBARI, ADVOCATE

"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE THE HIGH COURT OF DELHI W.E.F. THE DATE OF THIS ORDER FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"

LETTER DATED: 26.09.2019

OFFICE:

198, JOR BAGH, NEW DELHI-110003

RESIDENCE:

185, HOPE APARTMENTS, SECTOR-15-II, GURGAON-122001

MOBILE: 9811111892
TEL: 011-24618324
43720358

SENIOR PANEL COUNSEL

SHRI GURMEHAR SINGH SISTANI, ADVOCATE

"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS W.E.F. THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.

"LETTER DATED 26.09.2019"

M-23, JUNG PURA EXTENSION, NEW DELHI-110014

MOB: 9810977667
E-MAIL:-
gurmehar.law@gmail.com

SENIOR PANEL COUNSEL

MS. RICHA DHAWAN, ADVOCATE,

"LETTER DATED: 11.02.2020"

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE

OFFICE:

F-1179, LGF, CHITTARANJAN PARK, NEW DELHI-110019

CHAMBER NO 609, BLOCK-III, DELHI HIGH COURT, NEW DELHI

MOBILE: 9999890553
8130602871

EMAIL:
richa1290@gmail.com

OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

SENIOR PANEL COUNSEL

MURARI GUPTA, ADVOCATE

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

LETTER DT: 19TH AUGUST, 2020

330, LAWYERS CHAMBER,
DELHI HIGH COURT,
SHER SHAH ROAD,
NEW DELHI-110003

MOB: 9871146662
TEL: 011-42546565
EMAIL:
mkg.dbg@gmail.com

GOVERNEMENT PLEADER

UDIT CHAUHAN, ADVOCATE

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

LETTER DT: 19TH AUGUST, 2020

A 1/503,
MILAN VIHAR APARTMENTS,
I.P. EXTENSION,
DELHI-110092

MOB: 9958786148
EMAIL:
udit.chauhan92@gmail.com

SENIOR PANEL COUNSEL

B-15, JUNG PURA EXTENSION,
NEW DELHI-110014

MOB: 9810282890
8588820583

MR. P.S. SINGH, ADVOCATE

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE THE HIGH COURT OF DELHI FOR A FURTHER PERIOD OF THREE YEARS W.E.F. THE DATE OF EXPIRY OF THEIR EARLIER TERMS I.E. 26.05.2020 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

LETTER DT: 24TH AUGUST, 2020

PH: 011-24371008

EMAIL:

Legalaxis.ps@gmail.com

SENIOR PANEL COUNSEL

**MR. SHASHANK BAJPAI,
ADVOCATE**

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

LETTER DT: 20TH AUGUST, 2020

RESIDENCE:

FLAT NO 100, TOWER-12,
SUPREME ENCLAVE,
MAYUR VIHAR PHASE-1,
DELHI-110091

OFFICE:

FLAT 11 & 11A, GOLF APARTMENTS,
GOLF LINKS, SUJAN SINGH PARK,
MAHARISHI RAMAN MARG,
NEW DELHI-110003

MOB: 9891060955

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GOVERNMENT PLEADER

MS. DIVYYA KAPUR, ADVOCATE

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE THE HIGH COURT OF DELHI FOR A FURTHER PERIOD OF THREE YEARS W.E.F. THE DATE OF EXPIRY OF

B-61, GREATER KAILASH-1,
NEW DELHI

MOB: 9958271122

EMAIL:

divyyakapur@gmail.com

	<p>THEIR EARLIER TERMS I.E. 26.05.2020 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p> <p><u>LETTER DT: 24TH AUGUST, 2020</u></p>		
<p>ORDER DATED 7.10.2020</p>	<p><u>GOVERNMENT PLEADER</u></p> <p>MR. AKSHAT SINGH, ADVOCATE</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p> <p><u>LETTER DT: 20TH AUGUST, 2020</u></p>	<p>B-502, EXPRESS GREENS, SEC-1, VAISHALI, GHAZIABAD-201010</p>	<p>MOB: 8076898893 EMAIL: akshatsingh@outlook.com</p>
	<p><u>GOVERNMENT PLEADER</u></p> <p>MS. DACCHITA SHAHI, ADVOCATE</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p> <p><u>LETTER DT: 20TH AUGUST, 2020</u></p>	<p>A-44, EAST OF KAILASH, NEW DELHI-110065</p>	<p>MOB: 9999782498 EMAIL: dacchitashahi29@gmail.com</p>

<p>MR. SANDEEP BAJAJ, ADVOCATE (SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p>	<p>A-220, DEFENCE COLONY, NEW DELHI-110014</p>	<p>MOB: 9818324703 EMAIL: adv.sandeepbajaj@gmail.com</p>
<p><u>GOVERNMENT PLEADER</u> MR. NITISH KUMAR SINGH, ADVOCATE "FOR A PERIOD OF THREE YEAR FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER:-" <u>LETTER DATED: 20.11.2020</u></p>	<p>ADDRESS: D-121/122 FIRST FLOOR, GANDHI VIHAR, DELHI-110009</p>	<p>MOBILE: 9718435661 8750052456 EMAIL:- advnkrsingh@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u> MR. AYUSH AGRAWAL, ADVOCATE <u>ENROLMENT NO.: D/467/2007</u> [FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:] <u>LETTER DATED 22.02.2021</u></p>	<p>ADDRESS: 72, JOR BAGH, NEW DELHI-110003</p>	<p>MOBILE: 9818201810 TEL: 011-41319903/4/5 EMAIL: AYUSH@LCOAA.COM</p>
<p><u>SENIOR PANEL COUNSEL</u> MR. VENKATESH, ADVOCATE <u>ENROLMENT NO.: D/815/2008</u></p>	<p>ADDRESS: B-50, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9818771818 EMAIL: Shri.venkatesh@skvlawof</p>

	<p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p><u>LETTER DATED 22.02.2021</u></p>		<p>fices.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. KRITIKA ANAND, ADVOCATE <u>ENROLMENT NO.: D/1135/2015</u></p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p><u>LETTER DATED 22.02.2021</u></p>		<p>MOBILE: 9953488125 EMAIL: kritika_anand@hotmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. NIDHI BANGA, ADV</p> <p>"FOR CONDUCTING CENTRAL GOVERNEMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p>LETTER DATED: 18.08.2020</p>	<p>E-6, SF, JUNG PURA EXTENSION, NEW DELHI-110014</p>	<p>LANDLINE: 011-43008724 MOBILE: 9999221769 EMAIL: nblawfirm@yahoo.com</p>
GOVERNMENT OF INDIA	<u>SENIOR PANEL COUNSEL</u>	ADDRESS:	MOBILE: 9899139400

MINISTRY OF LAW AND JUSTICE,
DEPARTMENT OF LEGAL AFFAIRS,
(JUDICIAL SECTION)

MR. AJAY SINGH, ADVOCATE
ENROLMENT NO.: D/1795/2005

102, 1ST FLOOR, CORBETT TOWER,
OMAXE THE FOREST, SECTOR-92,
NOIDA, UP- 201301

EMAIL:
ajaysingh18@yahoo.co.in

"FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT CASES OF RAILWAYS
& TAXATION) BEFORE THE
HIGH COURT OF DELHI, FOR A
PERIOD OF THREE YEARS FROM
THE DATE OF THIS ORDER OR
UNTIL FURTHER ORDERS,
WHICHEVER IS EARLIER

"LETTER DATED: 09.03.2021"

MR. ADITYA WALIA, ADVOCATE
ENROLLMENT NO.:
UP/08841/2019

"FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT CASES OF RAILWAYS
AND TAXATION) BEFORE THE
HIGH COURT OF DELHI, FOR A
PERIOD OF THREE YEARS WITH
EFFECT FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS, WHICHEVER
IS EARLIER"

LETTER DATED 27TH MAY, 2021

MOBILE: 9068408999
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adityawalia26@gmail.com

SENIOR PANEL COUNSEL

RAJNISH KUMAR GAIND,
ADVOCATE
ENROLL. NO.- D/341/1987

E-189, GROUND FLOOR,
GREATER KAILASH, PART-II
NEW DELHI-110048

MOBILE: 9810262633
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Rajneesh_gaind@rediffmail.com

"FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT CASES OF RAILWAYS

<p>AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 18TH AUG,2021</p>		
<p>MR. GAURAV SARIN, ADV. "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>108, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT, NEW DELHI-110 003</p>	<p>MOBILE: +91 9810533717 EMAIL: gaurav@sarinassociates.com</p>
<p>CHARUL SARIN, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>D-73 (BASEMENT) , PANCHSHEEL ENCLAVE, NEW DELHI-110 017</p>	<p>MOBILE:+91 9810206581 EMAIL: charul@sarinassociates.com</p>
<p>MR. ANSHUMAN GUPTA, ADV "SENIOR PANLE COUNSEL"</p>	<p>G-50, UPPER GROUND GLOOR, FLAT NO. 7,</p>	<p>MOBILE: +91 9874280902 EMAIL:</p>

<p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>EAST OF KAILASH, NEW DELHI-110065</p>	<p>anshuman.gupta@hotmail.com</p>
<p>MS. NIDHI MOHAN PARASHAR, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>X-15, FIRST FLOOR, HAUS KHAS, NEW DELHI-110016</p>	<p>MOBILE: +91 9953899908 EMAIL: nidhimohanparashar@gmail.com</p>
<p>JYOMOTI MIZE, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p>	<p>A-179, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9717392197</p>

LETTER DATED 24.02.2022		
<p>MR.ABHIGYAN SIDDHANT,ADV "GOVERNMENT PLEADER"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>S-279, GREATER KAILASH-1, NEW DELHI-110048</p>	<p>MOBILE: +91 9999999045 EMAIL: mail@abhigyansiddhant.com</p>
<p>TARVEEN SINGH NANDA,ADV "GOVERNMENT PLEADER"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>I-86, LAJPAT NGAR-2, NEW DELHI-110024</p>	<p>MOBILE: +91 9999648869 EMAIL: adv.t.s.nanda@live.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN,ADVOCATE ENROLLMENT NO. D/1906/2010</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE</p>	<p>C-504,LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB:8527611077 TEL.011-49386173 EMAIL: adityadewan@gmail.com</p>

<p>OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>		
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. RAHUL SINGH, ADVOCATE</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>A-455, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB: 9899393420 TEL. 011-41518768 EMAIL: rahulsinghlegaloffice@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. RICHA DHAWAN, ADVOCATE ENROLLMENT NO. D/2154/2012</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>OFFICE: F-1179, LGF, CHITTARANJAN PARK, NEW DELHI-9</p>	<p>MOB: 9999890553, 8130602871 EMAIL: richa1290@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. VARUN MISHRA, ADVOCATE ENROLLMENT NO. D/722/2011</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION</p>	<p>A-6, 4TH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB: 9953325221 TE;: 011-46588246 EMAIL: varunmishrachambers@gmail.com</p>

	<p>(EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)</p>	<p><u>SENIOR PANEL COUNSEL</u> MR. UDAI KHANNA, ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p><u>LETTER DATED 03.08.2022</u></p>	<p>CHAMBER NO. 19, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOB: 9540954431 EMAIL: khanna.udai@gmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u> MRS. RADHIKA ARORA, (RADHIKA BISHWAJIT DUBEY) ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p><u>LETTER DATED 03.08.2022</u></p>	<p>F-18, THIRD FLOOR, GEETANJALI ENCLAVE, NEW DELHI-110017</p>	<p>MOB: 9810982927 TEL: 011-79653873 EMAIL: radhika.arora21@gmail.com</p>

HINDUSTAN PETROLEUM CORPORATION LIMITED [LETTER DTD. 17.09.14]	SENIOR MANAGER, LEGAL NORTH ZONE	6 TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092	
HINDUSTAN INSECTICIDES LIMITED (HIL) [LETTER DT.28.12.2017]	MR.SANTOSH K.ROUT, ADVOCATE	CHAMBER NO. 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DLEHI-110003	PH:011-41005675 MOB: 9990432878 EMAIL: advskrout@yahoo.com
IN THE HIGH COURT OF DELHI AT NEW DELHI VIDE CIRCULAR NO. <u>675/LIT./MISC./2022</u> <u>DATED 28.09.2022</u>	<u>NOMINATED COUNSEL BEFORE HON'BLE SUPREME COURT OF INDIA FOR HIGH COURT OF DELHI IN RESPECT OF CASES IN WHICH DELHI HIGH COURT IS IMPLEADED AS A PARTY UNDER RULE 1-A, 1-B OF CHAPTER 4-F(B), VOLUME V OF HIGH COURT RULES AND ORDERS</u>		
	1. MR.AMIT GUPTA	G-7, 1 ST FLOOR, MASJID MOTH, GREATER KAILASH-2, NEW DELHI-110048.	MOBILE: 9810273846, EMAIL: aguptalaw@gmail.com
	2.MS.BINU TAMTA	CHAMBER NO. 331, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI.	MOBILE: 9811253253, EMAIL: tamtach331@gmail.com
	3. MR.GAUTAM NARAYAN	CHAMBER NO. 21, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI	MOBILE: 9811411735, EMAIL: g.narayanoffice@gmail.com
	4. MR.K. PARAMESHWAR	108, TOWER 12, SUPREME ENCLAVE, MAYUR VIHAR PHASE-I, DELHI-110091	MOBILE: 9818113824, EMAIL: parameshwar@gmail.com
	5. MR.KANHAIYA SINGHAL	D-143, LGF, LAJPAT NAGAR-I, NEW DELHI-110024	MOBILE: 9212424765, EMAIL: adv.singhal@gmail.com
	6. MS.KAVITA JHA	9 TH FLOOR, MOHAN DEV BUILDING, 13, TOLSTOY MARG,	MOBILE: 9818174307, EMAIL:

VIDE CIRCULAR NO.
670/LIT./MISC./2022

DATED 28.09.2022

	NEW DELHI-110001.	kavita@vaishlaw.com
7. MR.NEERAJ SHEKHAR	321, LAWYERS CHAMBER, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001	MOBILE: 9312210391, EMAIL: shekharlawoffice@rediffmail.com
8. MR.ROMY CHACKO	48, SUPREME ENCLAVE, MAYUR VIHAR, PHASE-I, NEW DELHI-110091	MOBILE: 9810125529 EMAIL: romychacko@rediffmail.com
<u>NOMINATED COUNSEL FOR APPEARING BEFORE HON'BLE DELHI HIGH COURT ON BEHALF OF HIGH COURT OF DELHI IN RESPECT OF CASES IN WHICH HIGH COURT OF DELHI IS IMPLEADED AS A PARTY UNDER RULE 1-A, 1-B OF CHAPTER 4-F(B), VOLUME V OF HIGH COURT RULES AND ORDERS</u>		
1. MS.ANU BAGAI,	327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810096764, EMAIL: anu@bagai.co.in
2. DR.AMIT GEORGE,	T-16, GREEN PARK EXTENSION, GREEN PARK, DELHI-110016.	MOBILE: 9910524364, EMAIL: amitgeorge@outlook.com
3. MR.AMIT GUPTA,	G-7, 1 ST FLOOR, MASJID MOTH, GREATER KAILASH-2, NEW DELHI-110048.	MOBILE: 9810273846, EMAIL: aguptalaw@gmail.com
4. MR.ANKIT JAIN,	390, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD,	MOBILE: 9810737362, EMAIL: chambersofankitjain@gmail.com

	NEW DELHI- 110003.	il.com
5. MR.ANURAG AHLUWALIA	A-46, LGF, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9811418995, EMAIL: ahluwalia.office@gmail.com
6. MS.BEENASHAW N.SONI	238, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI- 110003.	MOBILE: 9810046611, EMAIL: beenashaw.lawoffice@gmail.com
7. MR.GAUTAM NARAYAN,	CHAMBER NO. 21, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI.	MOBILE: 9811411735, EMAIL: g.narayanoffice@gmail.com
8. MR.GAURAV AGRAWAL,	E-108, GREATER KAILASH PART-II, NEAR ARYA SAMAJ MANDIR, NEW DELHI- 110048.	MOBILE: 9811284039, EMAIL: agrawal439@gmail.com
9. MR.GAURAV DHAMA,	D-111, FIRST LEVEL, DEFENCE COLONY, NEW DELHI- 110024.	MOBILE: 9811415751, EMAIL: gdhama@gmail.com
10. MR.KAPIL DUTTA,	431, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	MOBILE: 9811135509, EMAIL: kapilduttamcd@gmail.com
11. MS.KAVITA JHA	9 TH FLOOR, MOHAN DEV BUILDING, 13, TOLSTOY MARG, NEW DELHI-110001.	MOBILE: 9818174307, EMAIL: kavita@vaishlaw.com
12. MR.NEERAJ SHEKHAR,	321, LAWYERS CHAMBER, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001.	MOBILE: 9312210391, EMAIL: shekharlawoffice@rediffmail.com
13. MS.PADMA PRIYA,	A 355, LGF, DEFENCE COLONY, DELHI-110024.	MOBILE: 9910531145, EMAIL: gmpadma@gmail.com
14. MR.RAJAT ANEJA,	C-60, L.G.F., JANGPURA EXTENSION, NEW DELHI- 110014.	PHONE: 011-43511991-94, EMAIL: raneja@anejaandaneja.com
15. MS.RASHMI CHOPRA,	CHAMBER NO. 206, LAWYER'S CHAMBER,	MOBILE: 9810311218, EMAIL:

		DELHI HIGH COURT, NEW DELHI-110003.	rashmichopra6897@gmail.com
	16. MS.VIBHA MAHAJAN SETH,	1-E/2, JHANDEWALAN EXTENSION, NEW DELHI-110055.	MOBILE: 9810702410, EMAIL: vibhsmj@yahoo.com.sg
	17. MR.VIBHOR GARG,	C-291, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9811352998, EMAIL: vibhor@bavlegal.in
	18. MR.HIREIN SHARMA,	394, LAWYERS CHAMBERS, BLOCK II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003.	MOBILE: 9811367166, EMAIL: hireinsharmaadvocate@gmail.com
	19.MR.KANHAIYA SINGHAL,	D-143, LGF, LAJPAT NAGAR-I, NEW DELHI-110024.	MOBILE: 9212424765, EMAIL: adv.singhal@gmail.com
	20.MS.NIDHI RAMAN,	CHAMBER NO. 120, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9891088658, EMAIL: niddhiraman@gmail.com
	21.MS.PRIYAM MEHTA,	C-111, LGF, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9953032272, EMAIL: priyammehta.adv@gmail.com
	22.MR.SHOHIT CHAUDHRY,	A-19, LGF, JANGPURA EXTN. NEW DELHI-110014.	MOBILE: 9999091964, EMAIL: shohit@shohit.com
	23.MS.SHUBHAM MAHAJAN,	H-443, UDAI NIKETAN, NARAINA VIHAR, NEW DELHI-110028.	MOBILE: 9711679754, EMAIL: shubhammahajan25@gmail.com
	24.MR.SOMANADRI GOUD KATAM	C-68, 1 ST FLOOR, NEETI BAGH, NEW DELHI- 110049.	MOBILE: 9958544778, EMAIL: somanadri@gmail.com
HARDAYAL LIBRARY	MUNICIPAL PUBLIC MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241

HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com
<p>HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016]</p> <p><u>DETAILS ARE AS UNDER:</u></p> <ol style="list-style-type: none"> 1.ARMYPUBLIC SCHOOL (APS) , DHAULA KUAN 2.ARMYPUBLIC SCHOOL (APS) , DELHI CANTT. 3.DELHI AREA PRIMARY SCHOOL (DAPS) , DELHI CANTT 4.TAURUS DELHI AREA PRIMARY SCHOOL (TDAPS) , DELHI CANTT 5.ARMYPUBLIC COLLEGE OF MEDICAL SCIENCES (ACMS) ,DELHI CANTT 6.ARMYPUBLIC INSTITUTE OF EDUCATION (AIE) , GREATER NOIDA 7.ARMYPUBLIC INSTITUTE OF MANAGEMENT TRAINING (AIMT) , GREATER NOIDA 8.ARMYPUBLIC ENVIRONMENTAL PARK AND TRAINING AREA (AEPTA) , DELHI CANTT 9.TAURUS CSD CANTEEN, DELHI CANTT 10.TAURUS OFFICERS' HOSTEL (TOH) ,DELHI CANTT 11.TAURUS ARMY BOYS HOSTEL (TABH) , DELHI CANTT 12.ALBERT EKKA INSTITUTE (AEI) , DELHI CANTT 13.AWWA ASHA SCHOOL, DELHI CANTT 14.TAURUS OFFICERS' INSTITUTE 	<ol style="list-style-type: none"> 1. COL.R. BALASUBRAMANIAM, VSM (RETD.) (STANDING COUNSEL W.E.F. 01.10.2016) <p>-----</p> <ol style="list-style-type: none"> 2.MR. ANKUR CHHIBBER (STANDING COUNSEL W.E.F. 01.10.2016) 	<p>116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p>-----</p> <p>OFFICE AT: B-5/95, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	

<p>(TOI), DELHI CANTT 15.EX SERVICEMEN CSD CANTEEN, NOIDA 16.AASTHA COUNSELLING CENTRE & SUJOK HEEALING CENTRE AT ARJAN VIHAR, DELHI CANTT. 17.TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM), DELHI CANTT 18.DELHI AREA OFFICERS' MESS</p>			
<p>HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL), UTTANCHAL-246174</p>	<p>M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY</p>	<p>OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMB ROAD, NEW DELHI-110001</p> <p>CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110201</p>	<p>TEL:011-23384004 MOBILE: +91 9873890442</p>
<p>HDFC BANK (LETTER DTD. 10.04.2017)</p> <p>(LETTER DT. 18.01.2019)</p>	<p>MR. RAJAT KATYAL</p> <p><u>NOMINATED COUNSEL:-</u></p> <p>1.MR. SANJAY GUPTA,ADV [W.E.F.01.02.2019]</p> <p>2.MR. ATEEV MATHUR, ADV [W.E.F.01.02.2019]</p>	<p>R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048</p> <p>M/S. SNG & PARTNERS, ADVOCATES, CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI/</p> <p>R-26,SOUTH EXTENSION,PART-II, NEW DELHI 110049</p>	<p>MOB.: 9811250543 PH.: 011 26211488</p> <p>MOB:9811152920 9811800816 TEL:011-46175500</p> <p>EMAIL: sanjay_gupta@sngpartner s.in Ateev_mathur@sngpartner s.in</p>
<p>HDFC CREDILA FINANCIAL SERVICES PVT. LTD.</p>	<p>MR. RISHABH SAHU, ADVOCATE</p>	<p>OFFICE: 165-SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, NEW DELHI- 110091</p>	
<p>HDB FINANCIAL SERVICES</p>	<p>MR.RAJESH JANGRA,ADVOCATE</p>	<p>CHAMBER NO. B-68,69 B.G.S.BLOCK</p>	<p>PH.:011 23929256</p>

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HOUSING DEVELOPMENT FINANCE CORPORATION LTD. (HDFC LIMITED)	MR. RISHABH SAHU, ADV NOMINATED COUNSEL "LETTER DATED: 02.02.2021"	ADDRESS: CHAMBER NO. 304, LAWYERS CHAMBER, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI SECOND ADDRESS: 96, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001	EMAIL: rishabh@sahulegal.com MOBILE: 9910055066 LANDLINE: 011-23382830
IDFC FIRST BANK LIMITED OFFICE: KRM TOWER, 7 TH FLOOR, No. 1, HARRINGTON ROAD, CHENNAI, TAMILNADU-600031	MR. SANJEEV SINGH & ASSOCIATES, ADVOCATE NOMINATED COUNSEL LETTER DATED 08.12.2021	B-13, LOWER GROUND FLOOR CHIRAG ENCLAVE NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in
<u>INSURANCE COMPANIES</u> i) TATA AIG GENERAL INSURANCE CO. LTD	1. MS. ANJALI BANSAL ----- 2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES	26, NAVJIVAN VIHAR, NEW DELHI-110017 ----- CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003	MOB.9911555337 ----- PH.:23381874

		OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	Ph.:24318802/43575496 MOB: 9810528802
ii) RELIANCE GENERAL INSURANCE CO. LTD	MR. SAMEER NANDWANI	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014	PH. 011-24323282-84 MOB.9810528802
	----- - (LETTER DTD. 23.05.2017) (TO ISSUE THE NOTICE/SUMMONS)	----- REGIONAL OFFICE: RELIANCE GENERAL INSURANCE CO. LTD. 2 ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020 CORPORATE OFFICE: RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4 TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE, OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063	-----
iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.i n

<p>iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.</p>	<p>1. MS.SHANTHA DEVI RAMAN</p> <p>-----</p> <p>2. MR. PANKAJ SETH</p>	<p>360,SECTOR-15A NOIDA-201301</p> <p>-----</p> <p>OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com</p> <p>-----</p> <p>EMAIL: sethpankaj74@gmail.com</p> <p>TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES. : 26273418,40533693</p>
<p>v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.</p>	<p>MS. SUMAN BAGGA</p>	<p>220,LAWYERS CHAMBER,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54,GROUND FLOOR MALVIYA NAGAR NEW DELHI</p>	<p>MOB.9810167439</p>
<p>vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE-I,II & II]</p>	<p>MR. PANKAJ SETH "NOMINATED COUNSEL"</p>	<p>CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002</p>	<p>MOB: NO. 9811213768 E-Mail: sethpankaj74@gmail.com</p>
<p>vii)ORIENTAL INSURANCE CO. LTD.</p>	<p>1. MR. VISHNU MEHRA</p> <p>-----</p> <p>2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)</p>	<p>246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p> <p>OFFICE: C-3/166, SECTOR:36, NOIDA-201303</p> <p>-----</p> <p>OFFICE: D-85, PREET VIHAR,DELHI-110092</p> <p>CHAMBER: NO. 322, PATIALA HOUSE COURTS,NEW DELHI-110001</p>	<p>FAX : 95120-2576125 & 95120-25770599</p> <p>-----</p> <p>PH: 011-32082849 MOB: 9871980203, 9810081811</p>

viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. PANKAJ SETH, ADV	OFFICE: P-2, SOUTH EXTN., PART-II, NEW DELHI-110049	MOBILE: 9811213768 PH: 26259116 (OFFICE) EMAIL: sethpankaj74@gmail.com
x] NEW INDIA ASSURANCE CO. LTD.	M/S CHANDRA & CHANDRA ----- MR. KANWAL CHAUDHARY ----- MR. PANKAJ SETH, ADVOCATE ----- M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]	222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003 ----- OFF.ADD.:EA-413, MAYA ENCLAVE, NEW DELHI-110064. ----- OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054 ----- 131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001	----- PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com ----- PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: sethpankaj74@gmail.com ----- PH.: 9910160045

(LETTER DT. 25.02.2017)	----- - Mr. JPN SHAHI, ADVOCATE	----- F-86, 2 nd Floor, VIKAS PURI, NEW DELHI-110018	----- PH.: 28535913 MOB.: 9811148998 e-MAIL: advjpnshahi@gmail.com
xi] SHRIRAM GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: sethpankaj74@gmail.com TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.: 26273418, 40533693
xii] BHARTI AXA GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: sethpankaj74@gmail.com TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418, 40533693 111111
xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD. LETTER DATED 19.07.2012	MS. SHANTHA DEVI RAMAN	360, SECTOR-15A, NOIDA-201301 (U.P.)	PH.: 09868101409
xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.	MR. K.L. NANDWANI	CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI. G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: +91-11-23381874 PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com

	<p>MR. SAMEER NANDWANI, ADVOCATE NOMINATED/STANDING COUNSEL</p> <p>LETTER DATED 08.12.2021</p>	<p>CHAMBER NO. 405, BLOCK-III DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: G-30, JANGPURA EXTENSION, NEW DELHI-14</p>	<p>OFFICE NO. 43575496, 79693986 MOBILE: 9810528802 9810069851 EMAIL: sameerno2@hotmail.com</p>
<p>XV] L&T GENERAL INSURANCE CO LTD.</p> <p>LETTER RECEIVED ON 16.12.2015</p>	<p>MR. RAJEEV M ROY</p>		
<p>XVI] SBI GENERAL INSURANCE CO LTD.</p> <p>LETTER DT. 15.01.2018</p>	<p>MR. SAMEER NANDWANI, ADVOCATE (STANDING COUNSEL)</p>	<p>CHAMBER NO.405,BLOCK-III, DELHI HIGH COURT,NEW DELHI-1. OFFICE ADD: G-30, JANGPURA EXTENSION,NEW DELHI-14</p>	<p>PH: 43575496,40199322 MOB: 9810528802 EMAIL: sameerno2@hotmail.com</p>
<p>NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]</p>	<p>MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY)</p> <p>-----</p> <p>MR. SWETANK SHANTANU & MR. PRATAP SHANKAR</p> <p>[EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]</p>	<p><u>CHAMBER:</u> 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 <u>RESIDENCE:</u> H-22,III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092</p> <p>-----</p> <p>'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014</p>	<p>PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo .co.in</p> <p>-----</p>

<p>INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}</p> <p>(LETTER DATED 05.03.2018)</p>	<p>----- MR. M.M. KALRA</p> <p>----- JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES</p> <p>----- RAJIV SHUKLA,ADV (NOMINATED COUNSEL)</p> <p>----- "LETTER DATED 22.10.2020"</p>	<p>----- B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI</p> <p>----- CHAMBER NO. 143, DELHI HIGH COURT,DELHI CHAMBER NO. 488 (CIVIL SIDE), TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301</p> <p>----- JUSTITIA LAW OFFICES, SUITE NO. 6, FIRST FLOOR, EAST NIZAMUDDIN MARKET, NEW DELHI-110013</p>	<p>----- PHONE 55265342 (O) , 22754791 (R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.com</p> <p>----- PHONE: 23386433</p> <p>PHONE: 23991607</p> <p>PHONE: 95120-2511628, 95120-2512158,</p> <p>TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.in jagatarora@airtelbroadband.in</p> <p>----- PH:011-41715555 MOB: 9810110572 EMAIL: shuklaw@gmail.com admin@justitialaw.com</p>
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<p>INDIAN AIRLINES CORPORATION LIMITED</p>	<p>M/S SURI AND COMPANY</p>	<p>12, GOLF APARTMENTS, SUJAN SINGH PARK,</p>	<p>PHONES: 2464 6776 AND 2464 6886</p>

	<p>-----</p> <p>M/S BHASIN & CO.</p> <p>-----</p> <p>M/S NATH & ASSOC.</p>	<p>NEW DELHI - 110 003</p> <p>-----</p> <p>10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001</p> <p>-----</p> <p>238/1 KAILASH HILLS</p>	<p>MOBILE: 9810629210, MR VINAY SHAILENDRA, ADVOCATE)</p> <p>-----</p> <p>PH. 23315024,23322601,23326 968</p> <p>-----</p> <p>PH. 26911129,26835929</p>
INDIAN BANKS' ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION, 6 TH FLOOR, WORLD TRADE CENTRE, CENTRE 1 BUILDING, CUFFE PARADE, MUMBAI-400005	PHONE NO.: 022-22174040 FAX:- 022-22184222 EMAIL:- ce@iba.org.in
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		<p>SHER SHAH ROAD, NEW DELHI-110003</p> <p>RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052</p>	<p>TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com</p>
<p>INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)</p>	<p>MR. AMITESH KUMAR</p>	<p>196, SIMANT VIHAR, SECTOR-14,KAUSHAMBI, GHAZIABAD-201010,UTTAR PRADESH</p>	<p>Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com</p>
<p>INDIAN COUNCIL OF MEDICAL RESEARCH</p>	<p>MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]</p>	<p>CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1</p>	
<p>INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED (IIFCL) LETTER DATED:- 25.06.2019</p>	<p>MR. SIDHARTH BARUA, ADV, STANDING COUNSEL</p>	<p>C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016</p>	<p>MOB:- 9899040660 EMAIL.- sidbarua@gmail.com</p>
<p>NATIONAL WATER DEVELOPMENT AGENCY LETTER DT. 18.01.2018</p>	<p>MR. NARESH KAUSHIK (STANDING COUNSEL)</p>	<p>703, 7TH FLOOR, NILGIRI APARTMENT,9, BARAKHAMBA ROAD, NEW DELHI-110001</p>	
<p>ICICI BANK [LETTER DTD.26.06.2014]</p>	<p>MR. PUNIT K. BHALLA [NOMINATED COUNSEL]</p>	<p>C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 OFFICE ADDRESS: BHALLA & BHALLA (LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008</p>	<p>MOB:- 9810080772 9625877406 9818280772 EMAIL: punitbhalla@gmail.com punitbhalla@aol.com</p>
<p>INDRAPRASTHA INSTITUTE OF INDORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi) (LETTER DATED 27.08.2021)</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2nd FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com</p>

<p>IFCI FACTORS LIMITED</p>	<p>MR. ANUPAM SRIVASTAVA,ADV</p>	<p>THE CHAMBERS OF LAW,D-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p>	<p>TEL:011-41656144 011-41613200,46040800 MOB: 9811032151 EMAIL:anupam@tcl-india.net</p>
<p>IFCI LIMITED (LETTER DT. 15.05.2018)</p>	<p>MR. NITIN DAHIYA, ADVOCATE</p> <hr/> <p>MR. R.P. AGRAWAL,ADVOCATE (LETTER DT. 20.08.2019)</p>	<p>CHAMBER No.389, BLOCK-II, DELHI HIGH COURT DELHI</p> <p>ALSO AT: R-540 LOWER GROUND FLOOR NEW RAJENDRA NAGAR, NEW DELHI-110060</p> <hr/> <p>R.P. AGRAWAL & CO., ADVOCATES C-43,LGF, JANGPURA EXT., NEW DELHI-110014</p>	<p>MOB:+91-9899777772 TEL:011-49059105</p> <p>EMAIL:nitindahiyaa@gmail.com</p> <hr/> <p>PHONE: 011-41823688/99 MOB: 9312236537 EMAIL: office@rpalaw.org</p>
<p>COMMISSIONER OF INCOME TAX (JUDICIAL) DEPARTMENT</p> <p>ALLOCATION OF WORK AMONG THE SENIOR AND JUNIOR STANDING COUNSEL VIDE LETTER DTD. 22.12.2017</p> <p>(FOR ADDRESS AND PHONE NOS. DETAILS RECEIVED FROM EARLIER LETTERS, MENTIONED IN BELOW ROW, MAY BE PERUSED)</p>	<p><u>GROUP-A</u></p> <p>i] PR. CIT/CIT CIT-I,CIT-2,CIT-7,CIT-8,CIT (CENTRAL)-1,CIT (TDS)-1 & 2, CIT-[EXEMPTION]</p> <p>ii] PR. DIT/DIT DIT-(INTELLIGENCE AND CRIMINAL INVESTIGATION)-1 & 2, DIT-(RECOVERY)</p> <p>i) MR. RAHUL CHAUDHARY WITH MR.SANJAY KUMAR AND Ms.VIBHOOTI MALHOTRA</p> <p>ii) MR. ZOHEB HOSSAIN WITH MR. DEEPAK ANAND</p> <p>iii) MR. ASHOK MANCHANDA</p>		

WITH MR. RAGHVENDRA
KISHORE SINGH

GROUP-B

i] PR. CIT/CIT
CIT-3,CIT-4,CIT-5,CIT-
6,CIT-9,CIT (CENTRAL) -3,
CIT (LTU)

ii] PR.DIT/DIT
DIT (SYSTEMS) -1 TO 5

iii) WRITS AGAINST
CBDT/OUTSIDE CHARGES

i) MR. RAHUL CHAUDHARY
WITH MR SANJAY KUMAR AND
Ms.VIBHOOTI MALHOTRA

ii) MR. RUCHIR BHATIA WITH
MR. PUNEET RAI

iii) MR. ASHEESH JAIN WITH
MR. AJIT SHARMA AND Ms.
LAKSHMI GURUNG

GROUP-C

i] PR. CIT/CIT
CIT-12,CIT-13,CIT-14,CIT-
15,CIT-16,CIT-22, CIT-23,
CIT-24, CIT (CENTRAL) -2

ii] PR.DIT/DIT
DIT (INV.) -2

i) MR. ASHOK MANCHANDA WITH

MR. RAGHVENDRA KISHORE SINGH

ii) MR. ZOHEB HOOSAIN WITH
MR. DEEPAK ANAND

iii) MR. ASHEESH JAIN WITH
MR. AJIT SHARMA AND Ms.
LAKSHMI GURUNG

GROUP-D

i] PR. CIT/CIT
CIT-10,CIT-11,CIT-17,CIT-
18,CIT-19,CIT-20,CIT-21
CIT (APPROPRIATE
AUTHORITY)-1 & 2

ii] PR.DIT/DIT
DIT (INV.)-1

i) MR. ASHOK MANCHANDA
WITH MR. RAGHVENDRA
KISHORE SINGH

ii) MR. ZOHEB HOOSAIN WITH
MR. DEEPAK ANAND

iii) MR. RUCHIR BHATIA
WITH PUNEET RAI

GROUP-E

i] PR. CIT/CIT
CIT (INTERNATIONAL
TAXATION)- 1 TO 3

i) MR. RAHUL CHAUDHARY
WITH MR. SANJAY KUMAR AND
Ms. VIBHOOTI MALHOTRA

ii) MR. ASHEESH JAIN WITH
MR. AJIT SHARMA AND
MS. LAKSHMI GURUNG

iii) MR. RUCHIR BHATIA
WITH MR. PUNEET RAI

<p>INCOME TAX DEPARTMENT</p> <p>(LIST OF SR./JR. STANDING COUNSELS--W.E.F.21.12.2017)</p>	<p><u>SENIOR STANDING COUNSELS</u></p>	<p>B-3/60, 3RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB:9999333001</p> <p>EMAIL: ashokkmanchanda19@gmail.com</p>
	<p>-----</p> <p>2.MR.RAHUL CHAUDHARY</p>	<p>-----</p> <p>5, SIRI FORT ROAD, LOWR GROUND FLOOR,DELHI-110049</p>	<p>-----</p> <p>MOB:9810567864</p> <p>Email:rahulchaudhary_rc@yahoo.com</p>
	<p>-----</p> <p>3.MR.RUCHIR BHATIA</p>	<p>-----</p> <p>210,LAWYERS CHAMBERS, HIGH COURT OF DELHI,SHERSHAH MARG, NEW DELHI-110003</p>	<p>-----</p> <p>MOB:9810371417</p> <p>Email:bhatiaruchir@gmail.com</p>
	<p>-----</p> <p>4.MR.ZOHEB HOSSAIN</p>	<p>-----</p> <p>S-74 LOWER GROUND FLOOR, GREATER KAILASH-PART 1, NEW DELHI-110048</p>	<p>-----</p> <p>PH: 011-41861099</p> <p>MOB: 9999711099</p> <p>Email: hossainzoheb@gmail.com</p>
	<p>-----</p> <p>5.ASHEESH JAIN</p>	<p>-----</p> <p>7, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DLEHI-110003</p>	<p>-----</p> <p>MOB: 9811125100</p> <p>Email: asheesh@aile.in</p>
	<p>-----</p> <p><u>JUNIOR STANDING COUNSELS</u></p>		
	<p>1.MR.RAGHVENDRA KISHORE SINGH</p>	<p>C-109(LGF), EAST OF KAILASH, DELHI-65. B-203, MAHESH APARTMENTS, VASUNDHARA ENCLAVE DELHI-96</p>	<p>MOB: 9717572557</p> <p>raghvendra.kishore@gmail.com</p>
	<p>-----</p> <p>2.MR.SANJAY KUMAR</p>	<p>-----</p> <p>B-2/307,SATYAM APARTMENT, VASUNDHARA ENCLAVE, DELHI-110002</p>	<p>-----</p> <p>MOB:9871645985</p> <p>Email:asvskrmishra@gmail.com</p>
	<p>-----</p> <p>3.MR.PUNEET RAI</p>	<p>-----</p> <p>D-3/16, LGF, ANSARI ROAD,16,DARYA GANJ, NEW DELHI-110002</p>	<p>-----</p> <p>MOB:9810023745</p> <p>Email:puneetraiadvocate@gmail.com</p>
	<p>-----</p> <p>4.MR.DEEPAK ANAND</p>	<p>-----</p> <p>292, BLOCK 2, DELHI HIGH COURT,</p>	<p>-----</p> <p>MOB:9910039942</p>

		NEW DELHI-110003	Email: danandadv@gmail.com
	----- 5.MS.VIBHOOTI MALHOTRA -----	2080,SECTOR-28,FARIDABAD-121008	----- PH:0129-4102080 MOB:9811155275 Email: vibhootimalhotra@gmail.com -----
	6.MR.AJIT SHARMA -----	1501,TOWER 2,SUPREME TOWERS, SECTOR 99, NOIDA, PIN-201304 OFFICE: C-25 NIZAMUDDIN EAST, NEW DELHI-14 CHAMBER: 320, CK DAPHLARY CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001 -----	PH: 011-41320222 MOB: 9910940004 Email: Sharma.ajit@gmail.com -----
	7.MS.LAKSHMI GURUNG -----	D-12, LOWER GROUND FLOOR, LAJPAT NAGAR-3, NEW DELHI-110024	----- MOB: 9313004529 Email: lgpureself@gmail.com -----
IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)		LETTER DATED: 07.06.2019 COMMUNICATION ADDRESS: IRCON INTERNATIONAL LIMITED LEGAL DEPARTMENT, 1 ST FLOOR, C-4 DISTRICT CENTRE, SAKET, NEW DELHI-110017	
IDBI BANK	<u>STANDING COUNSEL:</u> MR. SIDHARTHA BARUA,ADV [Letter dt. 26.11.2018]	<u>OFFICE:</u> C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI 110016	MOB: 9899040660 EMAIL: sidbarua@gmail.com
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA			
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI	MOB.: 9811829656 9891125411

		C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	PH.: 011-41030212-215
INDIAN BANK (ALLAHABAD) "LETTER DATED:- 24.08.2020"	HARSHIT JAIN, ADVOCATE "NOMINATED/STANDING COUNSEL" "W.E.F. 13.08.2020 TILL FURTHER ORDERS"	ADDRESS:- B-26, ROSE APARTMENT, SECTOR-14 EXTENTION, ROHINI, DELHI-110085	MOB: 9899113806 9971390547 OFF: 011-40365728 EMAIL ID: advharshitjain@gmail.com
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (LETTER DTD. 15.07.2017)	MR. NIKHIL MAJITHIA, ADVOCATE (STANDING COUNSEL)	114, FIRST FLOOR, MASJID ROAD, BHOGAL, JANGPURA, NEW DELHI- 110014	MOB.: 9910415522 E-MAIL: nikhil.majithia@gmail.com
	MR. SAURAV AGARWAL, ADVOCATE STANDING COUNSEL LETTER DATED 13.06.2022	3D, WHITE HOUSE APARTMENTS, 10 BHAGWAN DAS ROAD, NEW DELHI-110001	EMAIL: sauravadv@gmail.com Mob: 9312832442
INDIA INFOLINE FINANCE LTD. INFINA FINANCE PRIVATE LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
INDUSIND BANK Dated: 08.01.2019	MR. MANISH SHARMA, ADVOCATE (NOMINATED/STANDING COUNSEL)	W-104, GREATER KAILASH-I, NEW DELHI-110065	MOB: 9971944566 9811788679 EMAIL: manish2586@hotmail.com

INSTITUTE OF HUMAN BEHAVIOUR & ALLIED SCIENCES (IHBAS)	MR. TUSHAR SANNU DAHIYA, ADVOCATE (STANDING COUNSEL)	269, RAMA HOUSE, THIRD FLOOR, 301-302, MASJID MOTH, SOUTH EX. II, NEW DELHI-110049	MOB: 9911991166 PH: 011-40199284
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067 (LETTER DTD. 15.06.2017)	MS. MONIKA ARORA 'STANDING COUNSEL' (NO OTHER PERSON SHALL BE ENTITLED TO RECEIVE NOTICE, WRIT PETITIONS ETC. ON BEHALF OF JNU)	B-100 (FIRST FLOOR) SHIVALIK MALVIYA NAGAR NEW DELHI-110017 CHAMBER NO. 446, BLOCK-I LAWYERS' CHAMBER DELHI HIGH COURT	
JAMIA MILLIA ISLAMIA UNIVERSITY [LETTER DTD. 04.09.2015] NOTE: ALL THE PETITIONS TO BE SERVED TO MR. PRITISH SABHARWAL, ADVOCATE, STANDING COUNSEL, JAMIA MILLIA ISLAMIA ON HIS EMAIL ID Pritishsabharwal@gmail.com AND HIS CONTACT NO. IS 9871878690.	DR. AMIT GEORGE	CHAMBER NO. 316, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI T-15, GREEN PARK EXTENSION, NEW DELHI-110016 ALSO AT: CHAMBER OF LEGAL ADVISOR, LEGAL & ORDINANCE CELL, OFFICE OF THE REGISTRAR, ADMINISTRATIVE BLOCK, JAMIA MILLIA ISLAMIA, JAMIA NAGAR, NEW DELHI-110025	MOBILE: +91-9910524364 TEL: 011-417546995 011-26177424
	MR. FUZAIL AHMAD AYYUBI, ADV. 'STANDING COUNSEL' W.E.F. 13.09.2019 LETTER DATED. 16.09.2019 LETTER DATED 24.02.2022	OFFICE ADDRESS: C-69, LGF, NIZAMUDDIN EAST, NEW DELHI-110013	MOBILE: 9811430201 /9818762025 (CLERK) 011-40043246 E-MAIL : fuzail.ayyubi@gmail.com ayyubilawpractices@gmail.com
	MR. PRITISH SABHARWAL, ADVOCATE STANDING COUNSEL ENROL. NO: D-2657/18 LETTER DATED 24.02.2022	OFFICE ADDRESS: S-432, (BASEMENT) , GREATER KAILASH-1, PART-I NEW DELHI-110048	(M) 9871878690 (O) 9810264114 EMAIL: pritishsabharwal@gmail.com
JOINT ENTRANCE EXAMINATION	MR. ARJUN MITRA	109, 2 ND FLOOR, SUNDER NAGAR, NEW	MOB.: 9810412737

(ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI		DELHI-110003	E-MAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS (LETTER DTD. 20.04.2017)	MR. ARJUN MITRA	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2018 INDIANA INSTITUTE OF TECHNOLOGY DELHI (LETTER DT. 11.06.2018)	MR. ARJUN MITRA, ADVOCATE	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2018 INDIANA INSTITUTE OF TECHNOLOGY KANPUR (LETTER DT. 11.06.2018)	MR. ARJUN MITRA, ADVOCATE	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
INDIAN INSTITUTE OF TECHNOLOGY DELHI JOINT ENTRANCE EXAMINATION (ADVANCED) -2020 LETTER DATED. MARCH, 13, 2020	MR. ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT (JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
IIT-JEE ADVANCED 2022 INDIAN INSTITUTE OF TECHNOLOGY BOMBAY LETTER DATED 01.08.2022	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT (JEE) ADVANCED 2022	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) -2019 INDIAN INSTITUTE OF TECHNOLOGY ROORKEE-247667	ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT (JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com

LETTER DATED. APRIL 23, 2019			
JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED:08.09.2021) & IIT JoSSA 2021 ADMISSION JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED 22.10.2021)	MR. ARJUN MITRA, ADVOCATE, "NOMINATED COUNSEL", IIT (JEE) ADVANCED, 2021 & IIT JoSSA 2021 ADMISSION	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110 003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JM FINANCIAL CREDIT SOLUTIONS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JM FINANCIAL PRODUCTS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JAMNALAL SONS PRIVATE LIMITED	1.MS. BINDU SAXENA ----- 2. MR. SHAILENDRA SWARUP PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT	M/S SWARUP & ASSOCIATES 6 th FLOOR, J.K. BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C., GREATER KAILASH-II NEW DELHI-110048	MOB: 9810019293 EMAIL: basaxena@swarupco.com ----- MOB: 9810019294 TEL: 91 (11) 29221435, 29225875 , 29227534/35 FAX: 91 (11) 29228625, 29212904 EMAIL: sswarup@swarupco.com

<p>JUDO FEDERATION OF INDIA (LETTER DT. 11.10.2017)</p>	<p>1.MR.GAJINDER KUMAR, ADVOCATE (ENRL.NO. 773/90)</p> <p>2.MS.KIRAN JAI ,ADVOCATE (ENRL.NO.538/89)</p>	<p>A-14, NIZAMUDDIN EAST, NEW DLEHI</p>	<p>MOB:9810124482</p> <p>MOB:9999939428</p>
<p>KENDRIYA VIDYALAYA SANGATHAN (14.9.2006)</p> <p>LETTER DATED 31.05.2016</p>	<p>MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL"</p> <p>(SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016)</p> <p>-----</p> <p>MR. R.N. SINGH, ADVOCATE</p> <p>'EMPANELLED STANDING COUNSEL'</p> <p>-----</p> <p>MS. ANJANI AIYAGARI ADVOCATE</p> <p>-----</p> <p>MR. K.M. SINGH</p> <p>'EMPANELLED STANDING COUNSEL'</p> <p>-----</p> <p>MR. ANIL NAG 'SENIOR COUNSEL'</p> <p>-----</p> <p>UNTIL FURTHER ORDERS OR UPTO 31.05.2023 WHICH EVER IS EARLIER LETTER DATED 05.07.2021</p>	<p>CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK) , SUPREME COURT OF INDIA, NEW DELHI - 110 001</p> <p>RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096</p> <p>-----</p> <p>540-541, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI- 110001</p> <p>-----</p> <p>64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019</p> <p>-----</p> <p>G-8, GALI No. 20, RAJAPURI, UTTAM NAGAR, NEW DELHI</p> <p>-----</p> <p>A-64, SECTOR-39, NOIDA U.P., PIN-201303</p>	<p>MOBILE: 9810063946 TELE-FAX: 22620344 e-mail: rajappa1960@yahoo.com advocaterajappa@gmail.com</p> <p>-----</p>

LETTER DT. 10.05.2018

MRS. RASHMI BANSAL
'SENIOR COUNSEL'

UNTIL FURTHER ORDERS OR
UPTO 31.05.2023 WHICH
EVER IS EARLIER
LETTER DATED 05.07.2021

O-3/2, SECTOR-13,
R.K. PURAM,
DELHI-110066

ADDRESS:464, BLOCK-I,
DELHI HIGH COURT,
NEW DELHI-110003

PHONE: 9971166844
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MR. ASHOK KUMAR SHARMA
'COUNSEL'

CHAMBER NO. K-159,
TIS HAZARI COURTS,
DELHI-110054

Dr. BK SINHA, ADVOCATE
(SENIOR COUNSEL)

[FOR A PERIOD OF TWO
YEARS, W.E.F.10.05.2018]

H/54, PLOT No.6,
Sector-22,DGS CGHS DWARKA,
NEW DELHI

MR. SHUBHRANSHU PADHI,
ADVOCATE
SENIOR COUNSEL

239, SECTOR-15-A
NOIDA, UTTAR PRADESH-201301

"INITIALLY FOR A PERIOD OF
THREE YEARS VIDE LETTER DATED
26.10.2021"

MR. N.K. BHATNAGAR,
ADVOCATE,
SENIOR COUNSEL,

1ST FLOOR, 50 JANPATH,
TOLSTOY LANE,
CONNAUGHT PLACE
NEW DELHI-110001

"FOR A PERIOD OF THREE YEARS
VIDE LETTER DATED: 12.11.2021"

KARVY FINANCIAL SERVICES

MR. RISHI SETHI

SETHI & ASSOCIATES

MOB.: 9811088212

LIMITED (LETTER DTD. 16.08.2017)	D-2701/1999 'NOMINATED COUNSEL'	F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024	TIMING 10.30 AM TILL 4 PM
KOTAK MAHINDRA PRIME LIMITED	MR. VIKAS CHOPRA	21/31-G, MALL ROAD, DELHI-110054	CONTACT NOS.: 9212036118, 011-23958107
KOTAK INFRASTRUCTURE DEBT FUND LTD. KOTAK MAHINDRA INVESTMENTS LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
KOTAK MAHINDRA BANK LTD. (LETTER DATED 26.10.2020)	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 3. MR. AJAY MONGA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049 ----- CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049 ----- CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in ----- MOB: 9811054052 PH: +91 11 46175500 EMAIL:

		R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049	ajay_monga@sngpartners. in
SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA	1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA) ----- 2. M/S G.D. GOEL & CO. ADVOCATES	E-83, GREATER KAILASH-II, N. DELHI-110048 ----- CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 RES.: D-14, MARG NO.13 SAKET, NEW DELHI-17	MOB.9560193341 email.smisra65@hotmail.com ----- PHONE: 2338 9831 MOBILE: 9811316846
LOK SABHA SECRETARIAT	MS. MANINDER ACHARYA MR. SACHIN CHOPRA MS. ANUPAM SANGHI MR. VIVEK SAHARYA	NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003	
LIFE INSURANCE CORPORATION OF INDIA	MR. KAMAL MEHTA [WEF 26.09.2014]	CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI OFF.: A-188, LGF, DEFENCE COLONY, NEW DELHI-24	MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660 PH.: 011-24657221-22 EMAIL: kamalnco@gmail.com

NOMINATED COUNSEL/INCHARGE LEGAL AID (CRIMINAL SIDE)	MR. SUMEET VERMA	CHAMBER NO.250 ,LAWYER' S CHAMBER,DELHI HIGH COURT,NEW DELHI	TEL : OFF:23070848 EMAIL: sumeet_verma@yahoo.com
L&T FINANCE HOLDINGS LTD. L&T FINANCE LTD. L&T INFRASTRUCTURE FINANCE CO LTD. L&T HOUSING FINANCE LTD.	MR. PUNIT KUMAR BHALLA- BHALLA & BHALLA ASSOCIATES	OFFICE: GF-1, GOPALA TOWERS,25 RAJENDRA PLACE, NEW DELHI-110008	MOB: +919810080772 EMAIL: punitbhalla@aol.com punitbhalla@live.com
LALIT KALA AKADEMI NATIONAL ACADEMAY OF ART AN AUTONOMOUS ORGANISATION OF MINISTRY OF CULTURE,GOVERNMENT OF INDIA (LETTER DT. 15.11.2017)	MR. UMESH SHARMA,ADVOCATE	112,NEW DELHI HOUSE BARA KHAMBA ROAD,NEW DELHI-110001	MOB: 9868235388 PH: 23355388 EMAIL: legalhelplineindia@gmail.com
NATIONAL FERTILIZERS LTD.	MS. MANINDER KAUR	CHAMBER NO. 392,96,CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI. CHAMBER NO.25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054 RES:A-105, PRIYADARSHNI APARTMENTS, I.P. EDTENSION,N. DELHI-92	MOB. 9811704188 E-MAIL: maninderkaur_adv@yahoo.co.in PH.22724250
	MR. AKSHAY CHANDRA (LETTER DT. 19.04.2016) [PANEL VALID TILL 31.10.2017]	A-230, FIRST FLOOR, DEFENCE COLONY, NEW DELHI CHAMBER NO. 246A, BLOCK-I, HIGH COURT OF DELHI, NEW DELHI	TEL: 011-41036821/22/23 MOB: 9910401230

	<p>INDER JIT SINGH, ADV 'NOMINATED COUNSEL'</p> <p>LETTER DATED: 17.09.2019</p>	<p>21, SHAYAM ENCLAVE, VIKAS MARG EXT. DELHI-110092</p>	<p>MOBILE: 9910300932 9717062303</p>
<p>NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)</p>	<p>M.V.KINI & CO. ADVOCATES & SOLICITORS</p>	<p>KINI HOUSE 6/39, JUNG PURA- 'B' NEW DELHI-110 014</p>	<p>TEL:01124371038/1039/ 1040 FAX:+91 11 2437 9484 E-mail: delhi@mvkini.com</p>
<p>NATIONAL DAIRY DEVELOPMENT BOARD DAIRY SERVICES (NDDB DAIRY SERVICES)</p>	<p>MS. RAAVI BIRBAL, ADVOCATE STANDING COUNSEL (FOR LABOUR AND SERVICE MATTERS)</p> <p>"LETTER DATED 05.01.2022"</p>	<p>A-11 SOUTH EXTENSION PART 2 NEW DELHI-110049</p>	<p>MOBILE: 9818024661 PH: 011-41731122, 26253239 EMAIL ID: raavibirbal@gmail.com</p>
<p>MINISTRY OF RAILWAYS [05.01.2015]</p>	<p>MR. JAGJIT SINGH (STANDING COUNSEL)</p> <p>----- MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL</p>	<p>156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003</p> <p>M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI</p> <p>101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p> <p>D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI</p>	<p>{M} 9810034684</p> <p>011-2338 2399</p> <p>EMAIL:jagjitsinghadvoca te@yahoo.co.in</p> <p>Jagjitsingh70@gmail.com</p> <p>TEL: 2338 1995</p> <p>2622 9964 AND 2541 0254</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]</p>	<p>MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER"</p>	<p>OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI</p>	

<p>LETTER/ORDER DT. 04.05.2016</p> <p>-----</p>		<p>RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068</p>	
	<p>MR. ARPIT SHUKLA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>J-150, SECTOR 41, NOIDA, UP- 201301</p>	<p>MOB: 9871431988</p>
	<p>MR. AJAY GOYAL [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>D-91, KAMLA NAGAR, DELHI-110007</p>	<p>MOB: 9717701768</p>
	<p>MR. VIVEK GUPTA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>CU-161, VISHAKHA ENCLAVE, PITAMPURA, DELHI - 110034</p>	<p>MOB: 9810033139 9910033139</p>
	<p>MS. ANJU GUPTA [SENIOR PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>DU-33, PITAMPURA (NEAR INCOME TAX COLONY), DELHI-110034</p>	<p>MOB: 9654169406</p>
	<p>MR. NIKHIL GOEL, ADVOCATE [CENTRAL GOVT. STANDING COUNSEL FOR CONDUCTING</p>	<p>43, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>MOB: 9810133254 PH: 011-23389593 EMAIL:</p>

<p>(LETTER DT. 16.10.2017)</p>	<p>CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION) (ORDER DATED 16.10.2017) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>		<p>reachnikhilgoel@gmail.com</p>
<p>-----</p>	<p>MR. ANIL DABAS [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>H.NO. 99, VILLAGE-RASULPUR, P.O.-RANI KHERA, DELHI-81</p>	<p>MOB: 9953877332</p>
	<p>MR. ASHWANI KUMAR CHOUDHARY [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>B-16/G-2, DILSHAD GARDEN, DELHI-95</p>	<p>MOB: 9810073395</p>
<p>(LETTER DT. 01.06.2016)</p>	<p>MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92</p>	<p>MOB: 9899393940</p>
	<p>MR. S.D. WINDLESH [SENIOR PANEL COUNSEL]</p>	<p>C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053</p>	<p>MOB.: 9811169203</p>

(LETTER DT. 30.12.2016)	(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT)		
(LETTER DT. 24.01.2017)	<p>MR. NITIN SINGH [SENIOR PANEL COUNSEL]</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001	<p>MOB.: 9990423291 9990621394</p> <p>EMAIL: adv.nitinsingh@yahoo.com</p>
(LETTER DT. 30.01.2017)	<p>MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	BUILDING NO. 3, BIRBAL ROAD, 2 ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	<p>MOB.: 9810773017</p> <p>PH.: 011-43541043</p> <p>E-MAIL: office@vinoddiwakar.com</p>
(ORDER DTD. 30.06.2017)	<p>MR. MANU CHATURVEDI (GOVT. PLEADER)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001	<p>MOB. : 7838904738</p> <p>E-MAIL: manuchaturvedi@gmail.com</p>
	MR. SANJAY KUMAR, ADVOCATE	H.NO. 10/12 PANT NAGAR, JANG	MOB.: 9654417067

(ORDER DT. 30.08.2017)	<p>(SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS)</p>	PURA EXTENSION, NEW DELHI	<p>E-MAIL: sanjaykr.delhi@gmail.com</p>
	<p>MR. APAR CHOPRA, ADVOCATE (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	F-8, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	<p>MOB: 9999925107</p> <p>E-MAIL: aparchopra@yahoo.in</p>
	<p>MR. PRATYUSH MIGLANI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	D-11 (LGF), GULMOHAR PARK, NEW DELHI-110049	<p>MOB: 9811014020</p> <p>EMAIL: pratyush@miglanivarmaan.dco.com</p>
ODRER DT. 15.11.2017	<p>MS. PREMA PRIYADARSHINI (SENIOR PANEL COUNSEL)</p>	K-246, KANGRA NIKETAN, VIKASPURI, NEW DELHI-18	<p>MOB: 9818107970</p> <p>EMAIL:premapriyadarshin</p>

<p>----- ORDER DT. 01.12.2017</p>	<p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>		<p>i@gmail.com</p>
<p>----- ORDER DT.21.12.2017</p>	<p>MS. AMRITA PRAKASH (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>75-76, UPPAR 1ST FLOOR, GURU ANGAD NAGAR, EXTENSION, LAXMINAGAR, DELHI92.</p>	<p>MOB:9818667963 Email: amritaprakash79@gmail.com</p>
	<p>MR. K.V.GIRISH CHOWDARY (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>A-46, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>MOB: 9999592754 EMAIL: girishkosaraju@gmail.com</p>
<p>----- ORDER DT. 26.12.2017</p>	<p>MR.ASHIM SOOD (CENTRAL GOVT. STANDING COUNSEL)</p>	<p>A-329, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB: 9810255558 EMAIL: ashim.sood@asood.in</p>

	(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)		
(ORDER DT. 21.03.2018)	<p>MR.MAHENDER KUMAR BHARDWAJ,ADV (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p> <p>BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FUTHER ORDERS .</p>	528/2-A GALI NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-110032	<p>MOB: 9899393940 TEL:011-22385563</p> <p>EMAIL:justice4allg308@gmail.com</p>
----- {ORDER DT. 19.11.2018}	<p>MR. JAYANT BHATT, ADV {SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	A-71, NEW FRIENDS COLONY, NEW DELHI-110025	<p>MOB:9958325533</p> <p>EMAIL: mail@jayantbhatt.com</p>
	MR. SIDHANT KUMAR (GOVERNMENT PLEADER)		

<p>-----</p> <p>(ORDER DT. 01.11.2018)</p>	<p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>		
	<p>MR. RIJUL SINGH UPPAL (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>ADDRESS: 300, GULMOHAR ENCLAVE, NEW DELHI-110049</p>	<p>MOB: 98182551304 EMAIL: rijuluppal@gmail.com</p>
<p>-----</p> <p>LETTER DATED 28.02.2019</p>	<p>SHRI MOHIT KAPOOR,ADVOCATE "GOVERNMENT PLEADER" FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .</p>	<p>OFF. K.S. LAW OFFICE, 20/39 OLD MARKET, PATEL NAGAR WEST, NEW DELHI-110008</p>	<p>MOB:- 9999927207 TEL:011-40153799 EMAIL: kapoormohit259@yahoo.com</p>
<p>ORDER DATED: 08TH MARCH,2019</p>	<p>SHRI ASHEESH JAIN, ADVOCATE, 'CENTRAL GOVERNMENT</p>	<p>CONTACT DETAIL: 7, LAWYERS CHAMBERS, DELHI HIGH COURT,</p>	<p>MOB:- 9811125100 TEL:- 011-42546565 EMAIL:- asheesh@ajlc.in</p>

	STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .	SHER SHAH RAOD, NEW DELHI-110503	
	SHRI HARISH VAIDYANATHAN SHANKAR, ADVOCATE 'CENTRAL GOVERNMENT STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .	N-84, PANCHSHEEL PARK, NEW DELHI-110017	MOB: 9810788606 TEL:- 011-26490066 EMAIL:- hvslawoffice@gmail.com
MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA [23.11.2006]	MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,	CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001. OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3 SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.	PH: 23381047, 23387139 PH: 22756360, 22753048 FAX: 22753048 MOBILE: 9810015886 EMAIL: bansal_subhash@yahoo.com
	<u>SENIOR PANEL COUNSEL</u> MR. ADIT KHORANA, ADV FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL	B-5/720, EKTA GARDENS, 9, I.P. EXTENSION DELHI-110092	MOB: 9999890679 EMAIL: Khorana.adit@gmail.com

FURTHER ORDERS .

"LETTER DT: 25th SEP, 2020"

SENIOR PANEL COUNSEL

MR. SUGHOSH SUBRAMANYAM,
ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS .

"LETTER DT:25th SEP, 2020"

MOB: 9483401896

EMAIL:

sughosh.sn@yahoo.com

CENTRAL GOVT. STANDING
COUNSEL

SHRI APOORV KURUP,ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS .

"LETTER DT: 21st AUG, 2020"

A2/141, LOWER GROUND FLOOR,
SAFDARJUNG ENCLAVE,
NEW DELHI-110029

MOB: 8800185864

TEL: 011-41733001-02-03

EMAIL:

office@akurup.com

SENIOR PANEL COUNSEL

MR. ABHISHEK SINGH,ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

OFFICE:
A-8 (LGF) , FRIENDS COLONY (EAST) ,
NEW DELHI-110006

MOB: 9910291290
9650081421
EMAIL:
abhishek.lexicons@gmail.com

SENIOR PANEL COUNSEL

MR. ALOK SINGH, ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

H. NO. 997, NITI KHAND-I,
INDIRAPURAM,
GHAZIABAD, UP-201010

MOB: 9910884802
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alok_singh@rediffmail.com

SENIOR PANEL COUNSEL

MR. SANDEEP BAJAJ,ADV

A-220, DEFENCE COLONY,
NEW DELHI-110014

MOB: 9818324703
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	<p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p> <p>"LETTER DATED: 07.10.2020"</p>		<p>com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN, ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER.</p> <p>"LETTER DATED: 18.12.2020"</p>	<p>C-504, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 8527611077 TEL: 011-49385173 EMAIL: adityadewan@gmail.com</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL</p>	<p><u>LIST 'A'</u> <u>SPECIAL COUNSEL</u></p>		
	<p>1. MR. AJAY BURMAN, ADV.</p>	<p>B-58, SECTOR, 31,</p>	<p>MOB: 9958019898</p>

SECTION)

[ORDER DT. 18.12.2018]

[FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION (EXCEPT
THE CASES OF RAILWAYS &
TAXATION)]

[LISTS A TO C]

[FOR A PERIOD OF THREE YEARS
W.E.F. 18.12.2018 OR UNTIL
FURTHER ORDERS, WHICHEVER IS
EARLIAR]

	NOIDA, (U. P.)	
2. MR. ANIL KUMAR GUPTA, ADV	A-6, VIVEK VIHAR, PHASE-II DELHI-110095	MOB: 9811089871
3. MR. ASHOK KASHYAP, ADV.	184, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-3	MOB: 9810349031
4. MR. BARUN KUMAR SINHA, ADV.	104, BHARAT CHAMBER, 70-71 SINDHIA HOUSE, CONNAUGHT PLACE, NEW DELHI-1	MOB: 9811251792
5. MR. RAJESH MOHAN SINHA, ADV	IV/1458, BHOLA NATH NAGAR, SHAHDARA, DELHI-110032	MOB: 9811478026
6. MR. SACHIN DATTA, ADV.	C-38, NEETI BAGH, NEW DELHI- 110049	TEL: 011-26562451
7. MS. VIBHA DATTA MAKHIJA	B-10, GREEN PARK, NEW DELHI	TEL: 011-26531824
<u>LIST 'B'</u> <u>SENIOR PANEL COUNSEL</u>		
1. MR. A. U. KHAN, ADV.	FLAT NO. 225-B IInd floor, LANE NO.8, GHAFAR MANZIL, JAMIA NAGAR, NEW DELHI:110025	MOB: 9810221786
2. MS. ABHA MALHOTRA, ADV.	B-107, LGF, DEFENCE COLONY, NEW DELHI-110024	MOB: 9810777876
3. MR. ABHILASH MATHUR, ADV	A-17, HAUZ KHAS, NEW DELHI- 110016	MOB: 9811041536
4. MR. AJIT KUMAR KALIA, ADV	14-A, OLD MARKET, TIMARPUR, DELHI-110054	MOB: 9811184628
5. MR. AMIT ANAND ADV.		MOB: 9810060840
6. MR. AMIT KUMAR, ADV.		MOB: 9958317040
7. MR. ANAND MAHESHWARI, ADV.	123, MANU APARTMENTS, MAYUR VIHAR, PHASE-1 DELHI-110091	MOB: 9310121346, 9310121345
8. MR. ANIL DABAS, ADV.	H.NO. 99, VILLAGE-	MOB: 9953877332

	RASULPUR, PO RANI KHERA, DELHI-81	
9. MR. ANKUR GARG, ADV.	C-586, LGF, DEFENCE COLONY, NEW DELHI- 110027	MOB:9971420555
10. MR.ANUPAM SHARMA, ADV.	306, LAWYERS CHAMBERS, BLOCK III, DELHI HIGH COURT NEW DELHI	MOB: 9810009734
11. MS. ANURADHA MUKHERJEE, ADV.	MNK LAW OFFICES, A-265, DEFENCE COLONY, NEW DELHI- 110024	TEL: 01141555790
12. MS.ARCHANA GAUR MATHUR, ADV.	257, LAWYERS CHAMBERS,DELHI HIGH COURT NEW DELHI	MOB:9810082539
13. MS. ARINDAM MUKHERJEE, ADV		MOB: 9899310902
14. MR. ARJUN MITRA, ADV.	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI 110003	MOB: 9810412737
15. MR. ARNAV KUMAR, ADV.		MOB: 9810150029
16. MS. ARTI BANSAL, ADV.	LAWYERS CHAMBER NO. 80 & 88, PATIALA HOUSE COURTS NEW DELHI 110001	MOB: 9999442349
17. MR. ASHISH DHOLAKIA,ADV	D-97, PANCHSHEEL ENCLAVE,NEW DELHI 110017	MOB: 9811157597
18. MS. AASHTHA JAIN, ADV.	OFF. 287& 488,LAWYERS CHAMBERS BLOCK-II, DELHI HIGH COURT, NEW DELHI- 110503	MOB: 9910025965 TEL:01123383227
19. MR. ASHWANI BHARDWAJ, ADV.		TEL: 011-23070052
20. MR. ASHWANI KUMAR TANWAR, ADV.	G-9, CENTRAL REVENUE BUILDINGS, IP Estate,NEW DELHI 110002	MOB: 9810817173
21. MR. ATUL BATRA, ADV.	B-5/4, RAJOURI GARDEN, NEW DELHI-110027	MOB: 9313661982
23. MR. CHETAN SHARMA,ADV	25,DEFENCE ENCLAVE, PREET VIHAR,DELHI 110092	MOB:9871559999

24. MR. CHIRANJIV KUMAR, ADV.	55, A, DDA FLATS, MATA SUNDRI ROAD, NEW DELHI-110002	MOB: 9810657124
25. MR. DARPAN WADHWA, ADV.	C-40, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOB:9810184301
26. MR. DEEPAK KAUSHIK, ADV.	CHAMBER NO. 77-78, WESTERN WING, TIS HAZARI COURTS, DELHI-110054	MOB:9818030800
27. MR. DEEPAK VOHRA, ADV.	B-2/302, SATYAM APARTMENT, VASUNDHARA ENCLAVE, NEW DELHI-110096	MOB:9810538000
28. MR. G. TUSHAR RAO, ADV.	C-81, NEETI BAGH, NEW DELHI 110049,	MOB:9810708121
29. MR.GAURAV BHARDWAJ,ADV.	B-16, PANCHSEEL ENCLAVE, DELHI-110017	MOB:9810437799
30. MR.GAURAV ROHILLA, ADV.		MOB:9810229222
31. MR. GAURAV SARIN, ADV.	A-8, SUJAN SINGH PARK, NEW DELHI-110003	MOB:9810533717
32. MR. GIGI.C.GEORGE, ADV.	CHAMBER NO. 335, LAWYERS BLOCK, SAKET DISTRICT COURTS, SAKET, NEW DELHI-110017	MOB:9810625315
33. MR. HARISH GARG, ADV.		MOB: 9810150029
34. MR. J.S. BHASIN, ADV.	104, DURGA CHAMBERS. D.B. GUPTA ROAD,KAROL BAGH, NEW DELHI 110005	MOB: 9811567068
35. MR. JAI PRAKASH SHARMA, ADV		MOB:9810224613
36.MR.JAIVER SINGH CHAUHAN, ADV.		MOB:9810187005
37.MR.JASWANT RAI AGGARWAL, ADV.	FLAT NO. -421, POCKET-E, MAYUR VIHAR PHASE-II, DELHI-110091	MOB:9810542066
38. MR. JITESH VIKRAM SRIVASTAV, ADV.	192,3 rd FLOOR POCKET A-4, KONARK APARTMENTS SFS, DDA	MOB:9868241083

	FLATS KALKAJI EXTENSION NEW DELHI	
39. MR.KAMAL KANT JHA,ADV.	26/29, GROUND FLOOR, OLD RAJENDRA NAGAR, NEW DELHI-60	MOB:9811403833
40. MR.KISHAN NAUTIYAL,ADV.	6D POCKET-, G.T.B, ENCLAVE, DELHI 110093	MOB:9810188642
41. MR. KRISHAN KUMAR,ADV.	157, LAWYERS'CHAMBER BLOCK-I, DELHI HIGH COURT. NEW DELHI-110003	MOB:9810068578
42. MR. KUNWAR AJAY KUMAR SINGH, ADV.	BLOCK R, 16A, DILSHAD GARDEN,DELHI-110095	MOB:9818722257
43. MR. L.B. RAI, ADV.	B-803, PAWITRA CO-OP G/H SOCY, PLOT NO. 12, VASUNDHARA ENCLAVE DELHI	MOB:9810614545
44. DR .L.C. SINGHI ADV.,	L-31,THIRD FLOOR, KAILASH COLONY, NEW DELHI -110048	MOB:9968073976, 9435552258 TEL. 011-29327274 EMAIL: Icsinghi@yahoo.com
45. MS.MADHU MUKUL TRIPATHI ADV.	C-10/7, DLF ANKUR VIHAR NEAR ZINDAL PALACE CINEMA, GAZIABAD, UP-201102	MOB: 9650001599
46. MR. MANIK DOGRA,ADV	A 27, 2 nd FLOOR, DEFENCE COLONY, NEW DELHI-110014	MOB: 9811700104
47. MS. MANISHA AGGARWAL NARAIN,ADV	W-99, GREATER KAILASH-I, NEW DELHI-110048	MOB:9818427971
48. MS. MANJULA GANDHI,ADV		MOB: 9810220777
49. MR. MANOJ KOHLI,ADV	E-16, 1ST FLOOR, SATYAWATI COLONY, ASHOK VIHAR, PHASE-III, DELHI-110052	MOB:9810115238 Email: kohli.Manoj@yahoomail.com

50. MS. MANSI GUPTA, ADV.		MOB: 9999015454
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"LETTER DATED 26.05.2022"

07.09.2006

NOTE:

MR. AJJAY ARORA, STANDING COUNSEL, MCD HAS BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE THE CHIEF JUSTICE AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD

MR. KARAN SHARMA, MR. TUSHAR SANNU DAHIYA & MR. SIDDHANT NATH, ADVOCATES HAVE BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD.

VIDE LETTER DATED 29.06.2022

MS. BEENASHAW N. SONI, STANDING COUNSEL, DELHI HIGH COURT HAS BEEN NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE THE CHIEF JUSTICE OF THIS HON'BLE COURT AND ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND

5. MR. AJAY ARORA

6. MR. SHIVINDER CHOPRA

7. MR. GAURANG KANTH

NEW DELHI-03

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REPORT TO THE LAW DEPARTMENT,
MCD VIDE LETTER DATED
23.09.2022

22.08.06

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LIMITED

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MEDICAL COUNCIL OF INDIA

MR. AMIT KUMAR

INDUS LAW ASSOCIATES
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ADVOCATES & SOLICITORS,

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		NEW DELHI-110013	MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) (NOTIFICATION DT. 16.06.2016)	MR. NIKHIL GOEL, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FOR A FURTHER PERIOD OF THREE YEARS BEYOND 31.12.2019 i.e., FROM 01.01.2020 TO 31.12.2022] [LETTER DATED 23.06.2020] MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.07.2020 TO 31.12.2022] [LETTER DATED 23.06.2020] MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.07.2020 TO 31.12.2022] [LETTER DATED 23.06.2020]	FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .	

<p>(NOTIFICATION DT. 08.02.2018) (NOTIFICATION DT. 16.02.2018)</p>	<p>MR. TUSHAR MEHTA, SENIOR ADVOCATE AND ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(SPECIAL PUBLIC PROSECUTOR)</p>	<p>FOR PROSECUTION, ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) IN THE COURT OF SPECIAL JUDGE (2G SPECTRUM CASES), CENTRAL BUREAU OF INVESTIGATION, NEW DELHI.</p>	
<p>MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. SANJEEV NARULA <p><u>JUNIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA 		
<p>MAGMA FINCORP LIMITED</p>	<p>SANJEEV SINGH & ASSOCIATES, ADVOCATES</p>	<p>B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048</p>	<p>MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in</p>
<p>MANAPPURAM FINANCE LIMITED</p>	<p>MR. SANDEEP SHARMA</p>	<p>K-583, IIInd FLOOR, NEAR DR. SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033</p>	<p>MOB: 08285692786 E-MAIL: advssraghuvanshi@gmail.com</p>
<p>MAULANA AZAD EDUCATION FOUNDATION, MINISTRY OF MINORITY AFFAIRS, GOVERNMENT OF INDIA</p>	<p>MR. ANURAG OJHA, ADVOCATE NOMINATED/EMPANELED COUNSEL</p>	<p>ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT</p>	<p>MOBILE: 91-8860069704 011-35694374 EMAIL: anuragdulaw@gmail.com</p>

	LETTER DATED 12.04.2022	OFFICE: C-39, LGF, NEHRU ENCLAVE, KALKAJI, NEW DELHI-110019	
NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (NCERT) ----- LETTER DT. 27/11/2017 & LETTER DT. 19.1.2022	MR. MANISH KUMAR SARAN,ADVOCATE (PANEL ADVOCATE)	216-B/1, GAUTAM NAGAR Opp. Gate No.10, GULMOHAR PARK NEW DELHI	MOB:9891643652
NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	MR. G.B. TULSIANI	468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(TEL: 23070230, 23384307)
	MR. T.K. GANJU	472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	-----
NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)	1. MR. JOG SINGH, SR. NOMINATED COUNSEL	BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001	(TEL: 2338 3298)
	2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL	----- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092	(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)
	3. MISS RAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT,NEW DELHI	CELL PHONE: 9818024661
	4. MR. NAUSHAD AHMAD KHAN	----- S-513,SECOND FLOOR,SCHOOL BLOCK MAIN VIKAS MARG,SHAKARPUR-II, DELHI - 110092.	TELE-FAX:011-42486199 MOB;9868111799.
NATIONAL INSTITUTE OF OPEN	MR S. RAJAPPA, ADVOCATE	CHAMBER 94, LAWYERS	TEL : 2261 5878

SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)		CHAMBERS SUPREME COURT OF INDIAN NEW DELHI-110 001	MOBILE : 9810063946
NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.	MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI-110 003	PHONE: 2338 7169
NATIONAL TEXTILE CORPORATION LIMITED (A GOVERNEMENT OF INDIA UNDERTAKING)	MS. SONAL KUMAR SINGH, ADVOCATE "LETTER DATED 18.04.2022" "FOR A PERIOD OF TWO YEAR WHICH CAN BE EXTENDED FOR FURTHER A PERIOD OF TWO YEARS"	BUNGALAW NO. G-16 SAKET, NEW DELHI-110017	TEL: 41764559 40522433 MOB: 9958555776 EMAIL: sksingh@akspartners.in
NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE] [LETTER DTD.18.07.14]	NOTICES, PETITIONS, ETC SHALL BE SERVED TO: MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
(LETTER DT. 27 TH , OCT 2017)	<u>PANEL COUNSELS</u> MR. ASHOK KUMAR PANIGRAHI, ADVOCATE	CHAMBER 47, LAW CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 9868525085
	MR. ARJAN HARKAULI, ADVOCATE	W-127, 2 ND FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048	MOB: 9818072418

	MS. MONIKA ARORA, ADVOCATE	B-100, FIRST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	MOB:9810246300
	MS. SONALI MALHOTRA, ADVOCATE	A-4, NEW RAJINDER NAGAR, NEW DELHI-110060	MOB:9818024129
	MR. RAGHAVENDRA PANDEY, ADVOCATE	1/38, GROUND FLOOR, ROOP NAGAR, NEW DELHI-110007	MOB: 9999829991, 9818110078
	MR. KISHAN NAUTIYAL, ADVOCATE	607, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB:9810188642
	MS. ARUNIMA DWIVEDI, ADVOCATE	CHAMBER NO.358, LAWYERS CHAMBERS BLOCK-1 DELHI HIGH COURT, NEW - DELHI-110003	MOB:9810916537
	MR.ROHIT GANDHI, ADVOCATE	CHAMBER NO. 36, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110201	MOB:9818610321
	MR.SAURABH CHADDA, ADVOCATE	B-55, 3 RD FLOOR, JEEWAN/NIKETAN, LIC COLONY, PASCHIM VIHAR, NEW DELHI-110087	MOB:8800152500
	MR. YASHWARDHAN, ADVOCATE	201, FIRST FLOOR, KAILASH HILLS, NEW DELHI-110065	MOB: 9650057524
	MR. SHIVAM SINGH, ADVOCATE NCTE STANDING COUNSEL LETTER DATED 14.07.2021	ADDRESS: A 1, KHEL GAON MARG, BLOCK A, NEETI BAGH, NEW DELHI-110049	MOBILE: 9873832280
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
	MR. NARESH KAUSHIK, ADVOCATE (ADDL. STANDING COUNSEL)	CHAMBER :419, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI	MOB: 9811031792 PH: 011-23070071 E-MAIL: nareshkshk@yahoo.co.in

	SHRI. AKSHAY CHANDRA, ADV "STANDING COUNSEL" "LETTER DATED: 14.10.2020"	OFFICE: A-169, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PHONE: 9910401230 EMAIL: advocateakshaychandra@gmail.com
	MR. RAHUL MADAN, ADVOCATE STANDING COUNSEL LETTER DATED 30.06.2022	W-99, GREATER KAILASH-I, NEW DELHI-110048	MOBILE 9971030903 EMAIL Madanrahul8@gmail.com
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, GOVERNMENT OF INDIA	MR. SANTOSH KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 31.05.2022"	OFFICE: D-142, FIRST FLOOR, DEFENCE COLONY, DELHI-110024 CHAMBER NO. 103 FIRST FLOOR, LAWYERS CHAMBER BLOCK-III DELHI HIGH COURT	MOB: 8527585997 EMAIL: advskoffice@gmail.com
	MR. MANISH BISHNOI, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 31.05.2022"	OFFICE: A-138, 2 ND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9811548007 TEL: 46100809 & 35621118 EMAIL: office@mbchambers.com
	M/S SINGHANIA & PARTNERS LLP ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 31.05.2022"	OFFICE: P-24 GREEN PARK EXTN., NEW DELHI-110016 CHAMBER NO. 105, I ST FLOOR, LCB (OLD), LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT	TEL: 47471414 & 47471412 EMAIL: ravi@singhania.in madhu@singhania.in
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017 BAR ROOM NO.18, HIGH COURT BUILDING	TEL: 2652 2084; 2652 1594 (TEL: 2338 6824)

		CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	(TEL: 2392 8699)
	MR. KUSHAGRA K. SINGH, ADVOCATE, ON THE PANEL OF ADVOCATE LETTER DATED 31.01.2022	ADDRESS: 174, JOR BAGH, NEW DELHI-110003	MOBILE: 9978955157 EMAIL: kushagrasingh12@protonmail.com
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF TECHNOLOGY	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 23384517,23382820 PH. 51012214,51048401 MOBILE : 9810134741
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE NEW DELHI-110 001	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL,	91(011) 46511000 9811055984 FAX: 91(011) 46511099

		E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88,LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
	SHRI ROHIT VATS, ADVOCATE EMPANELMENT	C-14, SOUTH EX PART-2 NEW DELHI-110049	
	LETTER DATED 15.04.2021		
	SHRI PIYUSH SINGH, ADVOCATE EMPANELMENT	A-12, LGF, LAJPAT NAGAR-III NEW DELHI-110024	
	LETTER DATED 15.04.2021		
	SHRI AKSHAY AAMRITANSHU, ADVOCATE EMPANELMENT	C-41, LGF, JANGPURA EXTENSION NEW DELHI-110014	
	LETTER DATED 15.04.2021		
MS. SHILPI SATYAPRIYA SATYAM, ADVOCATE EMPANELMENT	51, LAWYER'S CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001		
LETTER DATED 15.04.2021			
SHRI SUNIL KUMAR, ADVOCATE EMPANELMENT	73-B, AD BLOCK, PITAMPURA, NEW DELHI-110034		
LETTER DATED 15.04.2021			
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011- 26929794 e-mail: indranilghosh@iglegalfi rm.com

NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	MOB.: 9810063946
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 Fax No. 011-23385245 EMAIL: amiteshkumar74@gmail.com
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. S.D. SHARMA, ADVOCATE	CHAMBER No.397, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI	MOB.: 9711198801 E-MAIL- ssurendradutt@gmail.com (new e-mail id updated on 12.06.2020)

			E- MAIL: surendradutt_sharma@rediffmail.com
	MR. SANJAY VASHISHTHA, ADV "NOMINATED COUNSEL" LETTER DATED 22.06.2020	CHAMBER NO 445A, LAWYERS BLOCK, SAKET COURT COMPLEX, NEW DELHI	MOBILE: 9999753811 E-MAIL:- s.vashishtha@oxfordalumni.org
	MS. ZEHRA KHAN, ADVOCATE "STANDING COUNSEL"	K-40 LOWER GROUND FLOOR HAUZ KHAS ENCLAVE NEW DELHI	MOBILE: 9958114482 LANDLINE: 011-26510199 EMAIL: khanzehra@gmail.com
NEW DELHI MUNICIPAL COUNCIL (NDMC) E-MAIL ADDRESS FOR ASSIGNMENT OF PETITION/ CASE FILED IN THE REGISTRY law.deptt.ndmc@gmail.com [LETTER DTD. 30.09.2014]	M/s ANIL GROVER & ASSOC.	298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: A-222, NEW FRIENDS COLONY, NEW DELHI-110025	PH.: 23387921 EMAIL: groveradvocate@rediffmail.com PH.: 40507217-18
	MR. SATISH KUMAR 'SR. MUNICIPAL ADVOCATE' (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)	LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI- 110001 OFFICE: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOB.: 9810419742 TEL.: 91-11-43074413 E-MAIL: satishlaw@yahoo.com
	MR. RAKESH MITTAL, STANDING COUNSEL (LETTER DT. 12.10.2017)	D-118, LGF, DEFENCE COLONY, NEW DELHI (FOR A PERIOD OF ONE YEAR,	

<p>(LETTER DT. 06.06.2018)</p>	<p>W.E.F. 12.10.2017)</p> <hr/> <p>MR. SUNDER KHATRI, ADV STANDING COUNSEL (TILL FURTHER ORDERS)</p>	<p>GF-124 & 113, WORLD TRADE CENTRE BABAR ROAD, LALIT HOTEL CONNAUGHT PLACE, NEW DELHI-110001</p>	<p>MOB: 9810187449</p> <p>Tel: 011- 43520440, 43570827</p> <p>EMAIL: inso.sunderkhatri @gmail.com</p> <p>Shyamrattan2008@gmail.c om</p>
<p>NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)</p>	<p>MR. SYED ABDUL HASEEB 'STANDING COUNSEL' (W.E.F.14.12.2017)</p>	<p>229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI</p>	
<p>NAGARIYA SAHKARI BANK LIMITED (UNDER LIQUIDATION) VARANASI</p>	<p>MS. USHA GARG, ADVOCATE</p> <p>LETTER DATED 09.12.2021</p>	<p>R/o, HOUSE NO. 4, SECOND FLOOR, CENTRAL LANE BANGALI MARKET, NEW DELHI</p>	
<p>NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY</p>	<p>MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]</p>	<p>214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3</p> <p><u>OFF.:</u> B-21/1, F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025</p>	<p>PH.: 011-23384153</p> <p>PH.: 011-29945916</p> <p>MOB.: 9899140169</p> <p>EMAIL: sarfarazadv@yahoo .co.in</p>
<p>NATIONAL CAPITAL REGION TRANSPORT CORPORATION</p>	<p>MR. RAJESH KATYAL, ADVOCATE'</p>	<p>RES./OFFICE:</p>	<p>MOB: 9810643553</p>

	<p>'STANDING/NOMINATED COUNSEL'</p> <p>[LETTER DATED.29.05.2020]</p>	<p>A-53, ASHOK VIHAR, PHASE-III DELHI-110052</p> <p>CHAMBER:</p> <p>CHAMBER NO. 170, LAWYERS CHAMBERS BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>PH: 27302553,27303553</p> <p>E-MAIL:</p> <p>rajeshlawyer@yahoo.co.in</p> <p>rajeshlawyer53@gmail.com</p>
NOIDA SPECIAL ECONOMIC ZONE	<p>M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'</p>	<p>C-623, NEW FRIENDS COLONY, NEW DELHI-110025.</p>	<p>TEL NO. +91 (11) 47280000 CELL NO.+91 3310115111, +91 9910505313</p>
<p>NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT (LETTER DT. 24.02.2016)</p>	<p>MR. SUBHASH BANSAL</p>	<p>CHAMBER: CH.No. 303, L.C. BLOCK-III, DELHI HIGH COURT, NEW DELHI</p> <p>OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014</p>	<p>TEL.No.(CHAMBER): 011-23387139</p> <p>TEL.No.(OFFICE): 011-24313040</p> <p>MOB.No. 9810015886</p> <p>EMAIL: bansal_subhash@yahoo.com</p>
<p>GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS NARCOTICS CONTRL BUREAU WEST BLOCK-1, WING-V, R.K. PURAM NEW DELHI-110066</p>	<p>MR. UTSAV SINGH BAINS, ADV SPECIAL PUBLIC PROSECUTOR</p> <p>FOR A PERIOD OF THREE YEARS TO REPRESENT NCB U/S/24(8) OF Cr.P.C. VIDE LETTER DATED 25.07.2022</p>	<p>132, SUNDER NAGAR, NEW DELHI-110003</p>	
NTPC LIMITED	<p>MS. KANIKA AGNIHOTRI (AUTHORIZED TO RECEIVE ALL</p>	<p>OFFICE: SKV ASSOCIATES A-118, IIND FLOOR</p>	<p>MOB.: 9818397418 TEL.: 011-46572411/2422</p>

(LETTER DTD. 19.06.2017 & 22.07.2017)	WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)	DEFENCE COLONY, NEW DELHI-110024	
NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED==(NHIDCL)==			
NATIONAL COMMISSION FOR SCHEDULED TRIBE, GOVERNMENT OF INDIA	THE SECRETARY, NATIONAL COMMISSION FOR SCHEDULED TRIBE (NCST) "ALL COURT NOTICES/ADVANCE COPIES OF PETITIONS/APPLICATIONS SHOULD BE SERVED UPON THE NCST DIRECTLY THROUGH ITS SECRETARY." "LETTER DATED 26.10.2021 "		
NATIONAL TESTING AGENCY (NTA) {DEPARTMENT OF HIGHER EDUCATION, MHRD} LETTER DT. 12.12.2018	1. MR. SANJAY KHANNA, ADV (STANDING COUNSEL)	OFFICE: R-143.LGF, GREATER KAILASH-I, NEW DELHI-110048 DISTT. COURT: CH. 172, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOB: 9899305640 7428538391 8750764300 OFF. LANDLINE: 011-43290056 011-41510989 EMAIL: advkhanna2002@gmail.com vikalpsp@yahoo.co.in
	SH. APOORV KURUP, ADVOCATE, PANEL COUNSEL [LETTER DT: 27.08.2020]	A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
	MS. MANISHA SINGH, ADV ENROLMENT NO. D/1898/2001 'PANEL COUNSEL'	ADDRESS: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9811941496 EMAIL: manishasingh2501@yahoo.com

	LETTER DATED: 04.03.2021		
	MS. SEEMA DOLO, ADV ENROLMENT NO. D/4027/2010 'PANEL COUNSEL' LETTER DATED: 04.03.2021	OFFICE ADDRESS: 82, 3 RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: Seemadolo.law@gmail.com MOBILE NO. 9711234081
NORTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI) <u>NOTE:</u> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL: MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17 TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com	MR. AKHIL MITTAL, ADVOCATE (STANDING COUNSEL) [LETTER DATED 14.5.2020]	CHAMBER NO. 407, BLOCK III, DELHI HIGH COURT, NEW DELHI OFFICE: 89, KALYAN VIHAR, POLO ROAD, DELHI-110009	TEL: 011-45660194 MOB: +91-9212504099, 9891180590 E-MAIL: mittalsolicitors@gmail.com
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI	MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com
	MR. HARISH KUMAR KHINCHI, ADV, STANDING COUNSEL (FOR A PERIOD OF ONE YEAR UPTO 31.12.2019) [LETTER DATED 03.01.2019]	2316, ARYA SAMAJ ROAD, KAROL BAGH, NEW DELHI-110005	MOB. NO. 9868935786 9968630786

<p>MS. NAMRATA MUKIM, ADV, STANDING COUNSEL</p> <p>"FOR A PERIOD OF ONE YEAR UPTO 31.12.2020"</p> <p>[LETTER DATED: 07.01.2020]</p>	<p>ADDRESS: 1B FLAG STAFF ROAD, CIVIL LINES, DELHI-110054</p> <p>OFFICIAL ADDRESS: 346A,HIGH COURT CHAMBERS NEW DELHI</p>	<p>E-MAIL: namratamukim@hotmail.com</p> <p>MOBILE: 9899106515</p>
<p>MR. MUKESH GUPTA, 'STANDING/NOMINATED COUNSEL'</p>		
<p>MR. SANJEEV SAGAR,ADVOCATE SAGAR AND SAGAR LAW OFFICES "STANDING COUNSEL"</p> <p>"VALID FOR A PERIOD OF ONE YEAR UPTO 31.12.2021 VIDE LETTER DATED 13.01.2021"</p> <p>"LETTER DATED 17.03.2021"</p>	<p>ADDRESS: 18, HARGOBIND ENCLAVE, DELHI-110092</p> <p>CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003</p>	<p>MOBILE: 9811016162, 47543981, 22377840, 22375422</p> <p>EMAIL: sanjivsagar@gmail.com, Sagarandsagar@live.com</p>
<p>MS. NAZIA PARVEEN, ADVOCATE PANEL ADVOCATE</p> <p>LETTER DATED 08.02.2022 "VALID UPTO 31.12.2022"</p>	<p>ADDRESS: H.NO. 25, BLOCK F, STREET NO. 13, JAGAT PURI, DELHI-110051</p> <p>ALSO AT: CHAMBER NO. 210, BLOCK III, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>EMAIL: naazansari81@gmail.com advocatenaziaparveen@gmail.com</p>
<p>ORIENTAL BANK OF COMMERCE</p>	<p>2. MS. KITTOO BAJAJ</p>	<p>CHAMBER NO. 227, DELHI HIGH COURT,NEW DELHI</p> <p>OFF.: B-1, PALIKA PARKING EXTN.,</p> <p>TEL. NO. 55444127, MOBILE NO. 9891671638, 92121370941</p> <p>TEL. NO. 23386433</p>

		EURO CHAMBERS PVT. LTD., CONNAUGHT PLACE, NEW DELHI.	
	3. M/S. JAGAT ARORA & ASSOCIATES	CHAMBER NO. 143, DELHI HIGH COURT, NEW DELHI FF: HOUSE NO. 132 SECTOR 15-A, NOIDA	TEL.NO.95120-2511628, 95120-2512158 E-MAIL: rajat132noida@yahoo.co.in
	4. MR. S.K. SHARMA (LETTER DT.27.03.2015)	CHAMBER NO. 511, PATIALA HOUSE COURTS, NEW DELHI-110001. OFF.: A-12,LGF,LAJPAT NAGAR- III, NEW DELHI-110024	PH. 41041413,41041412 MOB.: 9871588055 FAX: 41041414 email: sksadvocate@yahoo.co.in
	5. MR. V.K. GUPTA,ADVOCATE 'NOMINATED/STANDING COUNSEL' "FOR ALL THE MATTERS EXCEPT SERVICE MATTERS" LETTER DT: 19 TH MARCH,2019	CHAMBER:#143, LAWYERS' CHAMBERS, DELHI HIGH COURT, DELHI-110003	MOBILE: 9582206578 E-MAIL: vinodgupta501@hotmail.com
ORGANISING @ COMMONWEALTH GAMES 2010 DELHI	MR. SUSHIL DUTT SALWAN	OFF:FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005 CHAMBER: 226,LAWYERS CHAMBER, DELHI HIGH COURT,NEW DELHI-03 RES:47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005	PH: 25784776 FAX: 25821248 PH: 23387445 MOB: 9811044412 E-mail: ssalwan@lawyer.com sushil.salwan@gmail.com
OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI	SH. SIDHANT KUMAR, ADVOCATE	C-35, SECOND FLOOR, SOUTH EXTENSION-2,	E-MAIL:- sidhant@sidhantkumar.net

<p>EMAIL:- ceodelhi.hgr@gmail.com</p> <p><u>LETTER DATED: 01.07.2020</u></p>	<p>NEW DELHI-110049</p>	<p><u>t</u></p>	
	<p>SH. RAJEEV SHARMA, ADVOCATE</p>	<p>1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 & CHAMBER NO. 298, WESTERN WINGH, TIS HAZARI COURT, DELHI-110054</p>	<p>E-MAIL: vakul_vinayak@hotmail.com</p>
	<p>MS. ANJANA GOSAIN, ADVOCATE</p>	<p>441, LAWYER'S CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003</p>	<p>E-MAIL: anjanagosainchambers@gmail.com</p>
<p>PAKISTAN INTERNATIONAL AIRLINES (PIA)</p>	<p>M/S H.L. KUMAR & ASSOC.</p>	<p>36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI, 87, LAWYERS CHAMBERS 2nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024</p>	<p>PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : hikumar@vsnl.com</p>
<p>PRASAR BHARTI, AIR & DOORDARSHAN</p>	<p>MR. RAJEEV SHARMA</p>	<p>OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048</p>	<p>(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotmail.com</p>
<p>PUNJAB & SIND BANK</p>	<p>MR. RAJAT ARORA,ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)</p>	<p>CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI RESI:"NAWAL KUNJ", H.NO. 132,</p>	<p>MOBILE :9810176964 RESI.:0120-2511628, 2512158</p>

	SECTOR: 15-A, NOIDA-201301	
MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	OFF.: B-35, JANGPURA EXTENSION NEW DELHI RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.)	TEL.: 9891671638, 9212798015 EMAIL: kittubajaj@yahoo.com
SH. RAJESH KUMAR GAUTAM ADVOCATE "STANDING COUNSEL" "LETTER DATED 08.01.2021"	B-230, BASEMENT, GREATER KAILASH-I, NEW DELHI-110048	OFF: 011-49404616 49403583 (M): 9811252434 EMAIL:- rajeshgautam@klmehta.net rajesh@gautamlawchambers.net anant@gautamlawchambers.net
SH. SANTOSH KUMAR ROUT ADVOCATE STANDING COUNSEL "FOR A PERIOD FROM 07.12.2020 TO 24.09.2021" "LETTER DATED 11.01.2021" FOR A PERIOD UPTO 25.09.2023 VIDE LETTER DATED 22.09.2022	ADDRESS: K-17, GREEN PARK EXT. GATE NO.5, GREEN PARK, NEW DELHI-110016 OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI-110001	MOB: 9990432878 EMAIL:- advskrout@yahoo.com advskrout@skrlawfirms.com skrlawfirms@gmail.com
MS. SEEMA GUPTA, ADVOCATE NOMINATED STANDING COUNSEL "LETTER DATED 23.06.2021"	ADDRESS: CHAMBER: 378, LAWYERS CHAMBERS, CIVIL SIDE, TIS HAZARI COURTS, DELHI-110054 OFFICE: FLAT NO. C-4/421, MILAN VIHAR APPARTMENTS I.P. EXTENSION, PATPAR GANJ, DELHI-110092 RESIDENCE: FLAT NO. C-4/219, MILAN VIHAR APPARTMENT,	MOBILE: 9810277083, 7827348640 EMAIL: seemagupta378@yahoo.com seemagupta4219@gmail.com

	"FOR THE PERIOD FROM 21.06.2021 TO 20.06.2022"	I.P. EXTENSION, PATPARGANJ, DELHI-110092	
PUNJAB NATIONAL BANK	MR. JAGDEEP KISHORE NOMINATED COUNSEL	331, LAWYERS CHAMBER, HIGH COURT, NEW DELHI-3 TIMINGS 10.00 AM TO 7.30 PM	(O) 2338 5296, 2338 8115 ® 2398 0895 MOBILE: 98100 56313
	MR. VIVEK JAIN NOMINATED COUNSEL	4, CENTRAL LANE (REAR SIDE), BENGALI MARKET, NEW DELHI-110001 CHAMBER AT: 226, M.C. SETALWAD LAWYERS CHAMBERS, SUPREME COURT, NEW DELHI-110001	TEL. 011-40348369 42631944 23710009 MOB.: 9811426480, 9871863446 EMAIL: vj_sc@yahoo.com
	RAJESH KR. GAUTAM, ADV. "NOMINATED COUNSEL" LETTER DATED: 21.09.2019	B-230, BASEMENT, GREATER KAILASH-I, NEW DELHI-110048	TEL.: 011-49404616, 49403583 MOB:- 9811252434 E-MAIL:- rajesh_kumar_1960@hotmail.com rajeshgautam@klmehta.net
	SH. SANTOSH KUMAR ROUT ADVOCATE "NOMINATED COUNSEL" "LETTER DATED: 29.01.2021"	ADDRESS: K-17, GREEN PARK EXTENSION, NEW DELHI-110016 OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI-110001	MOB: 9990432878 9313104735 EMAIL:- advskrout@yahoo.com advskrout@skrlawfirms.com skrlawfirms@gmail.com
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonline.com

<p>THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)</p>	<p>SAMHITA LEGAL, ADVOCATES & CONSULTANTS (LETTER DTD. 21.07.2017 & 16.08.2017)</p>	<p>C-263, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048</p>	<p>PHONE-011-46305505 MOB: 9711060693, 9891845604 E-MAIL: info@samhitalegal.in</p>
<p>PRESIDENT'S SECRETARIAT (RASHTRAPATI SACHIVALAYA) (LETTER DT. 23.12.2016)</p>	<p>MR. SANJAY KUMAR SHANDILYA (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)</p>	<p>LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001</p>	
<p>PFC CONSULTING LIMITED (LETTER DT. 27.03.2017)</p>	<p>MR. VARUN K CHOPRA, ADVOCATE (EXTENSION TILL 31.10.2017)</p>	<p>E 19 JUNG PURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014</p>	<p>PH: 91 11 43588442 FAX: 91 11 43588444 MOB. 91 9811851711 EMAIL: Officevarunk Chopra@gmail.com varun.kumarchopra@gmail.com</p>
<p>PNB HOUSING FINANCE LIMITED OFFICE: 9TH FLOOR, ANTRIKSH BHAWAN, 22 KASTURBA GANDHI MARG, NEW DELHI-110001</p>	<p>SANJEEV SINGH & ASSOCIATES ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 21.10.2021</p>	<p>OFFICE: B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048</p>	<p>PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in Cso.legal@pnbhousing.com</p>
<p>PIRAMAL FINANCE LIMITED</p>	<p>6. KNM & PARTNERS, LAW OFFICES 7. ARGUS PARTNERS</p>	<p>OFFICE: IST FLOOR, THE GREAT EASTERN CENTRE, 70, BEHIND IFCI TOWER, NEHRU PLACE, NEW DELHI-110019 OFFICE: EXPRESS BUILDING, 2ND</p>	<p>PHONE: +911143115000 EMAIL: knm@knm.in</p>

		FLOOR, 9-10, BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002	
	8. DHAVAL VUSSONJI & ASSOCIATES	OFFICE: DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
QUALITY COUNCIL OF INDIA	MR. VIKAS CHOPRA, ADVOCATE	21/31-G, MALL ROAD, DELHI-110054	MOB: 9212036118 PH : 011-23958107 EMAIL: vikaschopraadvocate@gmail.com
RAJYA SABHA SECRETARIAT			
	MS. ZUBEDA BEGUM 'NOMINATED COUNSEL' [TERM EXTENDED FOR THREE YEARS WEF 15.09.2015] [EXTENDED UPTO 30.09.2018, LETTER DT. 28.09.2018]	CHAMBER: 421, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, NEW DELHI RES.-CUM-OFFICE: B4/3171, VASANT KUNJ, NEW DELHI	TEL./MOB.NO. 23387169 9868119078 26891971
	SHRI HANU BHASKAR, ADVOCATE NOMINATED COUNSEL FOR A PERIOD OF SIX MONTHS W.E.F. 11.07.2022 OR UNTIL FURTHER ORDERS "LETTER DATED 11.07.2022"	ADDRESS: D 703, PRINCE APARTMENTS, 54 I.P. EXTENSION, DELHI-110092	
RAIL VIKAS NIGAM LTD. (RVNL)	MR. ANIL SETH	C-451, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477 Mobile No. 9810073095
RAILWAYS	9. MR. R.N. SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.c

			om
	2.MR. JITENDRA KUMAR SINGH	401, GAUR GANGA-I, (IN FORNT OF VAISHALI METRO STATION), SECTOR-4, VAISHALI (NCR) DISTT. GHAZIABAD U.P.-201012.	MOB: 9810260368 EMAIL: jksingh93@gmail.com
FOR "RAILWAYS" 'SPECIAL COUNSEL'	MR. RAJINDER NISCHAL	<u>CHAMBER:</u> 3. 198, PATIALA HOUSE COURTS NEW DELHI-110001 10. Y-4, CIVIL SIDE TIS HAZARI DELHI-110054 <u>OFFICE:</u> G-81, BALI NAGAR, NEW DELHI-110015	<u>TELEFAX:</u> 23384876,9811255339 MOB:9811363511, 981156362 <u>TELEFAX:</u> 25430733 PH. 65100965
RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011-26929794 e-mail: indranilghosh@iglegalfirm.com
RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	MR. GYANPRAKASH, SOLICITOR & ADVOCATE "STANDING COUNSEL" "LETTER DATED: 22.11.2019"	<u>CHAMBER:</u> 261, LAWYER'S CHAMBERS BLOCK, SAKET DISTRICT COURT COMPLEX, DELHI-110017 <u>RESIDENCE:</u> 532, II FLOOR, LANE NO 16, GURUDWARA ROAD, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092	<u>E-MAIL:</u> counselindia@gmail.com gyanprakashindia@gmail.com MOBILE: +91-9810853602 +91-7703988898
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600

<p>BITES LTD.</p>	<p>MR. G.S. CHATURVEDI</p> <p>"NOMINATED COUNSEL"</p>	<p>OFF: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI</p> <p>RES: J-2/31, DLF PHASE-2, GURGAON, HARYANA</p>	<p>PH: 0124-4052623</p> <p>MOB: 9811092221</p>
<p>RESERVE BANK OF INDIA</p>	<p>MR. H.S. PARIHAR, ADV</p> <p>'NOMINATED COUNSEL'</p> <p>'LETTER DATED 30.07.2019'</p>	<p>MAILING ADDRESS:</p> <p>1, JEEVAN DEEP BUILDING (ANNEXE) PARLIAMENT STREET, NEW DELHI-1</p>	<p>TEL.: 011-23747441/ 23747500</p> <p>FAX: 011-23747441</p> <p>E-MAIL: hamelparihar@rediffmail.com</p>
	<p>M/s. LEX ORBIS, SOLICITORS & ADVOCATES</p> <p>'NOMINATED COUNSEL'</p> <p>'LETTER DATED 30.07.2019'</p>	<p>MAILING ADDRESS:</p> <p>709/710, TOLSTOY HOUSE, 15-17, TOLSTOY MARG, NEW DELHI- 110001</p>	<p>TELEPHONE NO.- +911123716565</p> <p>EMAIL ADDRESS: mail@lexorbis.com</p>
<p>RELIGARE FINVEST LIMITED</p>	<p>SANJEEV SINGH & ASSOCIATES, ADVOCATES</p>	<p>B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048</p>	<p>MOBILE NO. 9810122176</p> <p>E-MAIL: ssalawfirm@ssalawfirm.in</p>
<p>RAINBOW INVESTMENTS LIMITED</p> <p>LETTER DT.09.10.2017</p>	<p>MR. AJAY BHARGAVA</p> <p>PARTNER KHAITAN & CO</p>	<p>12TH FLOOR, ASHOKA ESTATE, 24, BARAKHAMBA ROAD NEW DELHI-110001</p>	<p>TEL.: +91 11 41515454</p> <p>FAX: +91 11 41515318</p> <p>E-MAIL: delhi@khaitanco.com</p>
<p>REAL ESTATE REGULATORY AUTHORITY</p> <p>(FOR NCT OF DELHI)</p>	<p>MR. SIDDHARTH PANDA</p> <p>"NOMINATED COUNSEL"</p> <p>"LETTER DATED 17.03.2021"</p>	<p>OFFICE ADDRESS:</p> <p>611, 6TH FLOOR, NEW BUILDING, HIGH COURT OF DELHI</p> <p>RESIDENTIAL ADDRESS:</p> <p>D-36, LGF, AMAR COLONY, LAJPAT NAGAR-IV, NEW DELHI-110024</p>	<p>MOBILE: 9891488088</p> <p>EMAIL: SIDDHUPANDA@GMAIL.COM</p>
<p>SALES TAX DEPARTMENT, NCT OF DELHI</p> <p>(SALES TAX MATTERS)</p>	<p>1. MR. H.C. BHATIA</p> <p>2. RAJ K. BATRA, ADVOCATE</p>	<p>1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p> <p>CHAMBER NO.210, LAWYERS</p>	<p>TEL: 2338 1677 : 2307 0040</p> <p>[R] 2714 1734 & 2745 0086</p> <p>CELL: 98100 82677</p> <p>-----</p>

		CHAMBER, DELHI HIGH COURT	
STEEL AUTHORITY OF INDIA LTD.	1.SHRI ALAKH KUMAR	CHAMBER NO.367,LAWYER'S CHAMBER DELHI HIGH COURT,NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE NEW DELHI- 110 016	PH.23387072 TELE.9811063763 PH. 26564516,26511625
	2.MR. SHARAT KAPOOR	CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA (U. P.)	MOB.:9811051218
STATE OF ASSAM	CORPORATE LAW GROUP	1106-1107, 11 TH FLOOR, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI 110001	PHONES: 91-11-337 7713, 2335 7718, 2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com
SYNDICATE BANK	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR, NEW DELHI-110060.	PHONE: 28745769, 42411932, MOBILE: 98101 74873, 98181 04300
	MR. SANTOSH KUMAR ROUT,ADV STANDING COUNSEL LETTER DATED:- 12.06.2019	CHAMBER NO 175, BLOCK-2,LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003	MOB.- 9990432878 EMAIL:- advskrout@yohoo.com
STATE BANK OF INDIA	1. M/S R.P. KAPUR & CO.	CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI CHAMBER NO. 2, SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI OFF.: C-52, 2 ND FLOOR, NITI BAGH, NEW DELHI- 110049	MOBILE: 9716076533, Email: rajiv@rpkapur.com

	2. MR. S.L. GUPTA, ADVOCATE PARTNER, BHATTAL LAW ATTORNEYS LLP	CHAMBER NO. 702, BLOCK-III LAWYERS CHAMBER, DELHI HIGH COURT OFFICE: B-3, LGF SOUTH EXTENSION PART-II, NEW DELHI-49	MOB NO. ANIL TOMAR 9910726415 S.L. GUPTA 9810858842 011-46026455, 011-26268843 EMAIL: info@bhattallaw.com slgupta@bhattallaw.com
	3. MR. PARDAMAN SINGH BATRA [LETTER DTD. 20.03.14]	12, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI	PHONE: 9013285719
STATE BANK OF BIKANER & JAIPUR [LETTER DTD. 09.07.14]	1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]	LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054	TEL.: 011-23946629 (O) EMAIL: lawyersinc@rediffmail.com
[ZONAL OFFICE AT DELHI CHIEF MANAGER DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER NAGAR, DELHI-60]	2. MR. JITENDRA KUMAR [NOMINATED COUNSEL]	B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001	TEL.: 011- 23318396, 23318401 EMAIL: jitendrag10@yahoo.co.in
STATE BANK OF TRAVANCORE	1. M/s R.P. KAPUR & Co. 'STANDING COUNSEL'	1] CHAMBER No. 507/III, HIGH COURT OF DELHI NEW DELHI-110003 2] CHAMBER No. 2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110001	PH.: 011-23073360 PH.: 011-23388443, 23383541 Email: rajiv@rpklaw.com
SCHOOL OF PLANNING & ARCHITECTURE, NEW DELHI (AN INSTITUTION OF NATIONAL IMPORTANCE UNDER AN ACT OF PARLIAMENT, MINISTRY OF	MR. R.K. SINGH	UHV INTERNATIONAL PARTNERS, SOLICITORS & LEGAL ADVISERS, 51-B, FRIENDS COLONY EAST, NEW DELHI-110065	
	MR. SUSHANT KUMAR BHADURI,	CHAMBER NO. 309,	MOBILE: 9810439195

EDUCATION, GOVERNMENT OF INDIA)	ADVOCATE EMPANELLED FOR A PERIOD OF 3 YEARS i.e., TILL JUNE 2025 VIDE LETTER DATED 01.09.2022	LAWYER'S CHAMBER BLOCK-III, SHER SHAH ROAD DELHI HIGH COURT NEW DELHI-110503	EMAIL: sushant.bhaduri@gmail.com
STATE OF JAMMU AND KASHMIR	MR. SUHAIL AHMAD MALIK "STANDING COUNSEL"	OFFICE: 5, PRITHVI RAJ ROAD, NEW DELHI-110003	Mobile:9999964750, 8826966689 EMAIL: chambersofsuhailmalik@gmail.com
SRI VENKATESWARA COLLEGE (UNIVERSITY OF DELHI)	DR. SARABJIT SHARMA	CHAMBER NO. 261, DELHI HIGH COURT, NEW DELHI	TEL: 2338 8686
SANGEET NATAK AKADEMI	MR. RAJIV BANSAL	103, BHARAT CHAMBERS, 70-71 SCINDIA HOUSE CONNAUGHT CIRCUS NEW DELHI -110 001	PH. 2332 3100 & 2373 6913
STATE OF JHARKHAND	MS. PINKY ANAND	109, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI Off: A-126, NEETI BAGH, NEW DELHI-110049.	Ph: 23386545 Ph: 26862282 Fax: 011-26851027 011-26862857
	MR. VISHNU SHARMA, ADVOCATE-ON-RECORD SUPREME COURT OF INDIA "LETTER DATED: 11.12.2020"	OFFICE:- 109, LOWER GROUND FLOOR, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI-110003 RESIDENCE:- C-131, DEFENCE COLONY, FIRST FLOOR, NEW DELHI-110024	TEL: 011-49046848 011-24616406 MOB: 9811111454 EMAIL: sharmavishnu18@hotmail.com Sharmavishnu0818@gmail.com
STATE ELECTION COMMISSION, NCT OF DELHI	MR. SUMEET PUSHKARNA		

	<p>MR. AMIT SHARMA, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 13.07.2022</p>	<p>OFFICE ADDRESS: E-11, LGF, GREEN PARK MAIN, NEW DELHI-110016</p>	<p>EMAIL: office@sharmachambers.com MOBILE:9818087744 911126567734</p>
STATE TRADING CORPORATION OF INDIA LTD	1. M/S. SIKRI & CO.,	229, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	2. MR. M.M. SUDAN, ADVOCATE,	18, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. MR. DEVASISH MOITRA	INDIA LAW OFFICE, 1-26, NITI BAGH, NEW DELHI - 110049.	
	4. MS. SUMATI ANAND, ADV.	CHAMBER NO. 230, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI.	
SPORTS AUTHORITY OF INDIA LODHI ROAD COMPLEX, NEW DELHI-110003 (LETTER DTD. 11.09.2015)	<p>1.MR. ANIL GROVER (TILL 31.12.2015)</p> <p>-----</p> <p>2. MR. KESHAV MOHAN (TILL 31.12.2015)</p> <p>-----</p> <p>3. MR. MAYANK YADAV (TILL 31.12.2015)</p>	<p>298, LAWYERS' CHAMBERS-II , DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFFICE: M/S ANIL GROVER & ASSOCIATES, A- 222, NEW FRIENDS COLONY, NEW DELHI - 110025</p> <p>A-174, 2nd FLOOR, DEFENCE COLONY, NEW DELHI-110024</p> <p>-----</p> <p>D-251, DEFENCE COLONY, NEW DELHI-110024</p> <p>-----</p> <p>CHAMBER NO. 567, WESTERN WING TIS HAZARI COURT NEW DELHI- 110054</p>	PH: 26933794, 26933795

	----- 4. MISS GEETANJALI SHARMA (TILL 31.12.2015)	----- CHAMBER NO. 172, EASTERN WING TIS HAZARI COURT NEW DELHI- 110054	
STATE OF MANIPUR	MR. RAJEEV KUMAR SENIOR STANDING COUNSEL	25/136, 2 ND FLOOR, SHAKTI NAGAR, DELHI-110007	PH.:011- 23843838,23843637 MOB.:9899003292
SOUTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI)			
<u>NOTE:</u> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:	MR. MANOJ K. SINGH, ADVOCATE	OFF.: N-30, MALVIYA NAGAR, NEW DELHI-17	TEL.:011-46665000; FAX:011-46665001 email: manoj@singhassociates.i n
MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17 TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com	MR. SANJEEV SAGAR, ADVOCATE "STANDING COUNSEL"	CHAMBER NO 210, BLOCK-III, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110003 OFFICE:- 18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092	MOB:9811016162, PH: 91-11-22375422 47543981 TEL-FEX:91-11-22377840, E-Mail: sanjivsagar@gmail.com ; sagarandsagar@live.com info@sagarandsagar.in WEB: www.sagarandsagar.in
	"LETTER DATED 13.08.2020" "VALID FOR ONE YEAR"		
	MR. RAKESH MITTAL, STANDING COUNSEL	D-118 DEFENCE COLONY, NEW DELHI- 110024	PH.: 011 41063030 TELEFAX : 011 24643464

LETTER DT. 03.10.2016		MOB: 9999303080 WEBSITE: www.justlegal.co.in
LETTER DT. 27.09.2017	MR. RAKESH KUMAR DUDEJA, STANDING COUNSEL (VALID UPTO DECEMBER 2017)	CH. NO. 398, DELHI HIGH COURT LAWYERS CHAMBERS BLOCK-II, NEW DELHI-110003 MOB: 9810147798,9999155152
LETTER DT. 09.03.2018	MS. RICHA DHAWAN, ADVOCATE "ADDL.STANDING COUNSEL"	CH.NO. 609,BLOCK-III, DELHI HIGH COURT,NEW DELHI-110003 MOB: 9999890553 OFFICE: 011-49090786 EMAIL: richa1290@gmail.com
LETTER DT. 27.06.2018	MS. GARIMA PRASHAD STANDING COUNSEL (VALID FOR ONE YEAR W.E.F. 27.06.2018)	B-10, GREEN PARK EXTENSION, NEW DELHI-110016 PH:011-46082590 MOB: 9810717325,9871819353 8826219037 EMAIL: prashad.garima@gmail.com
	MR. ANUJ CHATURVEDI, ADVOCATE 'ADDITIONAL STANDING COUNSEL' "LETTER DATED 06.01.2020" "VALID FOR ONE YEAR"	CHAMBER NO. 609, BLOCK-III, DELHI HIGH COURT CHAMBER NO. 432, WESTERN WING, TIZ HAZARI COURT MOBILE: 9810473166 EMAIL: ac10.adv@gmail.com
	MR. AJJAY ARORAA, ADVOCATE 'STANDING COUNSEL' [LETTER DATED: 15.05.2020]	

<p>MS. BEENASHAW. N. SONI, ADVOCATE 'STANDING COUNSEL'</p> <p>"LETTER DATED 08.06.2020" "VALID FOR A PERIOD OF ONE YEAR"</p>		
<p>MR. VIKRANT NILESH GOYAL, ADVOCATE "STANDING COUNSEL"</p> <p>"LETTER DATED: 24.05.2020"</p>	<p>5, PREM NAGAR MARKET, TYAGRAJ NAGAR, NEW DELHI-110003</p>	<p>MOB:- 9953228888</p> <p>TEL: 011-24602066 011-24602848</p> <p>E-MAIL: v.n.goyal@gmail.com</p>
<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI</p>	<p>MOB: 9810031680, 9910106949</p> <p>E-MAIL: Sollicitor6@gmail.com</p>
<p>MS. AAKANKSHA KAUL, ADVOCATE "STANDING COUNSEL"</p> <p>[LETTER DATED: 13.08.2020] "VALID FOR ONE YEAR"</p>	<p>154,LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOB:- 9818131566</p> <p>E-MAIL: aakankshakaul154@gmail.com</p>
<p>MR. SANDEEP BAJAJ,ADVOCATE "STANDING COUNSEL"</p>	<p>A-220, DEFENCE COLONY, NEW DELHI-110014</p>	<p>MOB: +91-9818324703</p> <p>EMAIL: adv.sandeepbajaj@gmail.com</p>

LETTER DATED 13.08.2020

MS. SAKSHI SHAIRWAL, ADV ADDITIONAL STANDING COUNSEL, SDMC LETTER DATED: 11.03.2020 "VALID FOR ONE YEAR"	ADDRESS: 166, DDA SITE NO. 1, NEW RAJENDER NAGAR, NEW DELHI-110060	CONTACT NO. 9899323077 9873193027 EMAIL:- advsakshishairwal@gmail.com
MR. SANJEEV SAGAR, ADVOCATE SAGAR AND SAGAR LAW OFFICES "STANDING COUNSEL" "VALID FOR ONE YEAR W.E.F. 13.08.2020" "LETTER DATED 17.03.2021"	ADDRESS: 18, HARGOBIND ENCLAVE, DELHI-110092 CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003	MOBILE: 9811016162, 47543981, 22377840, 22375422 EMAIL: sanjivsagar@gmail.com , Sagarandsagar@live.com
MS. NAZIA PARVEEN, ADVOCATE "PANEL COUNSEL" LETTER DATED 27.08.2021 "VALID FOR ONE YEAR"	H.NO. 25, BLOCK-F, STREET NO. 13, JAGAT PURI, DEHLI-110051 CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DEHLI-110003	MOBILE: 9278693021 EMAIL: Naazansari81@gmail.com advocatenaziaparveen@gmail.com
MR. RAKESH KUMAR, ADVOCATE STANDING COUNSEL LETTER DATED 27.09.2021 "VALID FOR ONE YEAR"	31, BASEMENT, ISHWAR NAGAR EAST, NEW DELHI-110025	MOBILE: 9811549455 EMAIL: rakeshkugarg@rediffmail.com
MR. DINCUR BAJAJ, ADVOCATE	32/55, PUNJABI BAGH,	MOBILE: 9891555550

	STANDING COUNSEL LETTER DATED 07.10.2021 "VALID FOR ONE YEAR"	NEW DELHI-110026	EMAIL: vrlawassociates@gmail.com
STATE OF ODISHA	1. MR. SOUMYAJIT PANI 2. MR. SHASHANK BAJPAYEE 3. MR. ARUNAV PATNAIK "EMPANNELLED ADVOCATES" "LETTER DATED 20.05.2020"		
SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) (LETTER RECD. ON 09.08.2016)	MR. SANJEEV SAGAR	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092	MOB.: 9811016162 TEL: 22377840,22375422, 47543981 EMAIL: sanjivsagar@gmail.com ; sagarandsagar@live.com WEBSITE: sagarlawoffice.com
STATE COUNCIL OF EDU- CATIONAL RESEARCH AND TRAINING {S.C.E.R.T.}	MR. HARISH PANDEY	CHAMBER NO.424, NEW LAWYERS CHAMBER, M.C. SETALWAD CHAMBER BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001 OFFICE: O-55, LAJPAT NAGAR-II, NEW DELHI	PH.9891297497
SHRI RAM COLLEGE OF COMMERCE			

<p>(UNIVERSITY OF DELHI) LETTER RECEIVED ON 15.01.2016</p>			
<p>STATE BANK OF PATIALA (LETTER RECD. ON 11.07.2016) (LETTER DTD. 19.07.2016)</p>	<p>M/S R.P. KAPUR & CO. ----- - MR. ANIL KUMAR SANGAL ----- - MR. SANJIV KAKRA</p>	<p>CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001 OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI- 110049 ----- 226, LAWYERS NEW CHAMBER, SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI ----- OFF.: C-344, DEFENCE COLONY, NEW DELHI-110025</p>	<p>MOBILE: 9711161241 T/F- 011 23073360 email: T- 011 23388443, T/F- 011 23383541 T- 011 41740234/ 46529111 T/F 26561400 rajiv@rpklaw.com ----- PH.: 011-24335694/ 24335440/ 64308635/ 41552928 MOB.: 9810295666 9971795136 E-MAIL Sanjiv.kakra@gmail.com Kakra.associates@gmail.com</p>
<p>STATE BANK OF MYSORE (LETTER DTD. 24.05.2016)</p>	<p>MR. JITENDRA KUMAR</p>	<p>B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001</p>	<p>TEL.:011- 23318396,23318401 EMAIL: jitendrag10@yahoo.co o</p>

PRIVATE LIMITED (SFSPL)	[NOMINATED COUNSEL/LAW FIRM]	BENGALI MARKET, NEW DELHI-110001	PHONE NO. 011-23323714/15
SBI GLOBAL FACTORS LTD.	RAJEEV KUMAR, ADVOCATE	CHAMBER NO. 735 L, WESTERN WING, TIS HAZARI COURT DELHI	MOB: 9891882346 E-MAIL: jontyrajeev@yahoo.co.in
SBI LIFE INSURANCE COMPANY LIMITED	MR. RAKESH MALHOTRA, ADVOCATE NOMINATED/STANDING COUNSEL "LETTER DATED 11.02.2022"		MOBILE: 9810239071 EMAIL: officerakeshmalhotra@gmail.com
SHRIRAM TRANSPORT FINANCE COMPANY LTD. LETTER DATED: 15 TH JULY, 2019	MR. SHANKAR KUMAR JHA, ADV, 'NOMINATED COUNSEL'	E-128, LGF, EAST OF KAILESH, NEW DELHI,	MOB:- 9811706171 EMAIL:- skjhalawyer@gmail.com www.advocateshankarjha@gmail.com
STATE OF SIKKIM, ALL DEPARTMENTS	RAGHVENDRA KUMAR, ADVOCATE, STANDING COUNSEL "LETTER DATED: 19.12.2019"	C-128, FIRST FLOOR, LAJPAT NAGAR-I, NEW DELHI, PIN- 110024	E-MAIL:- advocateraghvendra@yahoo.com MOBILE:- 7000681637 9425301744
TRANSLATIONAL HEALTH SCIENCE AND TECHNOLOGY INSTITUTE (THSTI)	MR. SANTOSH KUMAR, ADVOCATE	OFFICE: B 34, LOWER GROUND FLOOR, NIZAMUDDHIN EAST, NEW DELHI-110013	PH: 011-41826164 MOB:+919818309301 EMAIL: santkam@gmail.com
TECHNOLOGY INFORMATION, FORECASTING AND ASSESSMENT COUNCIL (TIFAC)	I.G. & ASSOCIATES [PANEL LAW FIRM]	C-129, EAST OF KAILASH NEW DELHI-110065	TEL.: 011-26929793, 26929795 FAX: 011-26929794 e-mail: info@iglegalfirm.com
UNIVERSITY GRANTS COMMISSION [LETTER DTD. 12.05.2015]	MR. APOORV KURUP	A-2/141, LOWER GROUND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
THE DELHI COUNCIL FOR PHYSIOTHERAPY	MR. PRAVEEN KHATTAR, ADVOCATE	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003.	

AND OCCUPATIONAL THERAPY		CHAMBER NO. 21, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.	
TELECOM REGULATORY AUTHORITY OF INDIA GOVERNMENT OF INDIA	1. SHRI ARJUN NATARAJAN, ADVOCATE NOMINATED COUNSEL LETTER DATED 27.01.2022	A-21, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065	EMAIL: adv.arjunnatarajan@gmail.com MOBILE: 9899640295
	2. MS. SHWETA SHARMA, ADVOCATE NOMINATED COUNSEL LETTER DATED 27.01.2022	R-285, THIRD FLOOR, GREATER KAILASH PART 1, NEW DELHI-110048	MOBILE NO. 9971797977 EMAIL: shweta.sharma115@gmail.com , shweta@lawofficesofdps.com
	3. SHRI ANKUR SOOD, ADVOCATE NOMINATED COUNSEL LETTER DATED 27.01.2022	A-19(L.G.F.), PAMPOSH ENCLAVE, GREATER KAILASH-1 NEW DELHI-110048	MOBILE NO. 9810088832 EMAIL- ankur.sood@soodandco.com
TATA POWER DELHI DISTRIBUTION LTD. (FORMERLY NORTH DELHI POWER LTD.)	MR. JASHPAL SINGH, ADVOCATE ----- MR. ANKIT AGRAWAL	CHAMBER No.30, BLOCK-I DELHI HIGH COURT RES. CUM OFF.: H.No.10(G.F.), STREET No.14, MADAN PARK, (OPP. MCD SCHOOL), EAST PUNJABI BAGH, N.DELHI-110026 ----- CHAMBER NO.30, OLD CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110503	MOB.: 9810465678
TATA CAPITAL FINANCIAL SERVICES LIMITED	MR. SIDHARTH SHARMA	10,TH FLOOR, TOWER 1, JEEWAN BHARATI BUILDING, CONNAUGHT PLACE, NEW DELHI-110001	PH: +91 9999290050 E-MAIL: sidharth@sidharthsharma.in
TATA MOTORS FINANCE LIMITED (FORMERLY KNOWN AS SHEBA PROPERTIES LIMITED)	MR. M.A.VENKATA SUBRAMANIAN, ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001	MOB:9810239044

(Letter dt. 11.09.2018)		<u>ALSO AT:-</u> B-304 ,APEX APARTMENTS ,GHS-3, SECTOR-45, GURGAON-122003	
TATA MOTORS FINANCE SOLUTIONS LIMITED (FORMERLY RAJASTHAN LEASING PRIVATE LIMITED) (Letter dt. 11.09.2018)	MR. M.A.VENKATA SUBRAMANIAN,ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001 <u>ALSO AT:-</u> B-304 ,APEX APARTMENTS ,GHS-3, SECTOR-45, GURGAON-122003	MOB:9810239044
TOURISM FINANCE CORPORATION OF INDIA LTD.	M/s KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-24319971-72 EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org del.office@kesardass.org
TMF HOLDINGS LIMITED (Formerly known as Tata Motors Finance Limited) [Letter dt. 19.09.2018]	MR. M.A.VENKATA SUBRAMANIAN,ADV	CHAMBER NO.113,R.K.JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX,NEW DELHI-1 <u>ALSO AT:</u> B-304 ,APEX APARTMENTS ,GHS-3, SECTOR-45 ,GURGAON-122003	MOB:9810239044
UCO BANK (LETTER DT. 06.02.2017)	MR. SARFARAZ KHAN ADVOCATE STANDING COUNSEL FOR THE FINANCIAL YEAR 2022-23 VIDE LETTER DATED 07.09.2022	214, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT,SHERSHAH ROAD, NEW DELHI- 110003 OFFICE: B-21/1, FIRST FLOOR, LANE NO.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	Ph.: 011- 23384153 Ph.: 011-29945916, Mob: +91- 9899140169 E-Mail : sarfarazadv@yahoo.co.in
	MR. I.S. CHAUHAN,ADVOCATE "STANDING COUNSEL" REG NO. D/341/1988 "IN FINANCIAL YEAR 2021-22"	169/A, FIRST FLOOR,JEEWAN NAGAR, OPP MAHARANI BAGH, NEW DELHI-110014	MOBILE: 9811008367 9810367656 EMAIL: ischauhanadv01@gmail.com

	"LETTER DATED:02 SEP,2021"		
UNION PUBLIC SERVICE COMMISSION	<p>1] JYOTI SINGH</p> <p>-----</p> <p>2] MR. RAJINDER NISCHAL</p> <p>-----</p> <p>3] MR. NARESH KAUSHIK "NODAL COUNSEL" [UPTO 30.06.2025] (LETTER DTD. 27.07.2022)</p> <p>-----</p> <p>4] MR.S.M.ZULFIQAR ALAM "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015)</p> <p>-----</p> <p>5] MR.NAVEEN R. RATH "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015)</p>	<p>1]287, LAWYERS CHAMBERS PATIALA HOUSE NEW DELHI</p> <p>-----</p> <p>2]CHAMBER NO.198, PATIALA HOUSE COURTS</p> <p>RES.: E-17, BALI NAGAR NEW DELHI-110 015</p> <p>OFFICE: G-81, BALI NAGAR NEW DELHI-110 015</p> <p>-----</p> <p>3] 703, 7TH FLOOR, NILGIRI APARTMENT, 9, BARAKHAMBA ROAD, NEW DELHI - 110 001</p> <p>-----</p> <p>C-7, C L JOSEPH BLOCK, TIS HAZARI COURT, DELHI- 110054</p> <p>-----</p> <p>C-47, NIZAMUDDIN EAST, NEW DELHI - 13</p>	<p>-----</p> <p>PHONE 2338 4876 MOBILE 9811255339 & 9811363511 PHONE:</p> <p>2541 3975 AND 511 7435</p> <p>PHONE 541 7165</p> <p>-----</p> <p>PH 23711667(O) , 23070071 (CHAMBER) MOBILE : 9811031792 E-mail: nareshkaushik9@gmail.com</p> <p>-----</p>
UNIVERSITY OF DELHI	1. MR. MOHINDER J.S. RUPAL "NOMINATED COUNSEL"	1] CHAMBER NO. 212A, BLOCK III, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI - 110003	MOB. NO. 9811151216 EMAIL: rupalmoinder@gmail.com

	"LETTER DATED 07.04.2021"		
	2.MR. KRIPA SHANKAR PRASAD ADDITIONAL STANDING COUNSEL "LETTER DATED 07.04.2021"	CHAMBER NO. 6, C.K. DAFTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI <u>ALSO AT</u> 58-B, POCKET-IV, MAYUR VIHAR, PHASE-I, NEW DELHI-110091	MOBILE: 9213208328 8800263603 TEL NO. 011-22713223 EMAIL: kripa.p.in@gmail.com Kripa p in@yahoo.co.in
UNION BANK OF INDIA	MR. O.P. GAGGAR	490, LAWYERS CHAMBERS, BLOCK-II HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003	TEL.: (011) 23074100 MOB.: 9810185751 EMAIL: opgaggar@gmail.com
	MR. SANJEEV SAGAR STANDING COUNSEL (LETTER RECD. ON 04.03.2017)	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092	MOB.: 9811016162 TEL.:22377840,22375422, 47543981 Email: sanjivsagar@gmail.com ; sagarandsagar@live.com sanjeev@sagarlawoffice.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE, 'STANDING COUNSEL' LETTER DATED: 22.03.2019	CHAMBER NO. 175, NEW CHAMBER BLOCK-II, HIGH COURT BUILDING, DELHI HIGH COURT	MOBILE: 9990432878 9313104735
	MR. SAMARENDRA KUMAR, ADVOCATE 'STANDING COUNSEL'	3/1,FIRST FLOOR,STREET NO.4 INDIRA VIKAS COLONY NEAR NIRANKARI PUBLIC SCHOOL DELHI-110009	MOB: 9999114922, 8368428671 9818127495 OFFICE NO: 011-79628964

	(LETTER DATED 08.06.2020)		EMAIL: Samarendrakradv@yahoo.com
UTTAR PRADESH FINANCIAL CORPORATION	MR. ASHOK KUMAR SINGH MR. AMIT GUARAV SINGH ----- MR. LUV KUMAR AGGARWAL, (PANEL COUNSEL) ----- MR. CHHINNBHAL SINGH CHAUHAN, (PANEL COUNSEL)	40-D, K BLOCK, SAKET, NEW DELHI B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI - 110016 ----- 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-54 ----- B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535 MOB:- 9818189391 ----- MOBILE: 09868206476 ----- MOBILE:09818189391
UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION (UPSIC) (LETTER DTD.01.05.2014)	1. MR. DIPESH SHARMA "RETAINER" [AUTHORISED TO RECEIVE NOTICES, ETC.] ----- 2. MS. ANANYA PANDEY "RETAINER" [AUTHORISED TO RECEIVE NOTICES, ETC.]	10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001 ----- 10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB.: 9999315777 ----- MOB.: 9560537230
UTTAR PRADESH SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION LTD. (OFFICE ORDER DT. 05.07.2017) (LETTER DT.27.04.2018)	MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]	ADD: A-704, RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD (U.P.) OFFICE: B-101, SECTOR-51, NOIDA-201301	MOB: 9999933220, 9999333220 EMAIL: amit.shukla@lexweb.in

<p>UTTAR PRADESH STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (UPSCIDC) (LETTER DT.31.03.2018)</p>	<p>MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]</p>	<p>ADD: A-704,RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD (U.P.)</p> <p>OFFICE: B-101,SECTOR-51,NOIDA- 201301</p>	<p>MOB: 9999933220, 9999333220</p> <p>EMAIL:amit.shukla@lexwe b.in</p>
<p>UTTRAKHAND TRANSPORT CORPORATION (LETTER DT. 08.03.2018)</p>	<p>1. MS. GARIMA PRASAD 2. MS. VANDANA BHATIA 3. MR. HARISH CHANDRA PANT (FOR A PERIOD OF THREE YEARS OR TILL FURTHER ORDERS)</p>		
<p>UTTAR PRADESH TRANSPORT CORPORATION,LUCKNOW</p>	<p>SHRI SHADAB KHAN PANEL ADVOCATE</p> <p>LETTER DATED 15.06.2021</p>	<p>B-10, GREEN PARK EXTENSION, NEW DELHI-16</p>	<p>PHONE:011 46082590 MOB: 9540625322, 9999944851</p>
<p>TRANSPORT CORPORATION HEADQUARTER, LUCKNOW</p>	<p>MR. PRATEEK DHADA,ADVOCATE PANEL ADVOCATE</p> <p>LETTER DATED 09.12.2021</p>	<p>ADDRESS: D-1/16, RAVINDRA NAGAR, NEW DELHI-110003</p>	<p>MOBILE: 9953929705</p>
<p>UTI INFRASTRUCTURE TECHNOLOGY AND SERVICES LIMITED LETTER DT. 21.05.2018</p>	<p>SANJAY RPK LAW</p>	<p>CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI- 110049</p>	<p>TEL:011- 23388443,23383541,46529 111</p>
<p>U.P. JAL VIDYUT NIGAM LIMITED, LUCKNOW. 'LETTER DATED 04.05.2019'</p>	<p>PRADEEP MISHRA, ADV. 'STANDING COUNSEL' IN CASE NO 405/2018 (U.P.)</p>		

	JAL VIDUT NIGAM LTD. VS. CROMPTON GREAVES POWER AND INDUSTRIAL SOLUTION LTD.)		
UTTAR PRADESH POLLUTION CONTROL BOARD	MR. ARVIND KUMAR, ADVOCATE LETTER DATED 10.08.2022	B-3, FIRST FLOOR, JUNGPURA EXTENTION, NEW DELHI-110014	
VIJAYA BANK	MR. KUSH SHARMA, ADVOCATE 'NOMINATED COUNSEL'	LAWYERS' CHAMBER No. 385, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003	
XANDER FINANCE PVT. LTD.	MR. ANGAD VARMA,ADVOCATE DUA ASSOCIATES	OFFICE: 704-705, GLOBAL BUSINESS PARK, TOWER 'B', M.G. ROAD, GURAGON-122002	MOB: +91 9810260505 EMAIL: angad@duaassociates.com
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YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	R.R. ASSOCIATES [LAW FIRM] "NOMINATED ON TEMPORARY PANEL"	OFFICE: 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-110054	PHONE: 011-23-989-989 e-mail: rr.associates.co@gmail.com

F. No. J-11017/3/2022-Judicial
Government of India
Ministry Of Law And Justice
Department Of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 21st February, 2022

ORDER

In supersession of this Department's all earlier orders regarding engagement of Advocates in various categories of panel counsel for the High Court of Delhi, the Central Administrative Tribunal (Principal Bench), the Armed Forces Tribunal (Principal Bench), the National Green Tribunal (Principal Bench) all at New Delhi and various District & Subordinate Courts in the state of Delhi, the President is pleased to engage following Advocates for conducting Central Government litigation (except the taxation matters) before the aforesaid courts/tribunals, as shown in the lists 'A' to 'K' below, for a period of three years from the date of this order or until further orders, whichever is earlier:

List 'A'

HIGH COURT OF DELHI

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27.	SUBHASH TANWAR	99, VPO MANDI NEW Delhi 110047	D/3136/1999
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